

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>
Daily Causelist(Filterd)
Monday Dated : 18/12/2017

Court No :2

HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS
HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR

AT:-10.30 AM

DB Criminal Appeals, DB Habeas Corpus Writs, DB Criminal Residue Matters. DB Parole Writs.

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR ORDERS - DEFFECT CASES				
1	CRL.A. 1593/2017	NARESH SINGH STATE	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	PP-R
	4600			
With				
2	CRL.A. 1595/2017	KARAN SINGH @ KISHAN STATE	BS CHARAN-P LAL SINGH-P VINOD KUMAR-P	
	4600			
With				
3	CRL.A. 1596/2017	DEVENDRA @ NANHA STATE	JDS BHATI-P	PP-R
	4600			
FOR ORDERS				
4	SUSP. OF SENT.(APP) 662/2017	TEJA RAM STATE	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	PP-R PRADEEP CHOUDHARY-R
	4600 IN CRLA 973/2017			
With				
5	CRL.LV.A. 448/2017	MANGTU KHAN TEJA RAM & ORS.	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P	HS SHRIMALI-R VINEET JAIN-R
	0106 EX 13			
6	SUSP. OF SENT.(APP) 946/2017 4600 2ND BAIL BEFORE IN CRLA 303/2016	HARIYA @ HARISH STATE	KR BHATI-P SUMER SINGH SEN-P	PP-R
7	SUSP. OF SENT.(APP) 1259/2017	RAGHUVEER SINGH STATE	SHREEKANT VERMA-P ANJALI VERMA-P JITENDRA SINGH -P PRITAM JOSHI-P	PP-R
	4600 IN CRLA 1182/2017			
8	SUSP. OF SENT.(APP) 1261/2017	MANCHA RAM @ MANSHA RAM STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P	PP-R
	4600 IN CRLA 1277/2015			
9	SUSP. OF SENT.(APP) 1262/2017 4600 IN CRLA 872/2017	RANJEET SINGH & ANR. STATE	KR BHATI-P SUMER SINGH SEN-P	PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
10	APPL. CRL. 1596/2017 IN CRLA 225/2006	RAMESH STATE	DHIRENDRA SINGH-P PP-R
11	CRL.A. 204/2007 4600 (A/W CRLR 370/2009)	KASHI KHAN & ORS. STATE	VIJAY PUROHIT-P RS GILL-P TC SHARMA-P PP-R DK GAUR-R
12	Hab.Corpus 158/2017 0304 -HAB.COR.	SMT. KHATUN STATE & ORS	DILIP SHARMA-P RAJENDRA CHOUDHARY-P SK VYAS AAG-R
13	Hab.Corpus 175/2017 0304 -HAB.COR.	SMT. AMMU DEVI & ANR. STATE OF RAJASTHAN & ORS.	MAHAVEER SINGH-P SURENDRA BAGMALANI-P SK VYAS-R
14	Hab.Corpus 181/2017 0304 -HAB.COR.	ISHWAR GURJAR STATE OF RAJASTHAN & ORS.	RAMESH PUROHIT-P ARVIND CHOUDHARY-P JPS CHOUDHARY PP-R
15	C.W. 10608/2009 1304 EX 11	RADHA MOHAN TEXTILES (PVT.) LTD. UNION OF INDIA & ORS.	SANJEEV JOHARI-P JITENDRA MAHESHWARI-P MANOJ BISSA-P MS GODARA-R FALGUN BUCH-R
With 16	C.W. 10609/2009 1304	RADHA MOHAN TEXTILES (PVT.) LTD. UNION OF INDIA & ORS.	SANJEEV JOHARI-P MANOJ BISSA-P MS GODARA-R FALGUN BUCH-R
With 17	C.W. 10610/2009 1304	RADHA MOHAN TEXTILES (PVT.) LTD. UNION OF INDIA & ORS.	SANJEEV JOHARI-P MANOJ BISSA-P MS GODARA-R FALGUN BUCH-R
With 18	C.W. 10611/2009 1304	RADHA MOHAN TEXTILES (PVT.) LTD. UNION OF INDIA & ORS.	SANJEEV JOHARI-P MANOJ BISSA-P MS GODARA-R FALGUN BUCH-R
With 19	C.W. 10612/2009 1304	RADHA MOHAN TEXTILES (PVT.) LTD. UNION OF INDIA & ORS.	SANJEEV JOHARI-P MANOJ BISSA-P MS GODARA-R FALGUN BUCH-R
20	S.A.W. 55/2017 2612 EX-3	STATE OF RAJASTHAN & ORS MEERA SIKSHA SAMITI,SANGARIYA & ORS	SS LADRECHA AAG-P SAJJAN SINGH-R HS SIDHU-R
With 21	S.A.W. 676/2017 2612	STATE & ORS. MUKESH KUMAR NAGAR & ANR	INDERJEET SINGH-P INDERJEET SINGH-P
With 22	S.A.W. 688/2017 2612	STATE & ORS. RAJESH KUMAR MAHAWAR & ORS	INDERJEET SINGH-P LS SHEKHAWAT-R LS SHEKHAWAT-R

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FOR ORDERS			
With			
23	S.A.W. 819/2017	STATE & ORS DR. TEJ SINGH MAVAI & ORS	INDERJEET SINGH AAG-P HARSHVARDHAN SINGH-R HARSHVARDHAN SINGH-R NITISH RAWAT-R
	0507		
With			
24	S.A.W. 820/2017	STATE & ORS BALMUKUND MEENA & ORS	INDERJEET SINGH AAG-P
	2612		
With			
25	S.A.W. 821/2017	STATE & ORS YOGESH KUMAR SHARMA & ORS	INDERJEET SINGH AAG-P
	2612		
FOR FRESH ADMISSION WITH STAY			
26	CRL.A. 2048/2017	HADMAN RAM STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI -P PP-R
	4600 (BAIL)		
FOR FRESH ADMISSION WITHOUT STAY			
27	CRL.A. 2056/2017	BHERARAM & ORS. STATE	UMESH SHRIMALI-P PP-R
	4600		
With			
28	CRL.A. 2057/2017	MAHAVEER STATE	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P
	4600		
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
29	Hab.Corpus 100/2017	DEEPAK MUNJRAL STATE OF RAJASTHAN & ORS.	HEMANT JAIN-P MAHIPAL SINGH-P RAJESH SAHARAN-P SURYENDRA BERA-P SK VYAS-R RAJENDRA KUMAR-R S R GODARA-R
	0304 -HAB.COR.		
30	S.A.W. 1271/2011	MUNICIPAL CORPORATION. JOD. & ANR STATE & ORS.	YASHWANT MEHTA-P RAJESH CHOUDHARY-P OP MEHTA-R
	5400 EX-3		
ADMISSION WITH NOTICE SERVED - REPLY FILED			
31	Hab.Corpus 118/2017	SARITA JAIN STATE OF RAJASTHAN & ORS.	DEV ANAND SOLANKI-P ASHOK PRAJAPAT-P SP SOLANKI-P SK VYAS-R
	0304 -HAB.COR.		
32	Hab.Corpus 122/2017	MODA RAM STATE OF RAJASTHAN & ORS.	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P VISHNU KACHWAHHA PP-R SK VYAS-R
	0304 -HAB.COR.		
33	Hab.Corpus 153/2017	HASMUDDIN STATE & ORS	NK BOHRA-P ABDU LATIF-P GOKULESH BOHRA-P SK VYAS AAG-R HANUMAN SINGH-R
	0302		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FINAL DISPOSAL AT ADMISSION STAGE			
34	S.A.W. 2/2016 1804 (STAY) EX-3	NARSINGH DAS,S LRS & ORS. STATE & ANR	AKHILESH RAJPUROHIT-P PR SINGH AAG-R
FOR HEARING			
35	CRL.A. 224/1992 4600 (PART HEARD)	CHAMPA RAM STATE	SUNIL BENIWAL-P PP-R
36	CRL.JAIL.APP 341/1992 4600	SHERSINGH STATE OF RAJASTHAN	SURESH KUMBHAT-P PP-R
FOR HEARING			
37	C.W. 5717/2006 0505 BEFORE	MRS.ARUNA RANI JAIN & ORS. RAJ.HIGH COURT & ANR.	MS SINGHVI-P BHUVNESH SHARMA-P DEEPESH BENIWAL-P MUKUL SINGHVI-P RAJAT DAVE-P VINAY SHRIVASTAVA-P ANAND PUROHIT-R RAJESH PANWAR-R RAJESH PUNIA-R SUNIL JOSHI-R
FOR HEARING			
38	CRL.A. 415/2015 4600 For : 2011 Years, 12 Months & 20 Days.	MADAN LAL & ANR. STATE	VINEET JAIN-P ASHOK KUMAR-P PP-R
With			
39	CRL.A. 600/2015 4600	SAMUNDAR LAL STATE	RK CHARAN-P ABHISHEK CHARAN-P PP-R
With			
40	CRL.A. 82/2016 4600	MAHENDRA STATE	RK CHARAN-P ABHISHEK CHARAN-P PP-R
41	CRL.A. 813/2013 4600 For : 2011 Years, 4 Months & 27 Days.	VASUDEV STATE	MRIDUL JAIN-P KC SHARMA-P PP-R
With			
42	CRL.A. 924/2013 4600	LALPAT STATE	DIGVIJAY SINGH JASOL-P RK CHARAN-P pp-R
43	CRL.A. 913/2011 4600 For : 2009 Years, 8 Months & 27 Days.	MUKH RAM STATE	NISHANT BORA-P ABHILASHA BORA-P BIRBAL SARAN-P DEEPAK JETHWANI-P SUSHMA DHARA-P PP-R
44	CRL.A. 781/2012 4600 For : 2009 Years, 2 Months & 6 Days.	BHOMA RAM & ANR. STATE	VINEET JAIN-P DHIRENDRA SINGH-P FIROZ KHAN-P GAURAV SINGH-P KR BHATI-P PP-R
45	CRL.A. 479/2010 4600 For : 2009 Years, 1 Months & 23 Days.	ARJUN LAL STATE	HSS KHARLIA-P RAMANDEEP S SIDHU-P PP-R

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FOR HEARING			
46	CRL.A. 304/2003 4600 EX 6	LIYAKAT ALI & ORS STATE	VINEET JAIN-P PP-R NL JOSHI-R
47	CRL.A. 139/2010 4600	SUBHASH STATE	DHIRENDRA SINGH-P JVS DEORA-P SWAROOP SINGH-P VK SHARMA-P PP-R RP PARJAPAT-R
48	CRL.A. 238/2012 4600	LADU LAL & ANR. STATE	DIGVIJAY SINGH JASOL-P DOONGAR SINGH-P RK CHARAN-P RS CHOUDHARY-P PP-R
49	CRL.A. 596/2013 4600	HAJARI RAM & ANR. STATE	PN MOHANANI-P KAPIL MOHANANI-P PRADEEP CHOUDHARY-P YOGITA MOHANANI-P PP-R
50	CRL.A. 633/2013 4600	SANDEEP STATE	NISHANT BORA-P ABHILASHA BORA-P BIRBAL SARAN-P DEEPAK JETHWANI-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R
51	CRL.A. 812/2013 4600	BABU LAL STATE	SHAMBHOO SINGH-P BHARAT SINGH-P PP-R
52	CRL.A. 880/2013 4600	MANGI LAL & ORS. STATE	SHAITAN SINGH-P SS BARGURAJR-P VN KALLA-P PP-R
53	CRL.A. 601/2014 4600 EX 12	RUPA RAM & ANR. STATE	NIRANJAN SINGH-P PP-R BS RATHORE-R
With			
54	CRL.A. 516/2014 4600 (BAIL)	VIKRAM STATE	SHAMBHOO SINGH-P BHARAT SINGH -P PP-R
With			
55	CRL.A. 558/2014 4600 (BAIL)	LALIT RAJ STATE	PRADEEP SHAH-P SANDEEP SHAH-P PP-R
With			
56	CRL.A. 560/2014 0101 (BAIL) {A/W CRLA 516/14}	CHOGARAM & ORS. STATE OF RAJASTHAN	UMESH SHRIMALI-P PP-R
With			
57	CRL.A. 599/2014 4600	JASWANT @ JASU & ANR. STATE	RAKESH ARORA-P MANISH TAK-P

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58	CRL.A. 600/2014 4600 [A/W CRLA 516,558 & 560/14]	JITENDRA @ JITU STATE	PC SOLANKI-P PP-R
59	CRL.A. 499/2015 4600	KHEEMA RAM @ KHEEMA STATE	SHAMBHOO SINGH-P BHARAT SINGH-P DHIRENDRA SINGH-P VIKRAM SINGH-P PP-R
60	CRL.A. 583/2015 4600	SATYANARIAN & ORS. STATE	KR BHATI-P PUSHPENDRA SINGH-P SD CHAVARIYA-P PP-R
61	CRL.A. 627/2015 4600 EX-13	JASVINDRA SINGH & ORS. STATE	DHIRENDRA SINGH-P Dr. NUPUR BHATI-P RAJEEV BISHNOI-P PP-R RS CHOUDHARY-R
62	CRL.A. 817/2015 4600 EX-13	SURENDRA SEN STATE	KAUSHAL SHARMA-P MAHESH SANI-P RAJIV KUMAR-P PP-R
63	CRL.A. 856/2015 4600	HEMA RAM & ANR. STATE	BP GOSWAMI-P SURESH KUMBHAT-P PP-R SNS RAJPUROHIT-R
64	CRL.A. 1041/2015 4600	MANARAM STATE	VIKAS BIJARNIA-P KR BHATI-P RANJEET JOSHI-P PP-R PR CHOUDHARY-R
With			
65	CRL.A. 949/2015 4600	LADHU DEVI STATE	KR BHATI-P PUSHPENDRA SINGH CHOUHAN-P SD CHAVARIYA-P PP-R PR CHOUDHARY-R
66	CRL.A. 1216/2015 4600	KHEMARAM STATE	LD KHATRI-P PP-R
67	C.W. 12/2006 4400 -PAROLE EX-12	RAM PRASAD PATIDAR & ORS. UNION OF INDIA & ORS.	D SURANA-P VINEET JAIN-P VINOD SHARMA-P ANIRUDH PUROHIT-R AK RAJVANSHY-R SANJEET PUROHIT-R
68	C.W. 4537/2012 0506 EX 11	ONKAR LAL PANWAR & ORS UNION OF INDIA & ORS	VINAY JAIN-P SANJEET PUROHIT-R
With			
69	C.W. 4538/2012 0506 (STAY)	BHANWAR LAL BHATI & ANR UNION OF INDIA & ORS	VINAY JAIN-P SANJEET PUROHIT-R
70	OTR. TAX.REF 7/2003 1304 EX-11	U.O.I. MS. SPBL LTD.,BHILWARA & ANR	RAVI BHANSALI-P VIPUL SINGHVI-P MANISH SINGHVI-R RL PRAJAPAT-R

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FOR HEARING			
With			
71	OTR. TAX.REF 4/2006	C.C.E.JAIPUR M/S SPBL LTD.	ANIRUDH PUROHIT-P LALIT PAREEK-R RAVI BHANSALI-P SANJEEV JOHARI-R VIPUL SINGHVI-P
	1412		
	EX.13		

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HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS

**AFTER COMPLETION OF
DB TO
1.00 PM AND 2.00 TO
4.30**

**SB Criminal Bails u/s 439 Cr. P. C.,SB Criminal Residue Matters. All S.B. Matters Pertaining to Prevention
of Corruption Act where prosecution sanction has been challenged.**

S.No.	Case Type /No	Title of The Case	Name of Advocate
1	CRL.M.(BAIL) 3804/2017 0202	HARI RAM STATE	SUNIL MEHTA-P NARPAT CHOUDHARY-P PP-R JR CHOUDHARY-R
2	CRL.M.(BAIL) 6129/2017 0202	BALDEV SINGH STATE	NISHANT MOTSARA-P NISHANT BORA-P PP-R
3	CRL.M.(BAIL) 6769/2017 0202	JETHA RAM STATE	SS KHATRI-P PP-R
4	CRL.M.(BAIL) 6881/2017 0202	SATYANARAYAN @ SATTUPURI STATE	VINOD SHARMA-P RD CHOUDHARY-P RK GAUR-P PP-R
5	CRL.M.(BAIL) 7509/2017 0202	DINESHCHANDRA STATE	MK PITALIYA-P HARI SINGH-P PP-R
6	CRL.M.(BAIL) 7538/2017 0202	NET RAM STATE	HS SANDHU-P BS SANDHU-P DS GHARSANA -P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P PP-R
7	CRL.M.(BAIL) 8039/2017 0202 2ND BAIL	MAHAVEER PRASAD STATE	SUNIL BENIWAL-P AR BENIWAL-P MANJEET GODARA-P SAHEE RAM MUNDEL-P VINEET JAIN-P VINOD SIHAG-P PP-R HEMANT JAIN-R
8	CRL.M.(BAIL) 8126/2017 0202 2ND BAIL	CHAJJIYA @ CHAGAN STATE	KR BHATI-P SD CHAVARIYA-P SUMER SINGH-P PP-R
9	CRL.M.(BAIL) 8343/2017 0202 2ND BAIL	YAKUB STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P PP-R
10	CRL.M.(BAIL) 8509/2017 0202	RAMNIWAS KUKNA STATE	VINAY JAIN-P DARSHAN JAIN-P RAM NIWAS CHOUDHARY-P VIRENDRA AACHARYA-P PP-R PRADEEP CHOUDHARY-R SUDHIR SARPURIA-R
11	CRL.M.(BAIL) 8862/2017 0202 2ND BAIL	RANA RAM @ RANVEER STATE	SURESH KUMBHAT-P BK BHATNAGAR-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P PP-R

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12	CRL.M.(BAIL) 9733/2017 0202	PRAKASH KUMAR STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
13	CRL.M.(BAIL) 9785/2017 0202	MOHAMMAD KAMAL HASAN STATE	TALAT BARI-P
14	CRL.M.(BAIL) 9866/2017 0202	BAJRANG SINGH STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
15	CRL.M.(BAIL) 9955/2017 0202	BABULAL STATE	KULDEEP SHARMA-P
16	CRL.M.(BAIL) 10074/2017 0202	MAHESH @ MOHAN PATEL STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P
17	CRL.M.(BAIL) 10154/2017 0202	BHANI NATH STATE	MRIDUL JAIN-P BHAGAT DADHICH-P
18	CRL.M.(BAIL) 10218/2017 0202	SUNIL KUMAR STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
19	CRL.M.(BAIL) 10230/2017 0202	PRAKASH STATE	SURESH KUMBHAT-P BK BHATNAGAR-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P
20	CRL.M.(BAIL) 10322/2017 0202	RAMESH KUMAR STATE	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P
21	CRL.M.(BAIL) 10333/2017 0202	TARA CHAND & ANR STATE	RAJENDRA SONI-P VC SARGARA-P
22	CRL.M.(BAIL) 10381/2017 0202	NARENDRA SOLANKI STATE	CS BISSA-P KS RATHORE-P
With			
23	CRL.M.(BAIL) 11399/2017 0202	NARENDRA SOLANKI STATE	KS RATHORE-P CS BISSA-P SWAROOP SINGH-P
With			
24	CRL.M.(BAIL) 11437/2017 0202	KHALIL KHAN STATE	KAUSHAL SHARMA-P MAHESH SANI-P RK SHARMA-P

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25	CRL.M.(BAIL) 11438/2017 0202	BAJRANGBALI STATE	BS RATHORE-P CHANDRASEN SINGH-P TS RATHORE-P
26	CRL.M.(BAIL) 10405/2017 0202	SURESH STATE	JR CHOUDHARY-P RAJESH CHOUDHARY-P PP-R
27	CRL.M.(BAIL) 10443/2017 0202	HIMMAT SINGH @ PURAN SINGH STATE	NK BOHRA-P GOKULESH BOHRA-P NILESH BOHRA-P PP-R
28	CRL.M.(BAIL) 10529/2017 0202	CHYANAN RAM STATE	VIKAS BIJARNIA-P PP-R
With			
29	CRL.M.(BAIL) 10754/2017 0202	JAGVINDER SINGH @ JAGGI STATE	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
With			
30	CRL.M.(BAIL) 10755/2017 0202	GAURISHANKAR STATE	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
31	CRL.M.(BAIL) 10668/2017 0202	ARJUN RAM STATE	SHYAM S KHATRI-P ROSHAN LAL-R
32	CRL.M.(BAIL) 10680/2017 0202	PRAHLAD STATE	SL JAIN-P ABHINAV JAIN-P OP CHOUDHARY-P PP-R
33	CRL.M.(BAIL) 10776/2017 0202	SANJAY DAS STATE	VIJAY RAJ BISHNOI-P VIJAY JANI-P PP-R
34	CRL.M.(BAIL) 10783/2017 0202	RAMNIWAS STATE	B RAY BISHNOI-P ASHOK CHANDRA-P PP-R
35	CRL.M.(BAIL) 10814/2017 0202	VINOD STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
36	CRL.M.(BAIL) 10887/2017 0202	RAJU STATE	SANJAY MATHUR-P GOPAL NARAWAT-P MANOJ PAREEK-P PP-R

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37	CRL.M.(BAIL) 10890/2017 0202	KISHAN SINGH STATE	MOHAN LAL-P BHAWANI JAIPAL-P OP MEGHWANSHI-P PANKAJ BANSHIWAL-P
38	CRL.M.(BAIL) 10917/2017 0202	VIKRAM STATE	PANKAJ GUPTA-P PP-R
39	CRL.M.(BAIL) 10919/2017 0202	VIKRAM STATE	PANKAJ GUPTA-P PP-R
40	CRL.M.(BAIL) 10930/2017 0202	DHAN KISHOR @ NAND KOSHORE VYAS STATE	PRANAV MEHTA-P MAHENDRA SINGH MEHTA-P PP-R
41	CRL.M.(BAIL) 10938/2017 0202	GANPATRAM STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R ROSHAN LAL-R
42	CRL.M.(BAIL) 10950/2017 0202	VEERPAL KAUR STATE	RS GILL-P PP-R
43	CRL.M.(BAIL) 11013/2017 0202	NATHU RAM STATE	BHUPENDRA SINGH-P OM SINGH CHAUHAN-P PP-R
44	CRL.M.(BAIL) 11019/2017 0202	OM PRAKASH STATE	ANAND PRAKASH-P DINESH VISHNOI-P PP-R
45	CRL.M.(BAIL) 11110/2017 0202	PRAVEEN SINGH STATE	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P PP-R
46	CRL.M.(BAIL) 11120/2017 0202	JITU @ JITENDRA & ORS. STATE	SS RATHORE-P SARWAN SINGH RATHORE-P PP-R MR SUTHAR-R
47	CRL.M.(BAIL) 11128/2017 0202	SAROJ STATE	VIJAY JAIN-P PP-R
48	CRL.M.(BAIL) 11133/2017 0202	RAMLAL STATE	SS SISODIA-P PP-R
49	CRL.M.(BAIL) 11146/2017 0202	SOKIN STATE	UMESH SHRIMALI-P PP-R
50	CRL.M.(BAIL) 11150/2017 0202	MANOHAR LAL STATE	PRITAM SOLANKI-P BL DHAKA-P PP-R
51	CRL.M.(BAIL) 11154/2017 0202	SHAHID ALI STATE	RK CHARAN-P ABHISHEK CHARAN-P BARKAT KHAN MEHAR-P KR CHOUDHARY-P PP-R
52	CRL.M.(BAIL) 11157/2017 0202	FARUKH STATE	MR CHOUDHARY-P BHOOP SINGH MUND-P PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
53	CRL.M.(BAIL) 11158/2017 0202	RAHUL WALE STATE	VINEET JAIN-P PP-R
With			
54	CRL.M.(BAIL) 11159/2017 0202	VIJAY @ VAJARAM STATE	VINEET JAIN-P PP-R
55	CRL.M.(BAIL) 11160/2017 0202	MUKHTIYAR STATE	ZAFAR KHAN-P PRITAM JOSHI-P PP-R
56	CRL.M.(BAIL) 11172/2017 0202	ZAKIR HUSSAIN STATE	RS CHUNDAWAT-P PP-R
57	CRL.M.(BAIL) 11174/2017 0202	MAHESH CHANDRA THAKUR (KATHERIYA) STATE	SHAMBHOO SINGH-P BHARAT SINGH-P PP-R
58	CRL.M.(BAIL) 11199/2017 0202	NARAYAN STATE	KULDEEP SHARMA-P PP-R
59	CRL.M.(BAIL) 11207/2017 0202	MUKESH PURI @ KALU PURI STATE	SANJAY MATHUR-P GOPAL NARAWAT-P MANOJ PAREEK-P PP-R FARZAND ALI-R
60	CRL.M.(BAIL) 11215/2017 0202	SUNIL KUMAR STATE	MAHAVEER PAREEK-P GAJENDRA SHEKHAWAT-P MANOJ PAREEK-P PP-R
61	CRL.M.(BAIL) 11241/2017 0202	OMPRAKASH STATE	UMESH SHRIMALI-P PP-R
62	CRL.M.(BAIL) 11258/2017 0202	GOPAL @ VIKAS YVAS STATE	BK VYAS-P JAGDISH KUMAR VISHNOI-P PREETY KESWANI-P PP-R
63	CRL.M.(BAIL) 11264/2017 0202	ASHOK KUMAR STATE	MANJEET GODARA-P SAHEE RAM MUNDEL-P PP-R
64	CRL.M.(BAIL) 11290/2017 0202	MAHESH SINGH STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P PP-R
65	CRL.M.(BAIL) 11309/2017 0202	MANAK LAL STATE	NARPAT SINGH-P BHUPENDRA SINGH-P OM SINGH CHAUHAN-P PP-R
66	CRL.M.(BAIL) 11310/2017 0202	MANAK LAL STATE	NARPAT SINGH-P BHUPENDRA SINGH-P OM SINGH CHAUHAN-P PP-R
67	CRL.M.(BAIL) 11321/2017 0202	GIRDHARI LAL STATE	VINEET JAIN-P PP-R
68	CRL.M.(BAIL) 11360/2017 0202	RINKU @ MINKU @ BATIYA STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
69	CRL.M.(BAIL) 11378/2017	DHARAMVEER STATE	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0202		
70	CRL.M.(BAIL) 11380/2017	SUNIL KUMAR @ BABLU STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P SS RATHORE-P
	0202		
71	CRL.M.(BAIL) 11382/2017	KHUSHAL @ KUSHAL STATE	DS UDAWAT-P BS MERTIA-P
	0202		
72	CRL.M.(BAIL) 11383/2017	BHANWAR LAL STATE	BIRBAL SARAN-P ARUN KUMAR-P
	0202		
73	CRL.M.(BAIL) 11387/2017	UTTAM GIRI STATE	TRILOK JOSHI-P CHANDRAVEER SINGH-P NAVNEET PUNIA-P SUMAN JOSHI-P UMAID SINGH-P
	0202		
74	CRL.M.(BAIL) 11388/2017	VIJAY SINGH STATE	MOTI SINGH-P
	0202		
75	CRL.M.(BAIL) 11389/2017	KAILASH STATE	BS DEORA-P KP RAJ SINGH-P
	0202		
76	CRL.M.(BAIL) 11390/2017	SUJA RAM & ANR. STATE	HUKAM SINGH-P
	0202		
77	CRL.M.(BAIL) 11392/2017	JASRAJ STATE	BR GODARA-P BUDHA RAM-P
	0202		
With			
78	CRL.M.(BAIL) 11393/2017	SUKHRAM STATE	MAHAVEER BISHNOI-P HS BISHNOI-P SL BISHNOI-P
	0202		
79	CRL.M.(BAIL) 11395/2017	SURESH KUMAR & ANR. STATE	HS SANDHU-P DS GHARSANA-P SURESH NEHRA-P
	0202		
80	CRL.M.(BAIL) 11398/2017	JEETU KHAN @ JITENDRA ALI STATE	MAHAVEER PAREEK-P GAJENDRA SHEKHAWAT-P MANOJ PAREEK-P
	0202		
81	CRL.M.(BAIL) 11402/2017	VIKASH JAVA @ SHAHRUKH STATE	KALURAM BHATI-P SUMER SINGH SEN-P VIKRAM BARASA-P
	0202		
82	CRL.M.(BAIL) 11403/2017	KHAYALI LAL @ UDAI RAM STATE	RAM SINGH RAWAL-P DEEPAK MENARIA-P
	0202		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
83	CRL.M.(BAIL) 11404/2017 0202	BHAGWANLAL STATE	VN KALLA-P PP-R
With			
84	CRL.M.(BAIL) 10953/2017 0202	MADAN LAL STATE	RAJENDRA CHARAN-P PP-R
85	CRL.M.(BAIL) 11405/2017 0202	BHAGWANLAL STATE OF RAJASTHAN	VN KALLA-P PP-R
86	CRL.M.(BAIL) 11406/2017 0202	BHAGWANLAL STATE OF RAJASTHAN	VN KALLA-P PP-R
87	CRL.M.(BAIL) 11407/2017 0202	SANJAY KUMAR @ SONU & ORS STATE	HS SANDHU-P DS GHARSANA-P SURESH NEHRA-P PP-R
88	CRL.M.(BAIL) 11408/2017 0202	DAMODAR NAGDA STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P PP-R
89	CRL.M.(BAIL) 11409/2017 0202	LAKSHIT STATE	RAJESH PUNIA-P JAMWANT GURJAR-P MANPRAKASH CHOUDHARY-P RAJENDRA PRASAD-P YP KHILEREE-P PP-R
90	CRL.M.(BAIL) 11412/2017 0202	SUBHASH @ CHIDIYA STATE	HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P PP-R
91	CRL.M.(BAIL) 11414/2017 0202	JEETU KHAN @ JITENDRA ALI STATE	MAHAVEER PAREEK-P GAJENDRA SHEKHAWAT-P MANOJ PAREEK-P PP-R
With			
92	CRL.M.(BAIL) 10608/2017 0202	BALWANT STATE	SUNIL BENIWAL-P MANJEET GODARA-P SAHEE RAM MUNDEL-P VINOD SIHAG-P PP-R
93	CRL.M.(BAIL) 11415/2017 0202	YASHPAL SEN STATE	JS BHALERIA-P VS BHAWLA-P PP-R
94	CRL.M.(BAIL) 11416/2017 0202	RASHEED MOHD STATE	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P PP-R
95	CRL.M.(BAIL) 11417/2017 0202	MADAN LAL STATE	RS GILL-P PP-R
96	CRL.M.(BAIL) 11419/2017 0202	MOHD ILIYAS STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
97	CRL.M.(BAIL) 11420/2017 0202	UTTAM GIRI STATE	TRILOK JOSHI-P CHANDRAVEER SINGH-P NAVNEET POONIA-P SUMAN JOSHI-P UMAID SINGH-P
98	CRL.M.(BAIL) 11421/2017 0202	JALLA RAM STATE	JVS DEORA-P PRAVEEN BHATI-P
99	CRL.M.(BAIL) 11422/2017 0202	LAXMAN @ KALU & ANR. STATE	VINEET JAIN-P ASHOK KUMAR-P
100	CRL.M.(BAIL) 11424/2017 0202	KANHAIYA LAL STATE	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJ DEEP SINGH-P
101	CRL.M.(BAIL) 11426/2017 0202	LAXMAN @ KALU & ANR. STATE	VINEET JAIN-P ASHOK KUMAR-P
102	CRL.M.(BAIL) 11427/2017 0202 2ND BAIL	AHSOK KUMAR STATE	KR BHATI-P SUMER SINGH SEN-P
103	CRL.M.(BAIL) 11428/2017 0202	VIJESH KUMAR STATE	BHARAT SHRIMALI-P ARVIND GEHLOT-P RAJESH BISHNOI-P
104	CRL.M.(BAIL) 11431/2017 0202	BHERIYA STATE	SANJAY MATHUR-P GOPAL CHARAN-P MANOJ PAREEK-P
105	CRL.M.(BAIL) 11433/2017 0202	RAMKISHAN @ MOOLA RAM STATE	BIRBAL SARAN-P
106	CRL.M.(BAIL) 11434/2017 0202	MANOJ KUMAR STATE	VIJAY JAIN-P
With			
107	CRL.M.(BAIL) 11365/2017 0202	RAMSWAROOP STATE	RAJESH PUNIA-P JAMWANT GURJAR-P MANPRAKASH CHOUDHARY-P OP PUNIA-P RAJENDRA PRASAD-P YP KHILEREE-P
108	CRL.M.(BAIL) 11435/2017 0202	BHAWANI SINGH STATE	HS BALOT-P PRITHVI RAJ SINGH-P
109	CRL.M.(BAIL) 11436/2017 0202	ASHOK BUDIYA STATE	MAHIPAL BISHNOI-P KAMLESH SHARMA-P
110	CRL.M.(BAIL) 11439/2017 0202	PRADEEP SINGH STATE	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
111	CRL.M.(BAIL) 11442/2017 0202	MADAN LAL STATE	MK PITALIYA-P HARI SINGH-P PP-R
112	CRL.M.(BAIL) 11447/2017 0202	PRAHLAD REBARI STATE	RS CHUNDAWAT-P PP-R
113	CRL.M.(BAIL) 11448/2017 0202	RAVINDRA SINGH @ POONAM SINGH STATE	RAVINDRA ACHARYA-P PP-R
114	CRL.M.(BAIL) 11449/2017 0202	SMT PUSHPA STATE	RS CHOUHAN-P PP-R
With			
115	CRL.M.(BAIL) 10971/2017 0202	RAJESH STATE	DS UDAWAT-P ABDUL KALAM-P BS MERTIA-P PP-R
116	CRL.M.(BAIL) 11454/2017 0202	SADDAM HUSAIN STATE	ANUJ SAHLOT-P ARUN DADHICH-P NAMITA SAHLOT-P PP-R
117	CRL.M.(BAIL) 11458/2017 0202 2ND BAIL BEFORE	SUNIL KUMAR @ SONU STATE	RS GILL-P PP-R
118	CRL.M.(BAIL) 11460/2017 0202	SURENDRA @ SURESH STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P PP-R
With			
119	CRL.M.(BAIL) 11459/2017 0202	RANJEET STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P PP-R
120	CRL.M.(BAIL) 11461/2017 0202	VELA STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P PP-R
121	CRL.M.(BAIL) 11462/2017 0202	JAGDISH CHANDRA & ANR. STATE	DEVENDRA MAHALANA-P HINGLAJ DAN CHARAN-P OM SINGH CHOUHAN-P PP-R
122	CRL.M.(BAIL) 11464/2017 0202	RAGHUNATH STATE	DINESH VISHNOI-P ANAND PRAKASH-P OP BISHNOI-P PP-R
123	CRL.M.(BAIL) 11465/2017 0202	SUJARAM STATE	PANNEY SINGH-P DASHRAT SINGH-P RS KUMPAWAT-P PP-R
124	CRL.M.(BAIL) 11466/2017 0202	MANOHAR SINGH STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
125	CRL.M.(BAIL) 11468/2017 0202	BHANWAR SINGH & ORS STATE	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P
126	CRL.M.(BAIL) 11472/2017 0202	MAGARAM STATE	UMESH SHRIMALI-P
127	CRL.M.(BAIL) 11479/2017 0202	MADAN STATE	RN BISHNOI-P
128	CRL.M.(BAIL) 11480/2017 0202	SURENDRA @ SAILENDRA STATE	BHOOP SINGH-P AJU V JOSH-P
129	CRL.M.(BAIL) 11483/2017 0202	ASHOK KUMAR STATE	DINESH VISHNOI-P ANAND PRAKASH-P OP BISHNOI-P
130	CRL.M.(BAIL) 11485/2017 0202	DINESH KOLI STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P
131	CRL.M.(BAIL) 11487/2017 0202	DHARMENDRA STATE	IR CHOUDHARY-P GEMBHAR SINGH-P SN GOSWAMI-P VS CHOUDHARY-P
132	CRL.M.(BAIL) 11488/2017 0202	DEEPESH PALIWAL STATE	DR. SACHIN ACHARYA-P Dr PRAMILA ACHARYA-P RAHUL RAJPUROHIT-P
133	CRL.M.(BAIL) 11492/2017 0202	JAYANT STATE	KAUSHAL GAUTAM-P
134	CRL.M.(BAIL) 11493/2017 0202	BHOMA RAM STATE	VIKAS BALIA-P VD VAISHNAV-P
135	CRL.M.(BAIL) 11496/2017 0202	GAUTAM LAL STATE	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P
136	CRL.M.(BAIL) 11497/2017 0202	HANUMAN RAM CHOUDHARY STATE	TC SHARMA-P AA SHARMA-P AK AGGARWAL-P JITENDRA MAROTHIA-P
137	CRL.M.(BAIL) 11498/2017 0202	SRI RAM STATE	SURESH JOSHI-P
138	CRL.M.(BAIL) 11500/2017 0202	LAXMAN @ KALU & ANR. STATE	VINEET JAIN-P ASHOK KUMAR-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
139	CRL.M.(BAIL) 11501/2017 0202	BABU LAL STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P
140	CRL.M.(BAIL) 11502/2017 0202	RAJU GAMETI STATE	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P
141	CRL.M.(BAIL) 11506/2017 0202	AVTAR SINGH @ SENTU STATE	VIPIN MAKKAD-P PP-R
With 142	CRL.M.(BAIL) 11508/2017 0202	JASSA SINGH @ JASKARAN SINGH STATE	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P
143	CRL.M.(BAIL) 11510/2017 0202	MOHAMMED AYUB STATE	GULAM MOINUDDIN-P SIKANDAR KHAN-P
144	CRL.M.(BAIL) 11514/2017 0202	NARAIN RAM @ NARU RAM STATE	BS RATHORE-P TS RATHORE-P
145	CRL.M.(BAIL) 11516/2017 0202	RASUL KHAN & ANR. STATE	TEJA RAM CHOUDHARY-P PP-R
146	CRL.M.(BAIL) 11518/2017 0202	JAGJEET SINGH STATE	DS THIND-P PP-R
147	CRL.M.(BAIL) 11519/2017 0202	SAHAB RAM STATE	VINEET JAIN-P ASHOK KUMAR-P KS LODHA-P
148	CRL.M.(BAIL) 11520/2017 0202	FIROJ LALA STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
149	CRL.M.(BAIL) 11521/2017 0202	TULSI STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P
150	CRL.M.(BAIL) 11527/2017 0202	NARAIN DAN STATE	TEJA RAM CHOUDHARY-P PP-R
151	CRL.M.(BAIL) 11529/2017 0202 (3RD BAIL)	SALAMAT KHAN STATE	ZAFAR KHAN-P PRITAM JOSHI-P
152	CRL.M.(BAIL) 11531/2017 0202	DHARAMVEER SINGH @ GOLU STATE	SD GOSWAMI-P PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
153	CRL.M.(BAIL) 11532/2017 0202	HITESH STATE	SHAMBHOO SINGH-P BHARAT SINGH-P VIKRAM SINGH-P PP-R
154	CRL.M.(BAIL) 11533/2017 0202	NAIN SINGH & ANR. STATE	RK CHARAN-P ABHISHEK CHARAN-P BARKAT KHAN MEHAR-P PP-R
155	CRL.M.(BAIL) 11540/2017 0202	BABU LAL STATE	RJ PUNIA-P DIVAKAR SHARMA-P PP-R
156	CRL.M.(BAIL) 11541/2017 0202	LAKHVEER SINGH & ANR STATE	KAUSHAL GAUTAM-P PP-R
157	CRL.M.(BAIL) 11543/2017 0202	BABU LAL STATE	RK CHARAN-P ABHISHEK CHARAN-P PP-R
158	CRL.M.(BAIL) 11548/2017 0202	KRIPA SHANKAR STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R
159	CRL.M.(BAIL) 11550/2017 0202	SHAKUR KHAN STATE	SIDDHARTH KARWASRA-P PRABHA CHOUDHARY-P PP-R
FOR ORDERS - DEFFECT CASES			
160	CRL.R. 349/2016 0208 EX-5	GOVERDHAN SINGH STATE & ANR.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P RAJAK HAIDAR-P PP-R
161	CRL.M.(BAIL) 9928/2017 0202	DILIP STATE	SHAMBHOO SINGH-P BHARAT SINGH-P VIKRAM SINGH-P PP-R
With			
162	CRL.M.(BAIL) 8850/2017 0202	SURESH STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P PP-R
163	CRL.M.(BAIL) 11058/2017 0202	SMT NIRA DEVI & ANR STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
FOR ORDERS			
164	CRL BAIL CAN 31/2015 0203	KAMLESH STATE & ANR.	PK POONIA-P KULDEEP SHARMA-R PP-R
165	CRL.TSFR.PT. 11/2017 0207	MANISH STATE	RS MANKAD-P PP-R
166	CRL BAIL CAN 16/2017 0203	SUSHIL JAIN STATE & ORS.	MANISH PITALIYA-P HARI SINGH-P PP-R NK GURJAR-R

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FOR ORDERS			
167	CRL BAIL CAN 21/2017 0203	ANJU KUMARI ARYA STATE & ANR.	DL MOTHSRA-P VIJAY CHOUDHARY-P PP-R NISHANT BORA-R
168	CRL.TSFR.PT. 29/2017 0207	RAMANDEEP KAUR STATE & ANR	HS SANDHU-P BS SANDHU-P DS GHARSANA -P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P PP-R
169	CRL.TSFR.PT. 30/2017 0207 (STAY)	ANJU KUMARI ARYA STATE & ANR	NISHANT BORA-P NISHANT BORA-P PP-R
170	CRL BAIL CAN 39/2017 0203	RAVINDRA KUMAR STATE & ANR.	DR AA BHANSALI-P PP-R
171	CRL BAIL CAN 40/2017 0203	SAMINA STATE & ANR.	DR AA BHANSALI-P PP-R
172	CRL BAIL CAN 41/2017 0203	DHARMA RAM STATE & ANR.	HS SHRIMALI-P PP-R
173	CRL BAIL CAN 69/2017 0203	STATE RANJEET SINGH	SK VYAS-P
With			
174	CRL BAIL CAN 68/2017 0203	STATE GIRDHARI	SK VYAS-P PP-R
175	C.W. 7629/2017 4300 (STAY) ACD	SATYANARAYAN DAYMA STATE OF RAJASTHAN & ORS.	MUKESH RAJPUROHIT-P DILIP SHARMA-P
FOR FRESH ADMISSION WITH STAY			
176	CRL.R. 2/2016 0206 (STAY) (ACD)+ (EXP - 10)	SOHAN LAL KALAL STATE	DR. NUPUR BHATI-P DHIRENDRA SINGH-P PAWAN SINGH-P RS SHEKHAWAT-P SHEKHAR MEWARA-P PP-R
177	CRL.R. 1167/2016 0208 (STAY) (ACD) +	DR AJEET KUMAR SINGH STATE	NISHANT BORA-P DEEPAK JETHWANI-P SUSHMA DHARA-P PP-R
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
178	CRL.W. 45/2016 0113 (ACD) +	MAHESH KUMAR SHARMA STATE & ANR.	NISHANT BORA-P ARPIT MEHTA-P ARUN KUMAR-P PP-R KK VYAS-R PRATISHTHA DAVE-R

DB Special Appeals Writs related to Service Matters, DB Contempt Matters, DB Tax Matters, DB Civil Special Appeals, DB Civil Writs including VIRES Matters and Judicial Officers Matters, DB Family Court & Matrimonial Matters. DB Civil Residue Matters. Admission & Orders cases of DB Special Appeals Writs related to Service Matters, DB PIL Matters and DB CAT Matters.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
1	C.W. 14613/2017 0400 -PIL(STAY)	SHIPAL & ORS. UNION OF INDIA & ORS.	SAJJAN SINGH-P GUMMAN SINGH-P	
2	C.W. 16050/2017 1301 (STAY)	M/S. JK LAKSHMI CEMENT LIMITED STATE OF RAJASTHAN & ORS.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	VIPUL SINGHVI-R
3	S.A.W. 671/2017 0515 (STAY)	R. P. S. C. AJMER GOVERDHAN SINGH & ANR.	TARUN JOSHI-P KHET SINGH-P MRS RENUKA BOHRA-P SIDDHARTH JOSHI-P	
4	S.A.W. 1083/2017 0515 (STAY)	MANJEET SINGH STATE & ORS	R BHATNAGAR-P	
5	S.A.W. 1088/2017 0515 (STAY)	URMILA STATE & ORS	RS CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	
6	S.A.W. 1103/2017 1806 (STAY)	LRS OF TEJA RAM & ORS. STATE OF RAJASTHAN & ORS.	SM PARIHAR-P SIDDHARTH PARIHAR-P	AMIT TATIA-R
7	S.A.W. 1116/2017 5200 (STAY)	HARJI RAM & ANR STATE & ORS	SM PARIHAR-P SIDDHARTH PARIHAR-P	
8	S.A.W. 1120/2017 0502 (STAY)	SURENDRA KUMAR STATE OF RAJASTHAN & ORS.	BS SANDHU-P	
9	S.A.W. 1122/2017 0515 (STAY)	BHARTI UPADHAYAY STATE OF RAJASTHAN & ANR.	LOKESH MATHUR-P	
10	S.A.W. 1125/2017 5200 (STAY)	PEP SINGH STATE OF RAJASTHAN & ORS.	OP MEHTA-P FALGUN BUCH-P VASUDEV-P	
11	S.A.W. 1127/2017 5200 (STAY)	LALIT KUMAR MALI STATE OF RAJASTHAN & ORS.	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJ DEEP SINGH-P	
FOR FRESH ADMISSION WITHOUT STAY				
12	WRIT REVIEW 218/2017 4200	PRAVEEN CHANDRA BHOJAT & ORS STATE OF RAJ. & ORS.	KAILSH JOSHI-P CVS SHEKHAWAT-P HARSHIT BHURANI-P ROHIT MUTHA-P VINEET R DAVE-P	
13	WRIT REVIEW 237/2017 4200	STATE & ANR RAGHAV AGRAWAL	HEMANT JAIN-P MAHIPAL SINGH-P	

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FOR FRESH ADMISSION WITHOUT STAY			
14	S.A.W. 993/2017 0900	SMT. TANUJA KHAN PROGRESSIVE & P. MINERALS PVT. LTD. &ORS	SUDHIR SARUPARIA-P PREETI SARUPARIA-P DD THANVI-R ARIVIND SHRIMALI-R HEMANT DUTT-R RAJESH PANWAR AAG-R
15	C.M.A. 3318/2017 1001	KAMAL KUMAR SWAMI & ANR. FAMILY COURT NO. 1, BIKANER	VIRENDRA ACHARYA-P DARSHAN JAIN-P
FOR ORDERS - DEFFECT CASES			
16	WRIT RESTO. 255/2017 4200	RAJ. STATE INDU. DEVE. & I.C. LTD., &ANR M/S. SHREE JINENDRA DYEING WORKS, PALI	SANJEET PUROHIT-P VINOD PUROHIT-P
17	S.A.W. 1811/2014 0515	KALU CHANNAL STATE & ANR.	VINOD PUROHIT-P SANJEET PUROHIT-P
18	S.A.W. 385/2017 0515	STATE OF RAJASTHAN & ORS. MOHAMMAD IMRAN	KANTI LAL THAKUR AAG 1-P RISHABH TAYAL-P DEEPAK NEHRA-R
19	S.A.W. 931/2017 1600	STATE OF RAJASTHAN & ORS. NARAYAN & ORS.	PRITHVI RAJ SINGH AAG-P DINESH OJHA-P
20	S.A.W. 952/2017 0515	SUMAN CHOUDHARY STATE OF RAJASTHAN & ORS.	SAJJAN SINGH RATHORE-P KESHAV BHATI-P VIKRAM SINGH BHATI-P
21	I.T.APPEAL 130/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL ADARSH CO-OPERATIVE BANK LTD.	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
22	I.T.APPEAL 131/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL M/S ADARSH CREDIT CO. OPERATIVE SOC. LTD	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
23	I.T.APPEAL 132/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL ADARSH CO- OPERATIVE BANKL LTD	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
24	I.T.APPEAL 133/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL BHAARAT DAS VAISHNAV	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
25	I.T.APPEAL 134/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL MEENAKSHI MODI	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
26	I.T.APPEAL 135/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL ADARSH CO-OPERATIVE BANK LTD.	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
27	I.T.APPEAL 136/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL ADARSH CO. OPERATIVE BANKL LTD	KK BISSA-P GS CHOUHAN-P HG CHANDA-P
FOR ORDERS			

Daily Causelist(Filtered)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
28	WRIT CONT. 371/2016 2401 EX 13	MAHENDRA LODHA C.S. RAJAN & ORS	ASHOK CHHANGANI-P AVIN CHHANGANI-P RAJESH PANWAR,AAG-R SHYAM PALIWAL-R SS RATHORE AAAG-R
29	CRL.C.P. 4/2017 2402	MOHD. RAMZAN RAMSWAROOP & ANR.	RAKESH ARORA-P JAYANT JOSHI-P OP MEHTA-P KAPIL JOSHI-R HUKAM SINGH-R NR CHOUDHARY-R SANDEEP SHAH-R
30	WRIT M.APPL 314/2017 4200	YOUNG BLOOD YUVA SAMITI STATE & ORS	KAILSH JOSHI-P ALKA JOSHI-P CVS SHEKHAWAT-P HARSHIT BHURANI-P ROHIT MUTHA-P VINEET R DAVE -P
31	WRIT CONT. 1468/2017 2401	BHARAT SINGH OM PRAKASH KASERA & ORS.	SUNIL MEHTA-P
32	WRIT CONT. 1469/2017 2401	BHOPAL SINGH B.L. KOTHARI & ANR.	SG OJHA-P
33	WRIT CONT. 1472/2017 2401	PADMA RAM MEENA PREM SINGH MEHRA & ORS	SANDEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P
34	C.W. 5291/2012 0400 -PIL [PIL MATTER]	JAWAN SINGH & ANR. STATE & ORS.	CS KOTWANI-P RAVINDRA SINGH-P RICHIN SUVANA-P SURENDRA SINGH-P DR SACHIN ACHARYA-R RAJESH PANWAR AAG-R RAJESH SHAH-R SG OJHA-R
35	C.W. 7077/2014 0400 -PIL [PIL MATTER] EX 13	SUO MOTO STATE & ORS	BY HON-P SANJEET PUROHIT-P ANURAG SHUKLA-R RAJESH PANWAR AAG-R SS RATHORE AAAG-R
36	C.W. 13763/2015 0400 -PIL [PIL MATTER] EX 13	JITENDRA SINGH KHIMESRA STATE & ORS	MANOJ BHANDARI-P NITIN OJHA-R AK RAJVANSHY-R ANURAG SHUKLA-R RAJESH PANWAR AAG-R RAJESH PUNIA-R RAJVENDRA SARSWAT-R SS RATHORE AAAG-R
37	C.W. 875/2016 0400 -PIL(STAY) [PIL MATTER]	LIBRA INDIA UNION OF INDIA & ORS	LALIT PAREEK-P SHARAD KOTHARI-P SS RATHORE AAAG-R AK RAJVANSHAY-R BP BOHRA-R CS BISSA-R KK BISSA-R KSHAMA PUROHIT-R KSHMA PUROHIT-R MANOJ BHANDARI-R RAJESH PANWAR AAG-R VN BOHRA-R

Daily Causelist(Filtered)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR ORDERS				
38	C.W. 8269/2017	INDRAJEET SINGH & ORS STATE & ORS	BY POST-P	PR SINGH AAG-R DINESH OJHA-R RAJVENDRA SARASWAT-R
	0400 -PIL [PIL MATTER]			
39	C.W. 14748/2017	TAMAR BHAVNA RANI HETAN SINGH STATE OF RAJASTHAN & ORS.	RITURAJ SINGH RATHORE-P	RAJESH PANWAR AAG-R
	0515 (STAY)			
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
40	C.W. 14935/2016	SCHOOL MANAGEMENT COMMITTEE OF GUPS STATE & ORS	MOTI SINGH-P BS TAPU-P P D RAJPUROHIT-P SUKHADEV-P URJA RAM-P	PR SINGH AAG-R DINESH OJHA-R RAKESH ARORA-R
	0400 -PIL(STAY) [PIL MATTER]			
41	C.W. 15359/2016	SHRAVAN SINGH RAO STATE & ANR	HEMANT BALLANI-P	KL THAKUR AAG-R
	5200 (STAY)			
42	C.W. 12605/2017	YASHPAL KHILEREE STATE OF RAJASTHAN & ORS.	DEEPAK NEHRA-P	KL THAKUR AAG-R RISHABH TAYAL-R
	0400 -PIL(STAY) [PIL MATTER]			
43	C.W. 13892/2017	BHARAT SANCHAR NIGAM LIMITED STATE & ORS	SANJEEV JOHARI-P GAURAV SHISHODIA-P LALIT PARIHAR-P	ANIL BHANSALI-R
	1314 (STAY)			
With				
44	C.W. 13340/2017	BHARAT SANCHAR NIGAM LIMITED STATE OF RAJASTHAN & ORS.	SANJEEV JOHARI-P GAURAV SHISHODIA-P LALIT PARIHAR-P	
	1314 (STAY)			
With				
45	C.W. 13620/2017	BHARAT SANCHAR NIGAM LIMITED STATE OF RAJASTHAN & ORS.	SANJEEV JOHARI-P GAURAV SHISHODIA-P LALIT PARIHAR-P	
	1314 (STAY)			
46	C.W. 15318/2017	MS. GEETIKA TANWAR STATE OF RAJASTHAN & ORS.	VINOD PUROHIT-P RAJAT ARORA-P SANJEET PUROHIT-P SURENDRA THANVI-P	RAJESH PANWAR, AAG-R HEMANT JAIN-R RS SALUJA-R
	2601 (STAY)			
47	C.W. 16234/2017	ANJU BALA & ORS. STATE OF RAJASTHAN & ORS.	RITURAJ SINGH-P	RAJESH PANWAR AAG-R
	0515 (STAY)			
48	S.A.W. 558/2016	RAJ. FINANCIAL CORPN., & ANR DINESH PAREEK	DR. PPRATISHTHA DAVE-P Dr. RAKESH KUMAR-P RAJAT DAVE-P	USHMAN GHANI-R
	0507 (STAY)			
49	S.A.W. 805/2017	MANJU CHAUDHARY STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P	PR SINGH AAG-R
	0515 (STAY)			
50	S.A.W. 1085/2017	SAROJ VYAS STATE OF RAJASTHAN & ANR.	ARJUN PUROHIT-P ANJALI GOPA-P	PR SINGH AAG-R
	0515 (STAY)			

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
With				
51	S.A.W. 891/2017	DADAM CHAND JATIYA STATE OF RAJASTHAN & ORS.	VR CHOUDHARY-P	
	0515 (STAY)			
With				
52	S.A.W. 909/2017	CHHAGAN LAL MEENA STATE OF RAJASTHAN & ORS.	VR CHOUDHARY-P	
	0515 (STAY)			
With				
53	S.A.W. 966/2017	USHA JATIYA STATE OF RAJASTHAN & ANR.	VR CHOUDHARY-P	
	0515 (STAY)			
With				
54	S.A.W. 1008/2017	USHA JATIYA STATE OF RAJASTHAN & ANR.	VR CHOUDHARY-P	
	0515			
ADMISSION WITH NOTICE SERVED - REPLY FILED				
55	C.W. 11717/2017	HARI RAM & ANR. STATE OF RAJASTHAN & ORS.	TEJA RAM CHOUDHARY-P	KL THAKUR AAG-R
	0400 -PIL(STAY)			
56	C.W. 13047/2017	AMRIT RAJ MEENA UNION OF INDIA & ORS	KULDEEP MATHUR-P KDS CHARAN-P	RAJEEV PUROHIT-R SANJEET PUROHIT-R VIPUL SINGHVI-R
	0502 (STAY)			
TO BE MENTIONED				
57	C.W. 15236/2017	GOVERDHAN LAL BHOI STATE OF RAJASTHAN & ORS.	SAJJAN SINGH RATHORE-P VIKRAM SINGH BHATI-P	
	5400			

Daily Causelist(Filterd)
Monday Dated : 18/12/2017
HON'BLE MR. JUSTICE SANGEET LODHA
HON'BLE MR. JUSTICE ARUN BHANSALI

2.00 PM - 4.30 PM

TIED UP MATTERS.

S.No.	Case Type /No	Title of The Case	Name of Advocate
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FOR ORDERS

1	C.W. 1554/2004	GULAB KOTHARI STATE OF RAJ.	MS SINGHVI-P MR SINGHVI-P VINEET DAVE-P	G.A.-R A.A.G.-R AK RAJVANSHI-R AMIT KURI-R ANURAG SHUKLA-R GR PUNIYA-R HS BISNOI-R KL THAKUR-R MUKTESH MAHESHWARI-R NM LODHA-R PP CHOUDHARY-R SS RATHORE-R
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0400 -PIL (PIL MATTER)

With

2	C.W. 5642/2008	POONAM CHAND BHANDARI STATE & ORS	BY POST(RHC JPR.)-P BD DADHICH-P CS MATHUR-P PC BHANDARI-P PET.SELF-P	BHARAT VYAS-R ANIRUDH PUROHIT-R MANOJ BHANDARI-R PC JAIN-R RL JANGID AAG-R SANDEEP SARUPARIA-R SS RATHORE AAAG-R
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0400 -PIL
(PIL MATTER)

With

3	C.W. 5645/2008	SMT. KAMLESH STATE & ANR	BY POST(RHC JPR.)-P ANIL MEHTA-P BD DADHICH-P CS MATHUR-P	BHARAT VYAS-R ANIRUDH PUROHIT-R MANOJ BHANDARI-R RL JANGID AAG-R SS RATHORE AAAG-R VD DADHICH-R
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0400 -PIL
(PIL MATTER)

With

4	C.W. 5646/2008	POONAM CHAND BHANDARI STATE & ORS	BY POST(RHC JPR.)-P BD DADHICH-P PC BHANDARI-P	BHARAT VYAS-R ANIRUDH PUROHIT-R GANESH SHARMA-R MANOJ BHANDARI-R RL JANGID AAG-R SS RATHORE AAAG-R VD DADHICH-R
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0400 -PIL
(PIL MATTER)

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
5	C.W. 5907/2008	LOK SAMPATTI SANRAKSHAN SAMITI STATE & ANR	BY POST (RHC JPR)-P AK JAIN-P DR. SACHIN ACHARYA-P PN MOHNANI-P
			BHARAT VYAS-R A.A.G-R ALOK SHARMA-R ANIL BHANDARI-R ANIRUDH PUROHIT-R MANOJ BHANDARI-R NM LODHA AAG-R RL JANGID AAG-R SS RATHORE AAAG-R
	0400 -PIL (PIL MATTER)		
With			
6	C.W. 5908/2008	V. N. SHARMA STATE & ORS	BY POST (RHC JPR)-P JK SINGHI-P MR SINGHVI-P MS SINGHVI-P
			BHARAT VYAS-R A.A.G-R ALOK SHARMA-R ANIRUDH PUROHIT-R MANOJ BHANDARI-R NM LODHA AAG-R RL JANGID AAG-R SACHIN ACHARYA-R
	0400 -PIL (PIL MATTER)		
With			
7	APPL. WRIT 5106/2017	GULAB KOTHARI STATE OF RAJ.	VINEET DAVE-P
With			
8	APPL. WRIT 5107/2017	GULAB KOTHARI STATE OF RAJ.	VINEET DAVE-P
9	C.W. 443/2014	MUKUL KRISHNA VYAS & ANR UNION OF INDIA & ORS	PETI. SELF-P RAJEEV PUROHIT-R ANIL KUMAR BISSA AGC-R BHOM SINGH CHOUHAN-R DHIERENDRA SINGH-R HEMANT JAIN-R KAMAL DAVE-R MANOJ BHANDARI-R SD VYAS-R SHYAM LADRECHA AAG-R SHYAM S KHATRI-R SS LADRECHA-R
	0400 -PIL [PIL MATTER] EX-2,3		

SB Civil Writs (Miscellaneous) pertaining to Academic Matters, Rent Tribunal, Tax Matters (Class code 1301 to 1314), Transport Matters(Class Code 2101 to 2103), Mining Minerals, Mining Lease Matters, Land Revenue and Tenancy Matters {Class Code 1801 to 1806}, Colonisation Matters(Class Code 5500) & S.B. Civil Writs relating to Prevention of Corruption Act except matters in which prosecution sanction has been challenged. SB Civil Contempt Matters.

NOTE: 1.LEARNED COUNSEL SEEKING PERMISSION FOR LISTING FRESH CASES ARE DIRECTED TO FURNISH INWARD NUMBER ON PERMISSION SLIP FROM STAMP REPORTER SECTION.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
1	C.W. 16166/2017 0703 (STAY) S.NO. 1	DILIP CHOPRA SURAJ PRAKASH SONI	FIROZ KHAN-P	
FOR ORDERS				
2	C.C.P. 29/2011 2401	KAILASH CHAND KUMARI SHARMISTHA	VIKAS BALIA-P CHETAN RAJPUROHIT-P HEMANT BALLANI-P	OP MEHTA-R OP BOOB-R
3	C.C.P. 40/2014 2401	FATEH SINGH REWAT SINGH & ORS.	BL BISHNOI-P DEEPAK BISHNOI-P	RAMESHWAR DAVE-R
4	WRIT CONT. 656/2014 2401 EX 7	RAJ. CONS. PROJECT PVT. LTD., BIKANER MURLIDHAR & ORS	RAJEEV PUROHIT-P NR BUDANIA-P	SS RATHORE-R AK SINGH-R ANIL KUMAR SINGH-R JDS BHATI-R
5	C.C.P. 49/2016 2401	SMT. SHASHI JAIN OM PRAKASH	ASHOK CHHANGANI-P AVIN CHHANGANI-P PS CHUNDAWAT-P	RAHUL SONI-R RS CHUNDAWAT-R
6	WRIT CONT. 308/2017 2401	SMT. LAXMI BHEEL KULDEEP RANKA & ORS	SRAVAN SAINI-P MAHIPAL GARASNI-P SUMER SINGH JODHA-P SURESH GOUR-P	VISHAL RAJ MEHTA-R
7	WRIT CONT. 726/2017 2401	PEEPA RAM PAWAN KUMAR GOYAL & ORS	DR. SACHIN ACHARYA-P Dr PRAMILA ACHARYA-P	KL THAKUR AAG 1-R
8	WRIT CONT. 769/2017 2401	DR. MADAN RAJ CHOUDHARY RAJ HANS UPADHAYA & ORS	HARISH PUROHIT-P HARSHVARDHAN SINGH-P	
9	WRIT CONT. 1066/2017 2401	SARITA MANJU AJEET SINGH RAJAWAT	MANISH SHISHODIA-P	
10	WRIT CONT. 1140/2017 2401	HIMMAT SINGH BHATI BHASKAR SAVANT & ORS.	VIKAS BALIA-P DPS CHARAN-P HEMANT BALLANI-P PRAMOD VYAS-P RISHI SONI-P VD VAISHNAV-P	NS RAJPUROHIT AGC-R KL THAKUR AAG 1-R NS RAJPUROHIT-R RISHABH TAYAL-R
11	WRIT CONT. 1232/2017 2401	SHYAM PRATAP SINGH CHARAN BHASKAR SAWANT & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P KPS BHATI-P	
12	WRIT CONT. 1303/2017 2401	LAXMI NAGAL NARESH PAL GANGWAR & ANR.	INDER JEET YADAV-P VANDANA CHOUHAN-P	

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
13	WRIT CONT. 1310/2017 2401	OM PRAKASH SHARMA SHALENDRA AGARWAL & ORS	PC SHARMA-P I GOURI-P
14	WRIT CONT. 1460/2017 2401	RAKESH KUMAR RAJAT KUMAR MISHRA & ORS	LOKESH MATHUR-P
15	WRIT CONT. 1461/2017 2401	HEER SINGH RATHORE NAVEEN MAHAJAN & ORS.	MUKESH VYAS-P
16	WRIT CONT. 1463/2017 2401	MOHD.ALI ASHOK JAIN & ORS.	MS PUROHIT-P BS BHALASRIA-P MANISHA PUROHIT-P
17	WRIT CONT. 1470/2017 2401	ASHOK BHAGORA RAJENDRA PRASAD GOYAL & ANR	DK GODARA-P OP SANGWA-P
18	WRIT CONT. 1474/2017 2401	SMT. NEETU SINGH STATE OF RAJASTHAN & ORS.	OM PRAKASH KUMAWAT-P
19	WRIT CONT. 1475/2017 2401	ABDUL MALIK RAMAVTAR MEENA & ANR.	LD KHATRI-P
FOR FRESH ADMISSION WITH STAY			
20	C.W. 8012/2017 1804 (STAY)	LRS OF DURGA LAL & ANR. MOOLCHAND & ORS.	SS LADRECHA-P
21	C.W. 10131/2017 0900 (STAY)	M/S. ROOP RAJAT CONSTRUCTION COMPANY STATE OF RAJASTHAN & ORS.	BM BOHRA-P ABHISHEK BOHRA-P DLR VYAS-P JS NARUKA-P KL SOLANKI-P KULDEEP VAISHNAV-P
22	C.W. 11126/2017 5500 (STAY)	RAJENDRA STATE & ORS	VIKAS BIJARNIA-P
23	C.W. 11672/2017 1804 (STAY)	MANAK CHAND THE URBAN IMPROVEMENT TRUST & ORS.	SAJJAN SINGH-P HEMANT DUTT-R
24	C.W. 13899/2017 1804 (STAY)	BHAGA RAM BOARD OF REVENUE AJMER & ORS	RAM PRAKASH PRAJAPAT-P DHARMENDRA CHOUHAN-P SANJEET PUROHIT-R
25	C.W. 16070/2017 5500 (STAY)	ASHRAF KHAN & ORS. STATE OF RAJASTHAN & ORS.	AJEET DAIYA-P PRS UDAWAT-P
26	C.W. 16075/2017 2612 (STAY)	DAVENDRA & ORS. JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	DR. AA BHANSALI-P
27	C.W. 16102/2017 2612 (STAY)	RAJNISH AGARWAL JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	DR. AA BHANSALI-P
28	C.W. 16386/2017 1804 (STAY)	B.K. BHARAT STATE OF RAJASTHAN & ORS.	NK GOYAL-P VARUN GOYAL-P

Daily Causelist(Filtered)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
29	C.W. 16400/2017 1804 (STAY)	VEERPAL KAUR JORA SINGH & ORS.	RAJEEV PUROHIT-P AJAY PUROHIT-P MS GEHLOT-P NR BUDANIA-P
30	C.W. 16408/2017 1804 (STAY)	KARTAR KAUR STATE & ANR	NK GOYAL-P VARUN GOYAL-P
31	C.W. 16430/2017 5500 (STAY)	SHAMBHU SINGH & ORS STATE & ORS	OP SANGWA-P
32	C.W. 16440/2017 2604 (STAY)	DEEPAK KUMAR THE UNION OF INDIA & ORS.	HS SIDHU-P
FOR ORDERS			
33	WRIT M.APPL 264/2017 4200	SANJAY CHOUDHARY SUDARSHAN SETHI & ORS	SAJJAN SINGH RATHORE-P VIKRAM SINGH BHATI-P
34	C.W. 3015/1997 1804	NOPA RAM STATE & ORS	BL BISHNOI-P LR POONIYA-P PRITAM SOLANKI-P RN BISHNOI-P VIKAS BIJARNIA-P KISHAN BANSAL-R ARVIND SAMDARIYA-R
35	C.W. 7982/2010 0900	IKRAMUDDIN STATE OF RAJ. & ORS.	ASHOK CHHANGANI-P RAJ KAMAL SONI AGC-R BM BOHRA-R DLR VYAS-R S.PORWAL-R SUMAN PORWAL DGC-R
36	C.W. 6373/2013 1804 (STAY)	STATE OF RAJ. LRS OF SHRI CHAND KHA & ORS	SUNDEEP BHANDAWAT GC-P OP BOOB-P SHANKER SINGH-P
37	C.W. 5634/2014 0701 (STAY)	LRS OF SMT. JANNAT LRS OF RAMAKISHAN & ORS.	JITENDRA CHOPRA-P HR SONI-R
38	C.W. 1196/2015 1804 (STAY)	ARJUN RAM STATE OF RAJ. & ORS.	VN KALLA-P RR ANKIYA-P
39	C.W. 9575/2016 1804 (STAY)	STATE OF RAJ. M/S. ROPESH AND WIRES & ORS	OP BOOB GC-P KAMAL DAVE-R
40	C.W. 8329/2017 2605 (STAY)	SAYALA COLLEGE JAI NARAYAN VYAS UNIVERSITY & ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P VINAY JAIN-R SG OJHA-R
41	C.W. 12075/2017 2603 (STAY)	DINESH KUMAR RAIGER STATE & ANR	CP SONI-P AJU V JOSH-P KHUSHBOO PALASIYA-P SMT SARITA SONI-P PP-R

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
42	C.W. 12579/2017 2609 (STAY)	RAJASTHAN VIKAS SANSTHAN THE UNION OF INDIA & ANR.	DR. AA BHANSALI-P
43	C.W. 13995/2017 2612 (STAY)	VASISHTH PRIVATE ITI, SURATGARH STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P AJEET SINGH SHEKHAWAT-R FALGUN BUCH-R
44	C.W. 14759/2017 0503 (STAY) [ACD]	TRIKAM DAN CHARAN STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P KDS CHARAN-P RAJESH PANWAR AAG-R
FOR ORDERS ON INTERIM APPLICATIONS			
45	C.W. 6940/2014 1806 (STAY)	SHRI SAMBHAR ASHAPURA NUKVS PACHAPADRA STATE & ORS.	RAKESH ARORA-P MANISH TAK-P VIKRAM CHOUDHARY-P LALIT PAREEK-R MANISH KUMAR KHARWAL-R MANOJ BHANDARI-R O P BOOB-R
46	C.W. 5577/2016 1806 (STAY)	GRAM PANCHAYAT, BEDLA STATE & ORS	RAJESH PUNIA-P DINESH JYANI-P JAMWANT GURJAR-P RAJENDRA PRASAD-P YP KHILEREE-P SHAITAN SINGH-R KULDEEP MATHUR-R RAJESH CHOUDHARY-R
47	C.W. 9806/2017 1303 (STAY)	M/S. N. SARDA & ASSOCIATES DIRECTOR GEN.OF INCOME TAX & ORS.	SANJEEV JOHARI-P GAURAV SHISHODIA-P JITENDRA MAHESHWARI-P KAMLESH RAWAL-P LALIT PARIHAR-P KK BISSA-R
FOR ADMISSION WITH NOTICE SERVED REPLY NOT FILED			
48	C.W. 10244/2010 1804 (STAY)	SATYA NARAIN & ORS STATE OF RAJ. & ORS.	AVINASH ACHARYA-P RATNARAM-P VN KALLA-P SUNDEEP BHANDAWAT GA-R ANJAY KOTHARI-R OP BOOB-R
49	C.W. 5061/2016 1310 (STAY)	SHREE RAM INTERNATIONAL STATE & ORS	VARUN SINGHVI-P ABHISHEK MEHTA-P AAG-R RAJESH PANWAR-R
50	C.W. 10301/2016 2612	THE GRAM PANCHAYAT STATE & ORS	DS THIND-P BPS INDA-P BL BHATI-R
51	C.W. 13006/2016 1804 (STAY)	SUBHAN KHAN & ORS. STATE OF RAJASTHAN & ORS.	LD KHATRI-P AR GODARA-R
52	C.W. 14544/2016 2612 (STAY) [MISC]	MOHAMMAD IDRIS STATE & ORS	JAMWANT GURJAR-P DILIP BARUPAL-P RAJENDRA PRASAD-P RAJESH PUNIA-P YASHPAL KHILEREE-R
53	C.W. 5528/2017 0703 (STAY)	SMT.DHULI BAI ATTAR LALIT MINDA & ANR.	DEELIP KAWADIA-P GS RATHORE-P P RAJ PUROHIT-P RS RATHORE-P VARSHA PUROHIT-P TRIBHUWAN GUPTA-R USMAN GHANI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION WITH NOTICE SERVED REPLY NOT FILED			
With			
54	C.W. 5530/2017	SMT.DHULI BAI ATTAR LALIT MINDA & ANR.	DEELIP KAWADIA-P GS RATHORE-P P RAJ PUROHIT-P RS RATHORE-P VARSHA PUROHIT-P
	0703 (STAY)		TRIBHUWAN GUPTA-R USMAN GHANI-R
With			
55	C.W. 8545/2017	MUDRA ELECTRONICS DILIP MINDA & ANR	DEELIP KAWADIA-P GS RATHORE-P
	0703 (STAY)		
56	C.W. 9740/2017	RAJESH KUMAR JAI NARAIN VYAS UNIVERSITY, JODHPUR & ANR	NIHAR JAIN-P DR. NIKHILDUNGAWAT-P
	2612 (STAY)		BL TIWARI-R
57	C.W. 10385/2017	GURU GRAM TEACHERS TRAINING COLLEGE & ANR UNION OF INDIA & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P PRITHVI RAJ SINGH-P
	2609 (STAY)		NAVNEET SINGH BIRKH-R DIGVIJAY SINGH JASOL-R
58	C.W. 10444/2017	RELIANT DRILLING PVT.LTD. STATE OF RAJASTHAN & ANR.	DHRUV TAMTA-P AVINASH ACHARYA-P
	1305 (STAY)		SANJAY RAJ PALIWAL DY.G.C-R
59	C.W. 10758/2017	BABA RAMDEO SANSTHAN STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
	2609 (STAY)		RAJESH PUNIA-R DIGVIJAY SINGH JASOL-R
60	C.W. 11044/2017	MADAN LAL STATE & ORS	KL CHAUHAN-P SS RATHORE-P
	0900 (STAY)		RAKESH SHARMA-R RR KANWAR-R
61	C.W. 11582/2017	M/S. RAJENDRA KUMAR STATE OF RAJASTHAN & ORS.	HS SIDHU-P BALTEJ SANDHU-P VS BHAWLA-P
	2103 (STAY)		HARISH PUROHIT-R
62	C.W. 13451/2017	VELARAM BOARD OF REVENUE, AJMER & ORS.	MADAN LAL PUROHIT-P
	1804 (STAY)		
63	C.W. 13753/2017	MS.VERSHA VYAS STATE OF RAJASTHAN & ORS.	MANOJ BHANDARI-P
	2601 (STAY)		HEMANT JAIN-R AA BHANSALI-R
64	C.W. 13755/2017	MS.TECHI NIKHO STATE OF RAJASTHAN & ORS.	MANOJ BHANDARI-P
	2601 (STAY)		HEMANT JAIN-R AA BHANSALI-R
FOR ADMISSION WITH NOTICE SERVED - REPLY FILED			
65	C.W. 8832/2013	BABU SINGH STATE & ORS.	PRADEEP SHAH-P SANDEEP SHAH-P
	1806 (STAY)		SUNDEEP BHANDAWAT-R
66	C.W. 7648/2014	JODHPUR DEVELOPMENT AUTHORITY JODHPUR BOARD OF REVENUE AJMER & ORS	MANOJ BHANDARI-P
	1804 (STAY)		AKHILESH RAJPUROHIT-R ABHISHEK MEHTA-R
67	C.W. 7350/2015	CHATRA RAM STATE & ORS	PRADEEP SHAH-P SABIR KHAN-P SANDEEP SHAH-P
	1806 (STAY)		OP BOOB-R

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S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR ADMISSION WITH NOTICE SERVED - REPLY FILED				
68	C.W. 11297/2016	STATE M/S KALPANA METALS PVT. & ORS	OP BOOB GC-P	RS MANKAD-R RAJESH SHAH-R
	1804 (STAY)			
FINAL DISPOSAL AT ADMISSION STAGE				
69	C.W. 5983/2017	MAHENDRA SINGH SARDAR SAJJAN SINGH GUHIL & ORS.	MUKTESH MAHESHWARI-P ASHIVINI GEHLOT-P MUKTESH MAHESHWARI-P VANDANA BHANSALI-P	RS MANKAD-R
	0703 (STAY)			
FOR ORDERS - FINAL DISPOSAL				
70	C.W. 15233/2016	KAMAKSHA INSTITUTE OF NURSING STATE & ORS	MANJU JAIN-P PUKHRAJ SERVI-P SANJEET PUROHIT-P	YASHPAL KHILEREE-R HEMANT JAIN-R PRADEEP CHOUDHARY-R
	2612 AT-3.30 PM			
With				
71	C.W. 9592/2012	SHRI DARIYAV NURSING SCHOOL STATE (MEDICAL & HEALTH) & ORS.	AMIT DAVE-P PUKHRAJ CHOUDHARY-P RAJENDRA KATARIYA-P	RAVI BHANSALI-R MANJU JAIN-R VINEET R DAVE-R YASHPAL KHILEERI-R
	2612 (STAY) EX.9			
With				
72	C.W. 12549/2012	KAMAKSHA INSTITUTE OF NURSING, STATE OF RAJ. & ORS.	AMIT DAVE-P PUKHRAJ CHOUDHARY-P RAJENDRA KATARIYA-P	VINAY JAIN-R ANURADHA UPADHYAY-R RAVI BHANSALI-R VINEET R DAVE-R YASHPAL KHILEREE-R YASHPAL KHILEREE DYGC-R
	2612 (STAY) EX.11			
With				
73	C.W. 12649/2013	DARIYAV NURSING SCHOOL STATE OF RAJ. & ORS.	AMIT DAVE-P RAJENDRA KATARIYA-P	HEMANT JAIN-R AAG-R ANARUDHA UPADHYAY-R ANURADHA UPADHYAY-R G.C.-R GR PUNIA-R HEMANT JAIN-R JAMWANT JURJAR-R RAVI BHANSALI-R S S LADRECHA-R VINEET R DAVE-R
	2612 (STAY)			
With				
74	C.W. 328/2014	KAMAKSHI INST. OF NUR., G-II STATE & ORS	AVINASH ACHARYA-P RAVINDRA ACHARYA-P SANJEET PUROHIT-P	VINEET R DAVE-R ANIL BISSA AGC-R HEMANT JAIN-R
	2612 (STAY)			
With				
75	C.W. 8365/2014	KAMAKSHA INSTITUTE OF NURSING,G-11, STATE & ORS.	AVINASH ACHARYA-P RAVINDRA ACHRYA-P	HEMANT JAIN-R ANIL BISSA-R VINEET R DAVE-R
	2612 (STAY)			

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - FINAL DISPOSAL				
With				
76	C.W. 13948/2015	KOTHARI MEDICAL & RESEARCH INSTITUTE STATE & ORS	VINOD PUROHIT-P HEMANT JAIN-P SANJEET PUROHIT-P	VINEET R DAVE-R ANIL KUMAR BISSA-R Y P KHILERI-R
2612 (STAY)				
FOR HEARING				
77	C.W. 2/2012	THE RAJ. JUDICIAL EMPLOYEES ASSO., STATE (LAW & LEGAL AFFAIRS) & ORS	HR SONI-P AJAY BOHRA-P KAPIL SONI-P RAJESH PUNIA-P	RS CHOUDHARY-R AAG-R SAJJAN SINGH,AAAG-R
0507 AT 2.00 PM EX.8,9				

SB Criminal Misc. Petitions u/s 482 Cr. P. C., SB Criminal Writs.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - NOTICE SERVED			
1	CRL.M.PET. 2645/2016	ANGREJ SINGH & ANR. STATE & ANR.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P
	0204 (STAY) (FIRST CASE)		PP-R PANKAJ GUPTA-R
FOR ORDERS -DEFFECT CASES			
2	CRL.M.PET. 3334/2017	GAJANAND SADACHARI STATE & ORS	GAJANAND SADACHARI-P
	0204		
3	CRL.M.PET. 3345/2017	RAJESH & ORS. STATE & ANR	KAUSHAL GAUTAM-P
	0204		
4	CRL.M.PET. 3561/2017	MANGI LAL STATE & ORS	KL CHAUHAN-P SS RATHORE-P
	0204		PP-R
5	CRL.M.PET. 4400/2017	MAHESH JETHWANI STATE & ANR	DHARMENDRA SURANA-P
	0204		PP-R SUDHEER SHARMA-R
FOR ORDERS			
6	CRL.M.PET. 8/2016	AMIT JHINJHA STATE	SURESH KUMBHAT-P BK BHATNAGAR-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P
	0204 (STAY)		PP-R
7	CRL.M.PET. 2117/2016	M/S JETKING INFOTRAIN LTD. M/S RESEARCH INFOTECH & ORS.	PM VYAS-P NEETU SINGH-P
	0204		PP-R
8	APPL. CRL. 1030/2017 (IN CRLMP 1335/2017)	MERAJ HUSSAIN & ORS STATE & ANR	KAPIL PUROHIT-P
			PP-R SURESH KUMBHAT-R
9	APPL. CRL. 1092/2017 (IN CRLMP 953/2017)	MOHAN LAL SONI STATE & ANR	SANJEET PUROHIT-P VINOD PUROHIT-P
			PP-R HIMMAT JAGGA-R
10	APPL. CRL. 1272/2017 (IN CRLMP 61/2017)	SHYAM SINGH STATE & ORS.	SP SHARMA-P
			PP-R SURESH KUMBHAT-R
11	APPL. CRL. 1379/2017 (IN CRLMP 3646/2017)	MANJIT SINGH STATE	SHREEKANT VERMA-P
			PP-R
12	APPL. CRL. 1403/2017 (IN CRLMP 3801/2017)	MADAN SINGH RATHORE STATE & ORS	MS RATHORE-P
			PP-R
13	APPL. CRL. 1503/2017 (IN CRLMP 3841/2017)	SUNIL STATE	LR PUNIA-P
			PP-R
14	CRL.M.PET. 2348/2017	ISHWAR LAL MEHTA STATE & ANR.	PANKAJ GUPTA-P
	0204 (STAY)		PP-R
15	CRL.M.PET. 3717/2017	JYOTI STATE & ANR	MOTI SINGH-P
	0204 (STAY)		PP-R
16	CRL.M.PET. 3737/2017	BRIJESH CHANDRA MISHRA STATE & ANR	VINOD PUROHIT-P SANJEET PUROHIT-P
	0204		PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
17	CRL.M.PET. 3738/2017 0204 (STAY)	KRISHAN KUMAR STATE & ANR	PANKAJ GUPTA-P PP-R
18	CRL.M.PET. 3860/2017 0204 (STAY)	SHRAWAN SINGH STATE & ANR	KHET SINGH-P CS BHATI-P PP-R
19	CRL.M.PET. 4209/2017 0204 (STAY)	SMT PUJA STATE & ANR	MUKESH VYAS-P PP-R
20	CRL.M.PET. 4465/2017 0204 (IN CRLMP 1512/2017)	LAL CHAND JYANI STATE & ANR.	HARISH PUROHIT-P DR MOOLA RAM CHOUDHARY-R
21	CRL.M.PET. 4501/2017 0204 (IN CRLMP 2498/2012)	HARISH DASHORA & ORS. STATE & ANR.	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P PP-R
22	CRL.A. 1210/2016 0106 (EXP - 12)	NARMADA STATE & ANR.	PANKAJ GUPTA-P NIRANJAN SINGH-P SHREEKANT VERMA-P PP-R
23	CRL.A. 2061/2017 0113 (A/W CRLMB 2518/2017) (A/W CRLMB 3773/2017) (A/W CRLMB 741/2017) (BEFORE)	VIJENDRA @ VIRENDRA STATE	SD PUROHIT-P RAVI PUROHIT-P RS MALI-P PP-R
24	CRL.M.(BAIL) 8157/2017 0202 (BEFORE)	SUKHCHAIN SINGH STATE	MOHAN LAL-P PANKAJ BANSHIWAL-P PP-R
25	CRL.M.(BAIL) 9668/2017 0202 2ND BAIL BEFORE	PARVEJ KHAN UOI	FARZAND ALI-P VISHAL SHARMA-P SACHIN ACHARIYA SPP-R
26	CRL.M.(BAIL) 10105/2017 0202 2ND BAIL BEFORE	PRAKASH STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI-P PP-R
27	CRL.M.(BAIL) 11394/2017 0202 (2ND BAIL)(BEFORE)	PAPPU @ PAPPUDIYA KEER STATE	RS RAWAL-P PP-R
28	CRL.M.(BAIL) 11397/2017 0202 (2ND BAIL) (BEFORE)	PAPPU @ PAPPUDIYA KEER STATE	RS RAWAL-P PP-R
29	CRL.M.(BAIL) 11441/2017 0202 (3RD BAIL)(BEFORE)	SUKHMANDER SINGH STATE	DR. RDSS KHARLIA-P HARVEER SIDHU-P TRILOK SINGH RATHORE-P PP-R
FOR FRESH ADMISSION WITH STAY			
30	CRL.M.PET. 474/2017 0204 (STAY)	ROOP SINGH & ANR STATE & ANR.	FARZAND ALI-P PANKAJ CHOUHDARY-P SANGRAM SINGH -P PP-R
31	CRL.M.PET. 3141/2017 0204 (STAY)	LAKHA RAM STATE & ANR	DS UDAWAT-P BS MERTIA-P PP-R TRS SODHA-R

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FOR FRESH ADMISSION WITH STAY			
With			
32	CRL.M.PET. 2055/2016	VIVEK KUMAR STATE & ANR.	RAMESH PUROHIT-P PP-R NK GURJAR-P TRS SODHA-R
	0204 (STAY)		
33	CRL.M.PET. 3236/2017	S.K. SONI UOI & ANR.	SD PUROHIT-P PP-R RAVI PUROHIT-P DR SACHIN ACHARIYA-R RS MALI-P
	0204 (STAY)		
34	CRL.M.PET. 3390/2017	NARESH DADHICH & ORS. STATE & ANR	MAHAVEER BISHNOI-P PP-R HS BISHNOI-P
	0204 (STAY)		
35	CRL.M.PET. 3415/2017	NARESH DADHICH & ORS. STATE & ANR	MAHAVEER BISHNOI-P PP-R HS BISHNOI-P
	0204 (STAY)		
36	CRL.M.PET. 3735/2017	BHANWAR LAL & ANR. STATE & ANR	HS SANDHU-P PP-R BS SANDHU-P DS GHARSANA -P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P
	0204 (STAY)		
37	CRL.M.PET. 3796/2017	SUDESH KUMAR STATE & ANR	TALAT BARI-P pp-R
	0204 (STAY)		
38	CRL.M.PET. 3878/2017	BIRMARAM STATE & ANR	TRS SODHA-P PP-R DILIP SINGH RATHORE-P RS CHOUDHARY-R
	0204 (STAY)		
39	CRL.M.PET. 4000/2017	BARKAT ALI STATE & ANR.	PANKAJ GUPTA-P PP-R NIRANJAN SINGH-P
	0204 (STAY) (A/W CRLMP 1668/2016)		
40	CRL.M.PET. 4020/2017	RONAK STATE & ANR	MR CHOUDHARY-P PP-R BHOOP SINGH MUND-P
	0204 (STAY)		
41	CRL.M.PET. 4054/2017	KAILASH RAM STATE & ANR	SANJAY MATHUR-P PP-R MANOJ PAREEK-P
	0204 (STAY)		
42	CRL.M.PET. 4155/2017	SOHAN LAL JOSHI STATE & ANR	SURENDRA SURANA-P PP-R RAJESH PANWAR-P FARZAND ALI-R
	0204 (STAY) (A/W CRLMP 3708/2017)		
43	CRL.M.PET. 4227/2017	RAMESH CHANDER STATE & ANR	SL JAIN-P PP-R ABHINAV JAIN-P
	0204 (STAY) (A/W CRLMP 493/2017)		
44	CRL.M.PET. 4295/2017	MAHESH PRAKASH SANKHLA STATE & ANR	RS CHOUDHARY-P PP-R BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0204 (STAY)		
45	CRL.M.PET. 4329/2017	LOKESH SINGH STATE & ANR	RAKESH MATORIA-P PP-R DEEPAK KORPAL-P SHAKUNTLA MATORIA-P
	0204 (STAY)		
46	CRL.M.PET. 4332/2017	NEMICHAND STATE & ANR	VN KALLA-P PP-R MA KHAN-P
	0204 (STAY)		

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47	CRL.M.PET. 4420/2017 0204 (STAY)	JIVAN MAL STATE & ANR	YUVRAJ SONAL-P PP-R
48	CRL.M.PET. 4446/2017 0204 (STAY)	NEHRU RAM @ PEMA RAM THE STATE OF RAJASTHAN & ANR.	VIJAY RAJ BISHNOI-P VIJAY JANI-P PP-R
49	CRL.M.PET. 4449/2017 0204 (STAY)	SUMER SINGH & ORS. STATE & ANR	SUSHIL SOLANKI-P NIRANJAN PATEL-P PP-R
50	CRL.M.PET. 4455/2017 0204 (STAY)	ANIL STATE & ANR	VINEET JAIN-P PP-R
51	CRL.M.PET. 4458/2017 0204 (STAY) (A/W CRLMP 703/2017)	MUBARIK HUSSAIN STATE & ANR	PANKAJ GUPTA-P PP-R
52	CRL.M.PET. 4461/2017 0204 (STAY)	BHANWARLAL STATE & ANR	VINEET JAIN-P PP-R
53	CRL.M.PET. 4463/2017 0204 (STAY)	MADHU SINGH STATE & ANR	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P VANDANA BHANSALI -P PP-R
54	CRL.M.PET. 4466/2017 0204 (STAY)	P.R. BOHRA STATE & ANR	SD PUROHIT-P RAVI PUROHIT-P RS MALI-P PP-R
55	CRL.M.PET. 4473/2017 0204 (STAY)	AJAY KUMAR STATE	VK BHADU-P PP-R
56	CRL.M.PET. 4474/2017 0204 (STAY)	REKHA MATHUR STATE & ANR	KULDEEP VAISHNAV-P PP-R
57	CRL.M.PET. 4476/2017 0204 (STAY)	SURESH KUMAR STATE & ANR	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P PP-R
58	CRL.M.PET. 4477/2017 0204 (STAY)	GHANSHYAM KOTPARA STATE & ANR	SHREEKANT VERMA-P ANJALI VERMA-P JITENDRA SINGH -P PRITAM JOSHI-P PP-R
59	CRL.M.PET. 4479/2017 0204 (STAY)	DURGA DAN CHARAN STATE & ANR	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P PP-R
60	CRL.M.PET. 4480/2017 0204 (STAY)	BHOLA SINGH STATE	BHOOP SINGH-P AJU V JOSH-P PP-R
61	CRL.M.PET. 4481/2017 0204 (STAY) (A/W CRLMP 4038/2017)	SATYA NARAIN TANWAR STATE & ANR	AMIT GAUR-P ANIL VYAS-P NS RATHORE-P PP-R
62	CRL.M.PET. 4487/2017 0204 (STAY) (A/W CRLMP 3149/2017)	LAXMI NARAYAN AGARWAL STATE & ANR	RAJVENDRA SARSWAT-P PP-R

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FOR FRESH ADMISSION WITH STAY			
63	CRL.M.PET. 4488/2017 0204 (STAY)	RAM PRATAP STATE & ORS	DEEPAK NEHRA-P RL GORA-P
64	CRL.M.PET. 4490/2017 0204 (STAY) (A/W CRLMP 3360/2017)	SHANKAR LAL VYAS & ORS. STATE & ANR	VK BHADU-P
65	CRL.M.PET. 4495/2017 0204 (STAY)	SUBHAN MOHAMMED & ORS STATE & ANR	VIPIN MAKKAD-P
66	CRL.M.PET. 4496/2017 0204 (STAY)	LALIT GOYAL STATE & ANR	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P SS RATHORE-P
67	CRL.M.PET. 4503/2017 0204 (STAY)	TRIBHUWAN AGARWAL STATE & ORS	SP SHARMA-P DS RATHORE-P GL PARJAPAT-P KAUSHAL SHARMA-P MS RATHORE-P
68	CRL.M.PET. 4504/2017 0204 (STAY) (A?W CRLMP 3167/2017)	RAKESH KUMAR ALIAS MANIRAM DELU & ANR THE STATE OF RAJASTHAN & ANR.	VIPIN MAKKAD-P NIMESH SUTHAR-P
69	CRL.M.PET. 4505/2017 0204 (STAY)	SUMER SINGH STATE	MAHAVEER PAREEK-P MANOJ PAREEK-P
70	CRL.M.PET. 4509/2017 0204 (STAY) (A/W CRLMP 3773/2017)	SATISHCHANDRA & ORS. STATE & ANR	MS AMARAWAT-P
71	CRL.M.PET. 4510/2017 0204 (STAY) (A/W CRLMP 4103/2017)	RAM KUMAR STATE & ANR	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
72	CRL.A. 1882/2017 0113 (BAIL) (EXP - 12)	JABBAR SINGH STATE & ANR	TRILOK JOSHI-P CHANDRAVEER SINGH-P NAVNEET POONIA-P SUMAN JOSHI-P UMAID SINGH-P
73	CRL.A. 1969/2017 0102 (BAIL) (A/W CRLA 1681/2017) (EXP - 12)	SHAITANA RAM & ANR. STATE	ROHITASH SINGH-P OM SINGH BHATI-P
FOR FRESH ADMISSION WITHOUT STAY			
74	CRL.M.PET. 3574/2016 0204 (STAY)	ASHOK KUMAR & ORS STATE	BS DEORA-P KP RAJ SINGH-P
75	CRL.M.PET. 2665/2017 0204 A/W HC 163/2016	MOHNI DEVI STATE & ORS	MA BHURAT-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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76	CRL.M.PET. 3637/2017	JYANTI LAL BAGORA STATE & ANR	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P
	0204		
77	CRL.M.PET. 3645/2017	SMT AMIYA STATE & ORS	SHEKHAR MEWARA-P PP-R SK VYAS-R
	0204		
78	CRL.M.PET. 3703/2017	LAVESH GURNANI STATE	SURESH KUMBHAT-P BK BHATNAGAR-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P
	0204		
79	CRL.M.PET. 3731/2017	SHIV SINGH SANKHLA STATE & ANR	NK BOHRA-P PP-R
	0204		
80	CRL.M.PET. 4158/2017	GABBAR SINGH SHAKTAWAT STATE & ANR	JVS DEORA-P PRAVEEN BHATI-P PP-R
	0204		
81	CRL.M.PET. 4456/2017	AMARPREET SINGH STATE	VINEET JAIN-P PP-R
	0204		
82	CRL.M.PET. 4457/2017	AMARPREET SINGH STATE	VINEET JAIN-P PP-R
	0204		
83	CRL.M.PET. 4464/2017	SMT RAJESHWARI KANWAR STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P PP-R
	0204		
84	CRL.M.PET. 4499/2017	BHUPENDRA SINGH CHOUHAN ACB JAIPUR & ANR	SANJAY MATHUR-P MANOJ PAREEK-P PP-R
	0204		
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
85	CRL.M.PET. 966/2013	ROOFI NAWAZ & ORS. STATE & ANR.	HM SARASWAT-P AK DOBHAL-P D JASMATIA-P JP BISHNOI-P PP-R PR SINGH-R
	0204 (STAY)		
86	CRL.M.PET. 531/2014	BALA RAM STATE & ANR.	KR SAHARAN-P CR CHOUDHARY-P OM RAJPUROHIT-R
	0204 (STAY)		
87	CRL.M.PET. 1579/2014	SURESH KUMAR & ANR. STATE & ANR.	HS SHRIMALI-P PP-R MS PUROHIT-R
	0204 (STAY)		
With			
88	CRL.M.PET. 1264/2014	MAHESH KUMAR & ANR. STATE & ANR.	MS PUROHIT-P pp-R DR. G.R. KALLA-R
	0204 (STAY)		
89	CRL.M.PET. 2243/2014	SOHAN LAL & ANR. STATE	KS RATHORE-P TEJMAL RANKA-P PP-R
	0204 (STAY)		
90	CRL.M.PET. 2666/2014	RAMBHAJ STATE & ORS.	MANISH DADHICH-P PP-R RS CHOUDHARY-R
	0204		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
91	CRL.M.PET. 714/2015	BHANWAR SINGH STATE & ANR.	TRILOK JOSHI-P SUMAN JOSHI-P UMAID SINGH-P
	0204 (STAY)		PP-R GS BHATI-R
92	CRL.M.PET. 2515/2015	PREETIBALA SHARMA STATE & ORS.	VINIT SANADHYA-P RAJESH PARIHAR-P SUNIL MEHTA-P
	0204		PP-R NR CHOUDHARY-R
93	CRL.M.PET. 2695/2015	BANSHILAL STATE & ANR.	VIKAS BIJARNIA-P
	0204 (STAY) *		PP-R DK GAUR-R
94	CRL.M.PET. 335/2016	STATE SMT REKHA DEVI & ORS.	PP-P
	0204 *		VIKRAM CHOUDHARY-R PRADEEP CHOUDHARY-R
95	CRL.M.PET. 862/2016	RAJENDRA KUMAR STATE & ANR.	SUSHIL SOLANKI-P
	0204		PP-R VINOD SHARMA-R
96	CRL.M.PET. 963/2016	BANSHI LAL STATE & ANR.	SP SHARMA-P DS RATHORE-P MS RATHORE-P
	0204 (A/W CRLR 1167/2015)		PP-R ML KHATRI-R
97	CRL.M.PET. 2110/2016	AU FINANCE (INDIA) PVT LTD STATE & ANR.	DR SS JODHA-P
	0204		PP-R DEEPAK MENARIA-R
98	CRL.M.PET. 2219/2016	SHASHI KIRAN & ORS. STATE & ANR.	SUNIL JOSHI-P
	0204 (STAY)		PP-R KAPIL PUROHIT-R
99	CRL.M.PET. 2312/2016	GIRDHARI LAL STATE & ANR.	RK CHARAN-P ABHISHEK CHARAN-P
	0204 (STAY)		PP-R
100	CRL.M.PET. 3737/2016	DWARKADATT STATE & ANR.	MANISH SHISHODIA-P
	0204 (STAY)		PP-R MK TRIVEDI-R
101	CRL.M.PET. 3921/2016	SMT GISI DEVI STATE & ANR.	PD DAVE-P B PANWAR-P DS GAUR-P DS UDAWAT-P HR VISHNOI-P NITIN OJHA-P R PARIHAR-P
	0204 (STAY)		PP-R BHARAT SHRIMALI-R
102	CRL.M.PET. 3940/2016	ISHWAR STATE & ANR	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P
	0204 (STAY)		PP-R GAURAV SINGH-R
103	CRL.M.PET. 833/2017	RAM JI LAL SHRI RAM TRANSPORT FINANCE COM. LTD.	RC JOSHI-P NISHANK MADHAN-P
	0204 (STAY)		PP-R DEVENDRA MAHALANA-R
104	CRL.M.PET. 2047/2017	BHANWAR LAL STATE & ANR	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0204 (STAY)		PP-R MAHENDRA VISHNOI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
105	CRL.M.PET. 2154/2017	RAM SINGH STATE & ANR.	PP-R MANISH PATEL-R
	0204 (STAY)		
106	CRL.M.PET. 2727/2017	PRAKASH & ORS. STATE & ANR.	PP-R HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P
	0204 (STAY)		
107	CRL.M.PET. 3057/2017	NATHA SINGH & ORS. STATE & ANR	PP-R SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0204 (STAY)		
108	CRL.M.PET. 3437/2017	SURESH SUTHAR & ORS STATE & ANR	PP-R SHAMBHOO SINGH-R RS CHOUHAN-P
	0204 (STAY)		
109	CRL.M.PET. 3820/2017	BHAWANI SINGH STATE & ANR	PP-R TRS SODHA-R NK GURJAR-P
	0204 (STAY)		
110	CRL.W. 37/2017	UNKARLAL LAL SMT BASANTI DEVI & ORS.	PP-R JVS DEORA-R DEELIP KAWADIA-P GS RATHORE-P P RAJPUROHIT-P VARSHA PUROHIT -P
	0113		
FINAL DISPOSAL AT ORDER STAGE			
111	CRL.R. 973/2017	BALVINDAR SINGH STATE	PP-R RAJESH PANWAR AAG-R MOHAN LAL-P BHOOP SINGH-P PANKAJ BANSHIWAL-P
	0107 (PART HEARD) FURTHER HEARING		
With			
112	CRL.R. 1211/2014	SURENDRA SINGH & ANR. STATE	PP-R NIRANJAN SINGH-P PANKAJ GUPTA-P PANKAJ GUPTA-P
	0107 (STAY)		
With			
113	CRL.R. 2/2015	DHANWANTRI & ANR. STATE	PP-R GR GOYAL-P
	0107 (STAY)		
With			
114	CRL.R. 178/2015	PAWAN KUMAR STATE	PP-R UMESH SHRIMALI-P
	0107 (STAY)		
With			
115	CRL.R. 229/2015	RAMESH KUMAR STATE	PP-R JITENDRA OJHA-P
	0107 (STAY)		
With			
116	CRL.R. 254/2015	HARISH STATE	PP-R VINEET JAIN-P KS LODHA-P
	0107 (STAY)		
	(A/W CRLR 246/2015) (DECIDED)		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FINAL DISPOSAL AT ORDER STAGE			
With 117	CRL.R. 255/2015	KALIDAS STATE	NK SHARMA-P PP-R
	0107 (STAY)		
With 118	CRL.R. 276/2015	PAWAN KUMAR STATE	PANKAJ GUPTA-P PP-R NIRANJAN SINGH-P PANKAJ GUPTA-P
	0107 (STAY)		
With 119	CRL.R. 333/2015	BAJRANG LAL STATE	GR GOYAL-P PP-R NISHANT BORA-P SANGEETA GOYAL-P
	0107 (STAY)		
With 120	CRL.R. 355/2015	DEEPAK KUMAR STATE	PANKAJ GUPTA-P PP-R KAUSHAL GAUTAM-P NIRANJAN SINGH-P
	0107 (STAY)		
With 121	CRL.R. 372/2015	PAWAN KUMAR STATE	PANKAJ GUPTA-P PP-R NIRANJAN SINGH-P
	0107 (STAY)		
With 122	CRL.R. 454/2015	VINOD KUMAR STATE	PANKAJ GUPTA-P PP-R
	0107 (STAY)		
With 123	CRL.R. 506/2015	PAWAN KUMAR STATE	AMIT GAUR-P PP-R NS RATHORE-P
	0107 (STAY)		
With 124	CRL.R. 507/2015	PAWAN KUMAR & ANR. STATE	AMIT GAUR-P NS RATHORE-P
	0107 (ORDER)		
With 125	CRL.R. 533/2015	SUNIL KUMAR @ SONU STATE	AMIT GAUR-P PP-R NS RATHORE-P
	0107 (STAY)		
With 126	CRL.R. 575/2015	NARESH KUMAR GARG STATE	PANKAJ GUPTA-P PP-R NIRANJAN SINGH-P
	0107 (STAY)		
With 127	CRL.R. 627/2015	IQBAL @ DULI STATE	PANKAJ GUPTA-P PP-R NIRANJAN SINGH-P
	0107 (ORDER)		

Daily Causelist(Filtered)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FINAL DISPOSAL AT ORDER STAGE			
With 128	CRL.R. 743/2015	GANESH KUMAR STATE	PANKAJ GUPTA-P NIRANJAN SINGH-P
	0107 (STAY)		
With 129	CRL.R. 863/2015	VINOD KUMAR STATE & ANR.	RAMESH PUROHIT-P LK PUROHIT-P NK GURJAR-P
	0208 (STAY)		
With 130	CRL.R. 876/2015	SHUSHIL KUMAR STATE	PANKAJ GUPTA-P NIRANJAN SINGH-P
	0107 (STAY)		
With 131	CRL.R. 939/2015	MUKESH KUMAR STATE	VINEET JAIN-P ASHOK KUMAR-P KS LODHA-P
	0107 (STAY)		
With 132	CRL.R. 1256/2015	VASUDEV STATE	VINEET JAIN-P ASHOK KUMAR-P KS LODHA-P
	0107 (STAY)		
With 133	CRL.R. 707/2016	SANJAY GUPTA STATE	SK VERMA-P PRITAM JOSHI-P
	0107 (STAY)		
With 134	CRL.R. 984/2016	RAMANDEEP STATE	SUNIL BISHNOI-P GR CHOUDHARY-P
	0107 (STAY)		
With 135	CRL.R. 1008/2016	BALVINDER SINGH STATE	RAJENDRA SONI-P
	0107 (STAY)		
With 136	CRL.R. 1145/2016	AMRIT LAL @ BADE STATE	DS THIND-P
	0107		
With 137	CRL.R. 1275/2016	RAMNARAYAN STATE	UMESH SHRIMALI-P
	0107 (STAY)		
With 138	CRL.R. 432/2017	PRAVEEN MANGAL & ANR STATE	SUNIL BISHNOI-P GR CHOUDHARY-P
	0107 (STAY)		

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FINAL DISPOSAL AT ORDER STAGE				
With				
139	CRL.R. 713/2017	VINOD KUMAR STATE	SUNIL BISHNOI-P GR CHOUDHARY-P	PP-R
	0107 (STAY)			
With				
140	CRL.R. 1167/2017	CHAIN SINGH STATE	PANKAJ GUPTA-P	
	0107 (ORDER)			
FOR HEARING				
141	CRL.A. 305/1990	POONA & ANR. STATE	PANKAJ GUPTA-P JR CHOUDHARY-P SHREEKANT VERMA-P	PP-R NS KHILERI-R
	0102 (EXP - 12)			

Daily Causelist(Filterd)
Monday Dated : 18/12/2017
Court No :6
HON'BLE MR. JUSTICE P.K. LOHRA

10.30 AM - 1.00 PM
2.00 PM - 4.30 PM

SB Civil Misc. Appeals, SB Civil Second Appeals.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - FRESH WITH STAY			
1	CRL.M.PET. 2267/2017	INDIRA VISHNOI DIRECTOR, CBI & ANR.	HEMANT NAHTA-P HANUMAN KHOKAR-P SANJAY BISHNOI-P
	0204 (STAY) EX 5,9,12		PANNEY SINGH SPP CBI-R
With			
2	CRL.M.PET. 2604/2011	SOHAN LAL U.O.I.	MAHESH BORA-P
	0204 (EXP - 9 & 5 & 3)		PP-R ABHILASHA BORA-P BIRBAL SARAN-P DEEPAK JETHWANI-P NISHANT BORA-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PANNEY SINGH SPL PP CBI-R
With			
3	CRL.M.PET. 2643/2011	SHAHABUDDIN U.O.I.	J.S. CHOUDHARY-P
	0204		PP-R AK BISHNOI-P PRADEEP CHOUDHARY-P TARUN DHAKA-P PANNEY SINGH SPL PP CBI-R
4	C.W. 2389/2017	ABDUL WAHID & ORS. SMT. SALMA KHATOON & ORS.	VARSHA BISSA-P ANUPAM VYAS-P ML BISSA-P
	4300 (STAY) EX 10		SD PUROHIT-R
5	C.M.A. 459/2014	STATE THROUGH D.C.BHILWARA & ORS. M/S T.K.INFRASTRUCTURE PVT.LTD.& ANR.	SM TOSHNIWAL-P DURGA RAM-P
	1200 (STAY)		DR. SACHIN ACHARYA-R NS RAJPUROHIT-R RAKESH CHOTIYA-R
6	C.M.A. 1116/2014	MAHENDRA MUNDRA DERAJRAM & ANR.	RAJESH PANWAR-P MR CHOUDHARY-P
	0602 (STAY)		
With			
7	C.M.A. 1115/2014	MAHENDRA MUNDRA SMT. SAGNI & ORS.	RAJESH PANWAR-P MR CHOUDHARY-P
	0603		
With			
8	C.M.A. 1183/2014	MAHENDRA MUNDRA KISHORE @ KISHORE SINGH & ANR.	RAJESH PANWAR-P MR CHOUDHARY-P
	0601 (STAY)		
9	C.M.A. 1031/2017	KRISHAN DAS & ANR. LAXMI & ANR.	TRILOK JOSHI-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P
	1004 (STAY)		RS CHOUDHARY-R JR CHAWEL-R
10	C.M.A. 2967/2017	THE NEW INDIA ASSURANCE COMPANY LTD. SMT. MANJU & ORS.	JAGDISH VYAS-P LALIT VYAS-P PRAMOD AROAD-P
	0603 (STAY)		RAJESH PANWAR-R

Daily Causelist(Filtered)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - FRESH WITH STAY			
With			
11	C.M.A. 2968/2017	THE NEW INDIA ASSURANCE CO. LTD. SMT. MANJU DEVI & ORS.	JAGDISH VYAS-P LALIT VYAS-P PRAMOD AROAD-P
	0603 (STAY)		
With			
12	C.M.A. 3143/2017	SMT. MANJU & ORS. ANIL & ORS.	RAJESH PANWAR-P MS SONI-P
	0603		
With			
13	C.M.A. 3144/2017	SMT. MANJU DEVI & ORS. ANIL & ORS.	RAJESH PANWAR-P MS SONI-P
	0603		
With			
14	C.M.A. 3088/2017	UNITED INDIA INSURANCE CO. LTD. SMT. MANGEJ KANWAR & ORS.	ANIL KAUSHIK-P RAJESH PANWAR-R
	0603 (STAY)		
With			
15	C.M.A. 3091/2017	UNITED INDIA INSURANCE CO. LTD. SMT. SARUP KANWAR @ SAROJ KANWAR & ORS.	ANIL KAUSHIK-P
	0603 (STAY)		
With			
16	C.M.A. 3094/2017	UNITED INDIA INSURANCE CO. LTD. PREM SINGH & ORS.	ANIL KAUSHIK-P
	0603 (STAY)		
With			
17	C.M.A. 3095/2017	UNITED INDIA INSURANCE CO. LTD. BHAGWAN SINGH & ORS.	ANIL KAUSHIK-P
	0603 (STAY)		
With			
18	C.M.A. 3096/2017	UNITED INDIA INSURANCE CO. LTD. SMT. BHANWAR KANWAR & ORS.	ANIL KAUSHIK-P
	0603 (STAY)		
With			
19	C.M.A. 3097/2017	UNITED INDIA INSURANCE CO. LTD. SMT. FEF KANWAR & ORS.	ANIL KAUSHIK-P
	0603 (STAY)		
With			
20	C.M.A. 3208/2017	SMT. SAYAR KANWAR & ANR. LRS OF ACHLA RAM & ORS.	MD BOOB-P ABHISHEK BOOB-P NARENDRA THANVI-R
	4000 (STAY)		
With			
21	C.M.A. 3238/2017	GIRISH KUMAR RAJESH KUMAR & ORS.	RAMNIWAS CHOUDHARY-P VINAY MEHTA-P
	4000 (STAY)		
With			
22	C.Ind.APPL 189/2016	DANA RAM & ANR. HANSRAJ & ORS.	DL RAWLA-P SUBHASH BISHNOI-P
	3900 (STAY)		
With			
23	C.Ind.APPL 271/2016	PRATAPA GRAM PANCHAYAT AHOR TH. SARPANCH	LR PUNIA-P RJ PUNIA-P RK RATHI-R
	3900 (STAY)		
With			
24	C.Ind.APPL 138/2017	PUBLIC IN GENERAL BHANWARA RAM	KR SAHARAN-P CR CHOUDHARY-P
	3900 (STAY)		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - FRESH WITH STAY			
25	C.IInd.APPL 140/2017 3900 (STAY)	GAUTAM CHAND THE STATE THROUGH DIST. COLLECTOR & ANR.	HARISH PUROHIT-P
26	C.IInd.APPL 241/2017 0702 (STAY)	BADRI PRASAD & ANR. SURESH CHANDRA	MM DHERA-P OP MEHTA-R
27	C.IInd.APPL 259/2017 3900 (STAY)	BANKARAM SMT. MEERA DEVI	SIDDHARTH TATIYA-P MM DHERA-R
With			
28	C.IInd.APPL 176/2017 0702 (STAY)	SOHAN LAL SMT. MEERO DEVI	JAI KISHAN BHAIYA-P ALKA TATIA-P SIDDHARTH TATIYA-P
With			
29	C.IInd.APPL 180/2017 0702 (STAY)	BANKARAM SMT. MEERO DEVI	JAI KISHAN BHAIYA-P SIDDHARTH TATIYA-P
With			
30	C.IInd.APPL 232/2017 0702 (STAY)	SOHAN LAL SMT. MEERA DEVI	ALKA TATIA-P MANAS KHATRI-P SIDDHARTH TATIYA-P
31	C.IInd.APPL 264/2017 3900 (STAY)	GURU IQBAL SINGH RAVINDRA MOYAL & ANR.	GR GOYAL-P
32	C.IInd.APPL 290/2017 3900 (STAY)	NATHU SINGH & ORS. JABBAR SINGH & ORS.	VISHAL SHARMA-P DINESH VISHNOI-P MAHIPAL CHARAN-P VISHAL SINGHAL-P
With			
33	C.IInd.APPL 307/2017 3900 (STAY)	NATHU SINGH & ANR. JABBAR SINGH & ORS.	VISHAL SHARMA-P DINESH VISHNOI-P MAHIPAL CHARAN-P
FOR ADMISSION - FRESH WITHOUT STAY			
34	C.M.A. 2148/2015 0603	SURENDRA SINGH & ANR. SANJAY KUMAR B. GAMI & ANR.	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P
35	C.M.A. 98/2016 0603	LRS OF LAXMILAL @ LAXMAN MOHD. AADIL KHAN & ANR.	RAJESH PANWAR-P MS SONI-P VK PANWAR-P
36	C.M.A. 603/2016 0603	RAM LAL & ORS. RAMKISHORE YADAV & ORS.	GOVIND SUTHAR-P VIPUL SINGHVI-R

Daily Causelist(Filtered)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION - FRESH WITHOUT STAY				
With				
37	C.M.A. 2423/2015	NATIONAL INSURANCE CO. LTD SMT. VIPLA & ORS.	VIPUL SINGHVI-P	GOVIND SUTHAR-R
	0603 (STAY)			
38	C.M.A. 1284/2016	SMT. PARWATI DEVI & ORS. KALU LAL & ORS.	RAKESH ARORA-P	
	0603			
39	C.M.A. 1931/2016	SMT. SUNITA MEHTA MANDALIYA PRAB, NATIONAL INS. CO. & ORS	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	
	0603			
40	C.M.A. 2503/2016	SMT. PREM DEVI & ORS. O.I.C. LTD. & ORS.	MANISH PITALIYA-P HARI SINGH-P	
	0603			
41	C.M.A. 2320/2017	BHINYARAM ANADARAM & ANR.	RAVI PANWAR-P	
	0602			
42	C.M.A. 2717/2017	JAI KISHAN SINGH & ORS. KAJI KHAN & ORS.	DR KAWADIA-P PARWAT SINGH-P SS RATHORE-P	
	0603			
With				
43	C.M.A. 2648/2017	THE NEW INDIA ASSURANCE CO. LTD. JAI KISHA NSINGH & ORS.	RAJESH CHOUDHARY-P	SIKANDER KHAN-R
	0603 (STAY)			
44	C.M.A. 2935/2017	SMT. VANDANA MANGLANI & ORS. ARVIND SHARMA & ORS.	LOVE JAIN-P	
	0603			
45	C.M.A. 3132/2017	SMT. SITA DEVI & ORS. OMGIRI & ORS.	VIKAS BIJARNIA-P	
	0603			
46	C.M.A. 3136/2017	SMT. MANJU DEVI & ANR. MOHAN SINGH & ORS.	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P	
	0603			
47	C.M.A. 3229/2017	KANARAM & ANR. KESARAM & ORS.	RAVI PANWAR-P	
	0603			
48	C.Ind.APPL 228/2017	BHOM SINGH & ANR. LRS OF KIRAT SINGH & ANR.	CR JAKHAR-P BL CHAUDHARY-P JAGDISH PRAJAPAT-P RAJENDRA CHAUDHARY-P	GUMAN SINGH RATHORE-R SAJJAN SINGH-R
	1005			
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
49	CRL.W. 1/2013	INDIRA VISHNOI DIRECTOR C.B.I. & ANR.	HEMANT NAHTA-P HANUMAN KHOKHAR-P RAJESH JOSHI-P SUNIL JOSHI-P	PANNEY SINGH RC CBI-R RAJESH PANWAR AAG-R SAJJAN SINGH RATHORE-R
	0113 (STAY) {EX 5,8,9,12}			
50	C.M.A. 1129/2010	O.I.C.LTD. DURGA RAM & ORS.	MUKUL SINGHVI-P BHEEK SINGH BHATI-P	DS NIMLA-R G VAISHANAV-R NA RAJPUROHIT-R RAJESH PANWAR-R
	0603 (STAY)			
51	C.M.A. 1380/2014	SMT. CHANDA ALLAHNOOR & ORS.	RAJESH PUNIA-P YASPAL KHILERI-P	APEKSHA LODHA-R VINAY KOTHARI-R
	0603			

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S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
52	C.M.A. 200/2016	SMT. KOKILA R. PATEL & ANR. GIRISH KUMAR & ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P TARUN DUDIA-P	ANKUR ANAND SHARMA-R RAMIT MEHTA-R ROHIT MEHTA-R
	4000 (STAY)			
53	C.M.A. 2780/2016	UNION OF INDIA THROUGH CHIEF ENGINEER M/S MADAN MOHAN JAIN & SONS & ANR.	AK RAJVANSHY-P FALGUN BUCH-P GIRISH JOSHI-P HR SONI-P MUKESH TRIVEDI -P SANJEET PUROHIT-P	KK SHAH-R RK SHAH-R
	1200 (STAY)			
54	C.M.A. 1494/2017	SUBHASH CHANDRA MAHANT BHIM BHARTI & ORS.	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P VANDANA BHANSALI-P	GR GOYAL-R HR CHAWLA-R
	1101			
With				
55	C.M.A. 134/2017	THE STATE OF RAJ. & ANR. MAHANT BHIMBHARTI CHETA MAHANT KALYAN	SS LADRECHA, AAG-P VIKAS CHOUDHARY-P	DS THIND-R HR CHAWLA-R
	1101 (STAY)			
56	C.M.A. 2375/2017	TEJARAM RANJEET SINGH & ORS.	RAVI PANWAR-P VIPIN SHARMA-P	SANTOSH CHOUDHARY-R
	0603			
57	C.IInd.APPL 172/2011	KISHAN MAL J.D.A.& ORS.	NARENDRA THANVI-P RK THANVI-P	RS SALUJA-R OP MEHTA-R
	3900 (STAY)			
58	C.IInd.APPL 8/2012	RAMJEEVAN J.D.A, JODHPUR & ANR.	SL SINAWARIA-P GIRDHARI SINAWARIA-P NARENDRA SINAWARIA-P	RS CHOUDHARY-R DILIP MULCHANDANI-R DILIPN MOOLCHANDANI-R GIRDHARI SINWADIYA-R JK SUTHAR-R JR CHAWAL-R SG OJHA-R
	3900 (STAY)			
59	C.IInd.APPL 110/2012	MUNICIPAL BOARD,JAITARAN & ORS. MAHENDRA RAJ & ORS.	DS RAJVI-P DALIP SINGH RAJVI-P	RAKESH ARORA-R
	3900 (STAY)			
60	C.IInd.APPL 166/2014	INDERMAL LR'S OF GANESH LAL & ANR.	SL JAIN-P ABHINAV JAIN-P MOTI LAL-P	
	3900			
61	C.IInd.APPL 142/2016	LRS OF DEEPLAL SHIVPURI	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P	SAJJAN SINGH-R SALIL TRIVEDI-R
	0701 (STAY)			
62	C.IInd.APPL 229/2016	FAKA RAM @ FAKIRA RAM MUNICIPAL BOARD THROUGH EXECUTIVE ENGG.	PD BOHRA-P SURESH VYAS-P	HEMANT PARMAR-R
	3900 (STAY)			
63	C.IInd.APPL 247/2016	BHAWARURAM MUNICIPAL COUNCIL, JAISALMER & ORS.	HEMANT BALLANI-P	YASHWANT MEHTA-R TS CHAMPAWAT-R
	3900 (STAY)			

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S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
64	C.IInd.APPL 111/2017	SATYA NARAYAN SONI SMT. INDIRA VERMA & ORS.	RANJEET JOSHI-P ABHIJEET JOSHI-P KAUSHLYA RAJPUROHIT-P SMITA JOSHI-P VISHWAJEET JOSHI-P	DS UDAWAT-R
	3900 (STAY)			
FOR ORDERS - DEFECT CASES				
65	CROSS OBJ. CIVIL 9/2016	MANOHAR LAL BHATI CHHAGNA RAM & ORS.	SURESH SHRIMALI-P ANIL BHANDARI-P KC CHOUDHARY-P MAHESH JOSHI-P SURESH SHRIMALI-P	ANIL BACHHAWAT-R DK JOSHI-R
	4200 IN CMA 2556/2011			
With				
66	C.M.A. 982/2011	SMT.LUNI DEVI & ORS. KALYAN SINGH & ORS.	ANIL BHANDARI-P	HR VISHNOI-R SR PALIWAL-R SURESH SHRIMALI-R
	0603			
With				
67	C.M.A. 983/2011	RANA RAM KALYAN SIN GH & ORS.	ANIL BHANDARI-P	ANIL BACHAWAT-R DK JOSHI-R HR VISHNOI-R SURESH SHRIMALI-R
	0601			
With				
68	C.M.A. 984/2011	SMT.ANTRI DEVI & ORS. KALYAN SINGH & ORS.	ANIL BHANDARI-P	ANIL BACHAWAT-R ANIL BACHAWAT-R DK JOSHI-R HR VISHNOI-R SURESH SHRIMALI-R
	0603			
With				
69	C.M.A. 985/2011	SMT.JATNI DEVI & ORS. KALYAN SINGH & ORS.	ANIL BHANDARI-P	ANIL BACHAWAT-R DK JOSHI-R HR VISHNOI-R SURESH SHRIMALI-R
	0603			
With				
70	C.M.A. 1039/2011	SMT. KHATU & ANR. KALYAN SINGH & ORS.	RAJESH CHOUDHAY-P	BS BHATI-R ANIL BACHAWAT-R DK JOSHI-R HR VISHNOI-R SURESH SHRIMALI-R
	0603			
With				
71	C.M.A. 1472/2011	SMT.RESI DEVI & ORS. KALYAN SINGH & ORS.	KC CHOUDHARY-P MR CHOUDHARY-P OM CHOUDHARY-P	ANIL BACHHAWAT-R BS BHATI-R DK JOSHI-R SURESH SHRIMALI-R
	0603			

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
With				
72	C.M.A. 2556/2011	CHHAGANA RAM & ORS. KALYAN SIGNH & ORS.	ANIL BHANDARI-P	ANIL BACHHAWAT-R DK JOSHI-R SURESH SHRIMALI-R
	0603			
With				
73	C.M.A. 2931/2011	MISS SHANTI & ORS. KALYAN SINGH & ORS.	ANIL BHANDARI-P	DK JOSHI-R ANIL BACHHAWAT-R SURESH SHRIMALI-R
	0603			
With				
74	C.M.A. 3796/2011	SMT.HEMI & ORS. KALYAN SINGH & ORS.	ANIL BHANDARI-P	ANIL BACHAWAT-R DK JOSHI-R SURESH SHRIMALI-R
	0603			
With				
75	C.M.A. 3798/2011	SMT.CHUNNI & ANR. KALYAN SINGH & ORS.	ANIL BHANDARI-P	ANIL BACHAWAT-R DK JOSHI-R SURESH SHRIMALI-R
	0603			
With				
76	C.M.A. 492/2015	MANOHAR LAL BHATI SMT. TULCHHI & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P	DK JOSHI-R
	0603			
With				
77	C.M.A. 493/2015	MANOHAR LAL BHATI BANTLI & ORS.	SURESH SHRIMALI-P	DK JOSHI-R
	0603			
With				
78	C.M.A. 494/2015	MANOHAR LAL BHATI RAIMAL RAM & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P	SUNIL PUROHIT-R DK JOSHI-R VARUN GUPTA-R
	0603			
With				
79	C.M.A. 495/2015	MANOHAR LAL BHATI KISHNA RAM & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P	DK JOSHI-R
	0601			
With				
80	C.M.A. 496/2015	MANOHAR LAL BHATI RAWATA RAM & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P	DK JOSHI-R
	0602			
With				
81	C.M.A. 497/2015	MANOHAR LAL BHATI SMT. PHAPLI & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P	DK JOSHI-R
	0603			

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FOR ORDERS - DEFECT CASES			
With 82	C.M.A. 609/2015	MANOHAR LAL BHATI SMT. ANCHHI & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P DK JOSHI-R
	0603		
With 83	C.M.A. 610/2015	MANOHAR LAL BHATI UMA RAM & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P DK JOSHI-R
	0603 A/W XOBJC 9/2016 LISTED IN MAIN LIST AT S. NO 1		
With 84	C.M.A. 611/2015	MANOHAR LAL BHATI GHAMA RAM & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P DK JOSHI-R
	0601		
With 85	CROSS OBJ. CIVIL 5/2016	MANOHAR LAL BHATI ANTARI DEVI & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P DK JOSHI-R
	4200 IN CMA 984/2011		
With 86	CROSS OBJ. CIVIL 6/2016	MANOHAR LAL BHATI RANA RAM & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P DK JOSHI-R
	4200 IN CMA 983/2011		
With 87	CROSS OBJ. CIVIL 7/2016	MANOHAR LAL BHATI SMT. LUNI DEVI & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P DK JOSHI-R
	4200 IN CMA 982/2011		
With 88	CROSS OBJ. CIVIL 8/2016	MANOHAR LAL BHATI SMT. JATNI DEVI & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P DK JOSHI-R
	4200 IN CMA 985/2011		
With 89	CROSS OBJ. CIVIL 10/2016	MANOHAR LAL BHATI SMT. LUNI DEVI & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P DK JOSHI-R
	4200 IN CMA 1039/2011		
With 90	CROSS OBJ. CIVIL 11/2016	MANOHAR LAL BHATI SMT. HEMI & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P DK JOSHI-R
	4200 IN CMA 3796/2011		
With 91	CIV.CRO.APP 18/2016	MANOHAR LAL BHATI MISS SHANTI & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P DK JOSHI-R
	4200 IN CMA 2931/2011		

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FOR ORDERS - DEFECT CASES			
With			
92	CIV.CRO.APP 19/2016 4200 IN CMA 1472/2011	MANOHAR LAL BHATI SMT. RESHI DEVI & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P DK JOSHI-R
With			
93	CIV.CRO.APP 20/2016 4200 IN CMA 3798/2011	MANOHAR LAL BHATI CHUNNI & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P DK JOSHI-R
94	C.M.A. 2870/2017 0601	IFFCO TOKIO GENERAL INS. CO. LTD. GANPAT RAM & ORS.	VINAY KOTHARI-P
FOR ORDERS			
95	CRL.A. 2059/2017 0113 BEFORE	MAHENDRA SINGH STATE	JVS DEORA-P PP-R
96	C.W. 10409/2017 4300 (STAY) EX 10	HARI SINGH RAJPUT DR. CHHAIL SINGH & ORS.	SC MALOO-P PK SOLANKI-P OP MEHTA-R ARPIT BHOOT-R
97	C.M.A. 1193/2006 4000	LRS.OF BAL BAI & ORS. LAXMAN SINGH & ORS.	GR PUNIA-P JR CHAWEL-P ROSHAN LAL-P RS CHOUDHARY-P YP KHILREE-P NK DADHICH-R DEEPIKA VYAS-R KC TIWARI-R RANJEET JOSHI-R
98	C.M.A. 288/2011 0603 (STAY)	N.I.C.LTD. KHETAR PAL & ORS.	MUKUL SINGHVI-P BHEEK SINGH BHATI-P KULWANT SINGH-R KAMAL DEEP SINGH-R
99	C.M.A. 2322/2012 0603	CHANDRA PRAKASH HANIF KHAN & ORS.	SK SANKHLA-P IS RATHORE-P RR VYAS-P SUNIL VYAS-P MOHAMMED SADIK-R BALLU SINGH-R MUKESH TAK-R RISHI CHOUHAN-R
100	C.M.A. 1999/2013 0603 (STAY) EX-5	SHRI RAM G.I.C.LTD. SURENDRA SINGH & ORS.	VINAY KOTHARI-P JS RAJPUROHT-R JAGDISH SINGH-R RK SHARMA-R SIKANDER KHAN-R SP SHARMA-R SURYA PRAKASH SHARMA-R
With			
101	CIV.CRO.APP 25/2014 4200 {IN CMA 1999/13} EX-5	SURENDRA SINGH & ANR. SHRIRAM GENERAL INSURANCE CO. LTD. & ORS	RAJEEV KUMAR SHARMA-P KAUSHAL SHARMA-P VINAY KOTHARI-R
102	C.M.A. 1507/2015 0603	ABDUL RASHEED SMT. JAMNA DEVI & ORS.	DR. SACHIN ACHARYA-P DR PRAMILA ACHARYA-P

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FOR ORDERS			
With			
103	C.M.A. 4024/2011	BABU KHAN SMT.JAMNA DEVI & ORS.	DR.SACHIN ACHARYA-P VIJAY PUROHIT-R
			CD SANDHU-P Dr PRAMILA ACHARYA-P RAKESH CHOTIA-P FARZAND ALI-R PARVEJ MOYAL-R SK DADHICH-R SUNIL A VYAS-R
	0603 (STAY)		
104	C.M.A. 2088/2015	JAI SINGH ABHIJEET	MD BOOB-P MUKTESH MAHESHWARI-P OP MEHTA-R PRADEEP GEHLOT-R SANDEEP SARUPARIA-R VD GAUR-R VIJAY RAJPUROHIT-R
	4000		
105	C.M.A. 2310/2015	SMT. SANTOSH & ORS. LAKSHMAN RAM & ANR.	RAVI PANWAR-P
	0603		
With			
106	C.M.A. 2311/2015	SHYAM JANGID & ORS. PREMARAM & ORS.	RAVI PANWAR-P
	0603		
107	C.M.A. 2950/2016	SMT. KAMLA DEVI & ORS. JAGDISH SINGH & ORS.	J GEHLOT-P ADITYA GEHLOT-P KK BHATI-P RAJKUMAR GEHLOT-P RS RAJPUROHIT-P OP MEHTA-R PRADEEP GEHLOT-R VD GAUR-R
	4000 (STAY)		
108	C.M.A. 890/2017	NATIONAL INSURANCE COMPANY LTD., SMT. KALI & ORS.	VIPUL SINGHVI-P RAJESH PANWAR-R MS SONI-R
	0603 (STAY)		
109	C.M.A. 923/2017	UNITED INDIA INSURANCE CO. LTD. SMT. AMARTI DEVI & ORS.	NK JOSHI-P CS PUROHIT-P
	0603 (STAY)		
110	C.M.A. 1004/2017	MAHAVEER & ORS. MOTI LAL & ORS.	NK RASTOGI-P SMT INDRANI RASTOGI-P DR P DAVE-R
	4000 (STAY)		
111	C.M.A. 1130/2017	NATIONAL INSURANCE COMPANY LTD., ACHLA RAM & ORS.	RAJESH CHOUDHARY-P ROSHANLAL-R JAGDISH VYAS-R PRABHAT OJHA-R ROSHAN LAL-R RS BHATI-R
	0603 (STAY)		
112	C.M.A. 1322/2017	HAZARI LAL RAJASTHAN BANK	SUSHIL SOLANKI-P
	4000		
113	C.M.A. 2007/2017	ASHA RAM ACHALA RAM & ANR.	KAILASH TRIVEDI-P BHARAT SHRIMALI-R
	4000 (STAY)		

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FOR ORDERS			
114	C.IInd.APPL 61/1982	STATE ABDUL GANI & ORS	RL JANGID-P JP SINGH-P RK SONI-P SS BHANDAWAT-P SP SHARMA-R ARPIT BHOOT-R DINESH GODARA-R JL PUROHIT-R MANISH SHISHODIA-R MURLIDHAR PUROHIT-R NARENDRA THANVI-R RANJEET JOSHI-R SS RATHORE-R SURESH SHRIMALI-R
	3900 {EXP-9,}		
With			
115	C.IInd.APPL 208/1981	MANGOO @ MANGILAL & ORS ABDUL GHANI & ORS	DR BHANDARI-P ARPIT BHOOT-P GK RATHORE-P M SHISHODIA-P NARENDRA THANVI-P SC MALOO-P SS RATHORE-P SURESH SHRIMALI-P DC SHARMA-R GA & AGA-R JL PUROHIT-R MANOJ BHANDARI-R NS ACHARYA-R RAJEEV PUROHIT-R RANJEET JOSHI-R RK SONI-R RL JANGID-R
	0900 (EXP - 9)		
116	C.IInd.APPL 150/2000	ALLADAD BHANA RAM	VIKASH BALIA-P P JAIN-P PRIKSHIT JAIN-P VIKAS BALIA-P ML PANWAR-R GS BHATI-R
	3900 (STAY)		
117	C.IInd.APPL 129/2002	MAGAN LAL HEERACHAND	DURGA RAM PRAJAPAT-P JK BHAIYA-P SAJJANSINGH-P SUMAN MAHESHWARI-P OP MEHTA-R
	3900 (A/W CR 1026/02,1024/02)- DECIDED[SENIOR CITIZEN]		
118	C.IInd.APPL 82/2004	KEWAL CHAND SMT.GEETA DEVI	MANISH SHISODIA-P GK RATHORE-P RR NAGORI-P CS KOTWANI-R HIMMAT JAGGA-R NL JOSHI-R SUNIL JOSHI-R
	3900 (STAY)		
119	C.IInd.APPL 87/2013	RAMESH CHAMPA LAL	SURESH SHRIMALI-P RAKESH ARORA-P 3900
120	C.IInd.APPL 30/2017	MUNICIPAL BOARD, BARMER BARMER BHAWAN NIRMAN SEHAKARI SAMITI LTD	NARENDRA THANVI-P ASHOK THANVI-P RAKESH ARORA-R
	3900 (STAY)		
121	C.IInd.APPL 190/2017	SMT. MUNNA DEVI MANGI LAL & ORS.	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P RK CHARAN-R
	2800 (STAY)		
122	CRL.M.(BAIL) 2753/2017	KAILASH STATE	NARPAT SINGH-P BHUPENDRA SINGH-P OM SINGH CHAUHAN-P PP-R YOGESH SHARMA-R
	0202 2ND BAIL BEFORE		
123	CRL.M.(BAIL) 3624/2017	YOGESH & ANR. STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
	0202 2ND BAIL BEFORE		

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FOR ORDERS			
124	CRL.M.(BAIL) 6207/2017 0202 (2ND BAIL BEFORE)	PANCHA RAM STATE	FARZAND ALI-P SIKANDER KHAN-P PP-R
125	CRL.M.(BAIL) 9313/2017 0202 2ND BAIL BEFORE	UMESH SHARMA STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P JDS BHATI-P PP-R
With 126	CRL.M.(BAIL) 9990/2017 0202 2ND BAIL BEFORE	PRAKASH STATE	TRS SODHA-P DILIP SINGH RATHORE-P PP-R
127	CRL.M.(BAIL) 9662/2017 0202 2ND BAIL BEFORE	DEVILAL STATE	RK CHARAN-P ABHISHEK CHARAN-P PP-R
128	CRL.M.(BAIL) 9970/2017 0202 2ND BAIL BEFORE	DURGA RAM STATE	B RAY BISHNOI-P ASHOK CHANDRA-P HITESH BISHNOI-P PP-R
129	CRL.M.(BAIL) 10266/2017 0202 2ND BAIL BEFORE	DHANNA LAL STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P PP-R
130	CRL.M.(BAIL) 10931/2017 0202 2ND BAIL BEFORE	BUTA SINGH STATE	DR RDSS KHARLIA-P DINESH LOL-P HARVEER SIDHU-P RISHABH HANDA-P TRILOK SINGH RATHORE-P PP-R
131	CRL.M.(BAIL) 10932/2017 0202 2ND BAIL BEFORE	RAJU RAM STATE	VIJAY RAJ BISHNOI-P VIJAY JANI-P PP-R
132	CRL.M.(BAIL) 11061/2017 0202 2ND BAIL BEFORE	BHOMSINGH STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI -P PP-R
With 133	CRL.M.(BAIL) 11062/2017 0202	NARPATSINGH STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI -P PP-R
134	CRL.M.(BAIL) 11071/2017 0202 2ND BAIL BEFORE	BALJIT SINGH & ANR STATE	HS SHRIMALI-P PP-R
135	CRL.M.(BAIL) 11117/2017 0202 2ND BAIL BEFORE	SOHAN SINGH @ SONU PAVTA STATE	RANJEET JOSHI-P ABHIJEET JOSHI-P SMITA JOSHI-P VISHWAJEET JOSHI-P PP-R
136	CRL.M.(BAIL) 11164/2017 0202 2ND BAIL BEFORE	MUKESH STATE	NK BOHRA-P GOKULESH BOHRA-P PP-R

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FOR ORDERS			
137	CRL.M.(BAIL) 11350/2017 0202 2ND BAIL BEFORE	PAPPU @ PAPPUDIYA KEER STATE	RAM SINGH RAWAL-P PP-R
138	CRL.M.(BAIL) 11443/2017 0202 2ND BAIL BEFORE	SANJAY @ SANJU @ RAMANLAL STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P SS RATHORE-P PP-R
139	CRL.M.(BAIL) 11445/2017 0202 2ND BAIL BEFORE	HUKMA RAM STATE	KC CHOUDHARY-P PP-R
With			
140	CRL.M.(BAIL) 11362/2017 0202	GUMAN SINGH @ GUMANA RAM & ANR. STATE	KC CHOUDHARY-P OM CHOUDHARY-P
141	CRL.M.(BAIL) 11452/2017 0202 2ND BAIL BEFORE	SALEEM STATE	VINEET JAIN-P PP-R
142	CRL.M.(BAIL) 11453/2017 0202 2ND BAIL BEFORE	SUNIL BISHNOI STATE	VINOD SHARMA-P RAJ KUMAR GAUR-P RAMDYAL CHOUDHARY-P PP-R
143	CRL.M.(BAIL) 11526/2017 0202 2ND BAIL BEFORE	AMIR HUSSAIN STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI -P PP-R
144	CRL.M.(BAIL) 11534/2017 0202 2ND BAIL BEFORE	LADU LAL STATE	FARZAND ALI-P NAMAN MOHNOT-P SANGRAM SINGH SANGWA-P PP-R
145	CRL.M.(BAIL) 11549/2017 0202 5TH BAIL BEFORE	HARI RAM STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI -P PP-R
146	CRL.M.(BAIL) 11551/2017 0202 2ND BAIL BEFORE	RIDMAL SINGH STATE	DR. AA BHANSALI-P PP-R
FOR ORDERS ON INTERIM APPLICATIONS			
147	C.M.A. 431/2016 0603 (STAY) EX 8	R.S.R.T.C BABU LAL & ORS.	MR PAREEK-P RAVI BHANSALI-R JVS DEORA-R
With			
148	C.M.A. 335/2016 0603	BABU LAL & ORS. SAMUNDAR & ANR.	RAVI BHANSALI-P
FINAL DISPOSAL AT ADMISSION STAGE			
149	C.M.A. 1468/2008 0702 EX-9	SMT.PREMVADA & ORS. NARAYAN LAL	RK THANVI-P PRITAM SOLANKI-P OP MEHTA-R VD GAUR-R

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FINAL DISPOSAL AT ADMISSION STAGE				
With				
150	C.M.A. 1467/2008	SMT.PREMVADA & ORS. LRS.OF KHEEMA RAM	RK THANVI-P PRITAM SOLANKI-P	OP MEHTA-R
	0702 EX.12			
151	C.M.A. 2005/2013	PRAKASH PRAJAPAT & ORS. PUSHPENDRA SINGH & ANR.	MANISH SHISHODIA-P	V D GAUR-R OP MEHTA-R
	4000 (STAY)			
With				
152	C.M.A. 1830/2013	PUSHPENDRA SINGH PRAKASH & ORS.	OP MEHTA-P VD GAUR-P	MANISH SHISHODIA-R
	4000 (STAY)			
153	C.M.A. 2299/2013	MISS. DEVLI RAJKUMAR & ANR.	SHAMBHOO SINGH-P BHARAT SINGH-P VIKRAM SINGH-P	SANTOSH CHOUDHARY-R RAKESH CHOTIA-R
	0603			
With				
154	C.M.A. 2287/2013	SMT. SUNDAR RAJKUMAR & ANR.	SHAMBHOO SINGH-P BHARAT SINGH-P	RAKESH CHOTIA-R SANTOSH CHOUDHARY-R
	0603			
With				
155	C.M.A. 2288/2013	RATAN RAJKUMAR & ANR.	SHAMBHOO SINGH-P BHARAT SINGH-P	RAKESH CHOTIA-R SANTOSH CHOUDHARY-R
	0603			
With				
156	C.M.A. 2289/2013	SMT. PYARI RAJKUMAR & ANR.	SHAMBHOO SINGH-P BHARAT SINGH-P	RAKESH CHOTIA-R SANTOSH CHOUDHARY-R
	0603			
With				
157	C.M.A. 2290/2013	JAI RAM RAJKUMAR & ANR.	SHAMBHOO SINGH-P BHARAT SINGH-P	RAKESH CHOTIA-R SANTOSH CHOUDHARY-R
	0603			
With				
158	C.M.A. 2291/2013	VARADA & ORS. RAJKUMAR & ANR.	SHAMBHOO SINGH-P BHARAT SINGH-P	RAKESH CHOTIA-R SANTOSH CHOUDHARY-R
	0603			
With				
159	C.M.A. 2292/2013	SMT. SUNDER & ANR. RAJKUMAR & ANR.	SHAMBHOO SINGH-P BHARAT SINGH-P	SANTOSH CHOUDHARY-R
	0603			
With				
160	C.M.A. 2293/2013	SMT. LALI & ORS. RAJKUMAR & ANR.	SHAMBHOO SINGH-P BHARAT SINGH-P SHAMBHOO SINGH-P VIKRAM SINGH-P	
	0603			

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FINAL DISPOSAL AT ADMISSION STAGE				
With				
161	C.M.A. 2294/2013	MAGANI RAM RAJKUMAR & ANR.	SHAMBHOO SINGH-P BHARAT SINGH-P	
	0602			
162	C.M.A. 352/2014	SMT. GEETA SHIVRAM & ORS.	MC BISHNOI-P	ROSHAN LAL-R ANIL KAUSHIK-R
	0603			
With				
163	C.M.A. 335/2014	UNITED INDIA INSURANCE CO. LTD. SMT. GEETA & ORS.	ANIL KAUSHIK-P	MC BISHNOI-R
	0603 (STAY)			
164	C.M.A. 1471/2017	KANWAR RAJ SINGH UNION OF INDIA & ANR.	VINAY JAIN-P DARSHAN JAIN-P MADHU JAIN-P RAMNIWAS CHOUDHARY-P	NK SONGRA-R AK RAJVANSHY-R
	1004			
FINAL DISPOSAL AT ORDER STAGE				
165	C.M.A. 1156/2013	SHRAWAN SINGH & ORS. SMT.SUNDER DEVI & ORS.	JVS DEORA-P BHAVIT SHARMA-P MOHIT SINGHVI-P	VIKRAM SINGH-R ANIL KAUSHIK-R
	0603 (STAY) EX-17			
FOR HEARING				
166	C.M.A. 449/2009	SMT.TULCHA RAJ KUMAR @ RAJU	ARJUN PUROHIT-P DS GAUR-P	
	1004 (MATRIMONIAL CASE)			
167	C.M.A. 981/2011	ROSHAN LAL N.I.C.LTD.& ORS.	VIKAS BIJARNIA-P	TRS SODHA-R RAJESH PANWAR-R
	0602			
With				
168	C.M.A. 974/2011	SURENDRA N.I.C.LTD.& ORS.	VIKAS BIJARNIA-P	TRS SODHA-R RAJESH PANWAR-R
	0602			
With				
169	C.M.A. 975/2011	RAJESH N.I.C.LTD.& ORS.	VIKAS BIJARNIA-P	TRS SODHA-R RAJESH PANWAR-R
	0602			
With				
170	C.M.A. 986/2011	MANDEEP N.I.C.LTD.& ORS.	VIKAS BIJARNIA-P	TRS SODHA-R RAJESH PANWAR-R
	0602			
With				
171	C.M.A. 990/2011	SUBHASH N.I.C.LTD.& ORS.	VIKAS BIJARNIA-P	TRS SODHA-R RAJESH PANWAR-R
	0602			
With				
172	C.M.A. 991/2011	SURESH KUMAR N.I.C.LTD.& ORS.	VIKAS BIJARNIA-P	TRS SODHA-R RAJESH PANWAR-R
	0602			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
173	C.M.A. 993/2011	RAJBALA & ORS. N.I.C.LTD.& ORS.	VIKAS BIJARNIA-P TRS SODHA-R RAJESH PANWAR-R
	0603		
With			
174	C.M.A. 1043/2011	KALU RAM N.I.C.LTD.& ORS.	VIKAS BIJARNIA-P TRS SODHA-R
	0602		
175	C.M.A. 2271/2015	FARUKH KHAN & ANR. PREMDAS & ORS.	LL SHARMA-P MR PAREEK-R NARPAT SINGH-R
	0603		
176	C.M.A. 189/2016	NATIONAL INSURANCE CO. LTD. SMT. MANOHAR KANWAR & ORS.	ANIL KAUSHIK-P BS SANKHALA-R
	0603		
177	C.M.A. 198/2016	R.S.R.T.C BHERULAL & ANR.	LK PUROHIT-P
	0603 (STAY)		
178	C.M.A. 2500/2016	LAL MOHAMMAD & ANR. GENERAL MANAGER RSRTC & ORS.	SANJAY NAHAR-P LK PUROHIT-R
	0603		
179	C.M.A. 35/2017	NATIONAL INSURANCE COMPANY LTD., SMT. DIKSHA & ORS.	JAGDISH VYAS-P LALIT VYAS-P RAGHUVEER SINGH-P DEEPAK MENARIA-R SS SHAKTAWAT-R
	0603		
180	C.M.A. 323/2017	UNITED INDIA INSURANCE CO. LTD. SMT. SUMITRA & ANR.	SUNIL A VYAS-P RK CHARAN-R
	0603 (STAY)		
181	C.M.A. 581/2017	SMT. DIVALI KHEM SINGH & ORS.	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P ADITYA SINGHI-R
	0603		
182	C.M.A. 1076/2017	UNITED INDIA INSURANCE CO. LTD. BASTI RAM & ORS.	ANIL KAUSHIK-P SL SINWARIA-R GIRDHARI SINWARIA-R HIMANSHU MAHESHWARI-R
	0603 (STAY)		
183	C.M.A. 2104/2017	STATE OF RAJ. & ORS. M/S SOHANLAL SHEKHAR KUMAR	KD SINGH DY. GC-P RAJESH PANWAR-P REKHA BORANA-R
	1200 (STAY)		
184	C.lst.Appl 1/1988	RAMJI DAS STATE OF RAJASTHAN	LEKH RAJ MEHTA-P SG OJHA-P BC MEHTA-R GA-R KD SINGH-R KR SAHARAN-R SM TOSHANIWAL-R
	3800 EX 10		
185	C.lst.Appl 60/2007	M/S SHRAM SHAKTI POLYTEX PVT.LTD. GUJARAT SIDHEE CEMENT LTD.	JL PUROHIT-P NS ACHARYA-P RAJEEV PUROHIT-P LALIT PAREEK-R
	3800 EX 10		
186	C.IInd.APPL 96/1996	ASST.ENGINEER-RSEB-PALI & ORS HEERA LAL	RAVI BHANSALI-P K TRIVEDI-R PM JOSHI-R RS SHEKHAWAT-R SNS RAJPUROHIT-R
	3900 EX 8		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
187	C.IInd.APPL 7/2002 3900	DIRECTOR PRIMARY & SECONDARY EDUCATION RAMPRASAD	HL KELA-P GA-P M SHISHODIA-R
188	C.IInd.APPL 127/2007 0702	BABU LAL LRS.OF SH.AMBA LAL	RK THANVI-P DC BISSA-P M GEHLOT-P NARENDRA THANVI-P NARESH CHOPRA-P SD PUROHIT-P JP JOSHI-R
With			
189	C.M.A. 1134/2007 4000 (STAY)	BABU LAL LRS.OF AMBA LAL	RK THANVI-P M GEHLOT-P NARENDRA THANVI-P NARESH CHOPRA-P SD PUROHIT-P J P JOSHI-R
190	C.IInd.APPL 119/2010 3900	RAM SINGH & ORS. SMT.GAJRA	NUPUR BHATI-P DHIENDRA SINGH-P RS SHEKHAWAT-P RAKESH ARORA-R M BISHNOI-R MANISH TAK-R
191	C.IInd.APPL 168/2010 3900 [A/W CSA 167/10]-DECIDED EX.9	LR'S OF SMT. KESAR DEVI & ORS. MUNICIPAL BOARD, SRIDUNGARGARH	SANJAY NAHAR-P AR GODARA-R SK BISHNOI-R
192	C.IInd.APPL 215/2010 0702 EX-8 AND EX 5	KEWAL CHAND & ANR. NAINMAL @ NAINA RAM	SANJAY NAHAR-P VINEET JAIN-P SURESH SHRIMALI-R SD PUROHIT-R SHREEDHAR PUROHIT-R
With			
193	CIV.CRO.APP 3/2011 4200	NAIN MAL @ NAINA RAM KEWAL CHAND & ANR.	SURESH SHRIMALI-P KULDEEP PUROHIT-P MAHESH JOSHI-P SANJAY NAHARI-R VINEET JAIN-R

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Court No :7

HON'BLE MR. JUSTICE VIJAY BISHNOI

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Civil Writs(Miscellaneous) except matters assigned to SB – II.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- DEFFECT CASES				
1	WRIT M.APPL 148/2017 4200	NARENDRA SINGH RAJPUROHIT STATE OF RAJ. & ORS.	AAG-P SAJJAN SINGH RATHORE-P	
2	C.W. 11212/2017 5300	MEHARDEEN STATE OF RAJASTHAN & ORS.	SUMER SINGH RATHORE-P BHEEKH SINGH BHATI-P KL CHOUHAN-P	
3	C.W. 12258/2017 1513 MISC.	LUCKY BAL SHIKSHAN SANSTHAN UNION OF INDIA & ORS.	MAHENDRA TRIVEDI-P	
4	C.W. 12306/2017 6800	DEVI LAL HANUMAN	SR GODARA-P	
5	C.W. 12862/2017 1600	OM PRAKASH RATHI & ORS UNION OF INDIA & ORS	OP KUMAWAT-P DINESH KUMAWAT-P MOHD IQBAL-P MOHD SAJID-P SHALINI KUMAWAT-P	
6	C.W. 13484/2017 4300	M/S. KUCHAMAN PETROL SERVICE HINDUSTAN PETROLEUM CORPORATION LTD& ORS	KAPIL PUROHIT-P ANIRUDH SINGH-P HIMANSHU PUROHIT-P	MANOJ BHANDARI-R
FOR FRESH ADMISSION WITH STAY				
7	C.W. 4343/2017 6000 (STAY)	GANESHA RAM STATE OF RAJASTHAN & ORS.	KL CHOUHAN-P SS RATHORE -P	
8	C.W. 10422/2017 4300 (STAY)	M/S. RAJPUTANA TRANSPORT COMPANY THE INDIAN OIL CORPORATION LIMITED & ORS	MANOJ BHANDARI-P	SANDEEP SHAH-R RITU RAJ SINGH-R SANDEEP SHAH-R
9	C.W. 11370/2017 5200 (STAY)	SANWALRAM & ANR STATE & ORS	RAKESH ARORA-P NARESH SINGH-P RAJDEEP SINGH-P VINAY ARORA-P	
10	C.W. 12746/2017 1600 (STAY)	GOPA RAM UNION OF INDIA & ORS.	PRADEEP SWAMI-P	BP BOHRA-R MUKESH DAVE-R
With				
11	C.W. 11688/2016 1600	VIKAS CONSTRUCTION COMPANY UNION OF INDIA & ORS.	PRADEEP SWAMI-P	MUKESH DAVE-R
With				
12	C.W. 11780/2016 1600	VIKAS CONSTRUCTION COMPANY UIO & ORS	PRADEEP SWAMI-P	MUKESH DAVE-R
With				
13	C.W. 11818/2016 1600	SOHAN LAL & ANR UIO & ORS	PRADEEP SWAMI-P	MUKESH DAVE-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
With 14	C.W. 12110/2016 1600	SMT. LEELA LOHIYA UNION OF INDIA & ORS	PRADEEP SWAMI-P MUKESH DAVE-R
With 15	C.W. 12114/2016 1600	GOVERDHAN DAS LOHIYA UNION OF INDIA & ORS	PRADEEP SWAMI-P MUKESH DAVE-R
With 16	C.W. 12237/2016 1600	RITESH LOHIYA UNION OF INDIA & ORS	PRADEEP SWAMI-P MUKESH DAVE-R BP BOHRA-R
With 17	C.W. 12695/2016 1600	SMT PREETI LOHIYA UNION OF INDIA & ORS	PRADEEP SWAMI-P MUKESH DAVE-R
With 18	C.W. 7951/2017 1600 (STAY)	PANKAJ KUMBHAT UNION OF INDIA & ORS	PRADEEP SWAMI-P MUKESH DAVE-R
With 19	C.W. 9622/2017 1600 (STAY)	CHETAN RAM SUTHAR UNION OF INDIA & ORS.	PRADEEP SWAMI-P MUKESH DAVE-R BP BOHRA-R
With 20	C.W. 9623/2017 1600 (STAY)	SMT. ANU BEN UNION OF INDIA & ORS.	PRADEEP SWAMI-P BP BOHRA-R MUKESH DAVE-R
With 21	C.W. 9624/2017 1600 (STAY)	RAKESH UNION OF INDIA & ORS.	PRADEEP SWAMI-P BP BOHRA-R MUKESH DAVE-R
With 22	C.W. 9628/2017 1600 (STAY)	DHARMESH U. NAGAL UNION OF INDIA & ORS.	PRADEEP SWAMI-P BP BOHRA-R MUKESH DAVE-R
With 23	C.W. 9637/2017 1600 (STAY)	SMT. LAXMI & ANR. UNION OF INDIA & ORS.	PRADEEP SWAMI-P BP BOHRA-R MUKESH DAVE-R
With 24	C.W. 9640/2017 1600 (STAY)	SMT. JAMNA DEVI UNION OF INDIA & ORS.	PRADEEP SWAMI-P BP BOHRA-R MUKESH DAVE-R
With 25	C.W. 9641/2017 1600 (STAY)	TRILOK CHAND NAGAL UNION OF INDIA & ORS.	PRADEEP SWAMI-P BP BOHRA-R MUKESH DAVE-R

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S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR FRESH ADMISSION WITH STAY				
With 26	C.W. 9642/2017	GANPAT U. NAGAL UNION OF INDIA & ORS.	PRADEEP SWAMI-P	BP BOHRA-R MUKESH DAVE-R
	1600 (STAY)			
With 27	C.W. 9643/2017	OM PRAKASH SUTHAR UNION OF INDIA & ORS.	PRADEEP SWAMI-P	BP BOHRA-R MUKESH DAVE-R
	1600 (STAY)			
With 28	C.W. 9668/2017	LAKHPAT RAJ KATARIA & ORS. UNION OF INDIA & ORS.	PRADEEP SWAMI-P	BP BOHRA-R MUKESH DAVE-R
	1600 (STAY)			
With 29	C.W. 10448/2017	PIYUSH KUMAR SHARDA & ANR. UNION OF INDIA & ORS.	PRADEEP SWAMI-P	MUKESH DAVE-R
	1600 (STAY)			
With 30	C.W. 10539/2017	RISHABH UNION OF INDIA & ORS	PRADEEP SWAMI-P	MUKESH DAVE-R BP BOHRA-R
	1600 (STAY)			
With 31	C.W. 10540/2017	SMT. SUCHETA UNION OF INDIA & ORS	PRADEEP SWAMI-P	MUKESH DAVE-R BP BOHRA-R
	1600 (STAY)			
With 32	C.W. 10541/2017	SMT. SUCHETA UNION OF INDIA & ORS	PRADEEP SWAMI-P	MUKESH DAVE-R BP BOHRA-R
	1600 (STAY)			
With 33	C.W. 10543/2017	RISHABH UNION OF INDIA & ORS	PRADEEP SWAMI-P	MUKESH DAVE-R BP BOHRA-R
	1600 (STAY)			
With 34	C.W. 11533/2017	GOPA RAM UNION OF INDIA & ORS.	PRADEEP SWAMI-P	MUKESH DAVE-R
	1600 (STAY)			
With 35	C.W. 12793/2017	VINEET LOHIYA UNION OF INDIA & ORS.	PRADEEP SWAMI-P	PUKHRAJ SERVI-R BP BOHRA-R MUKESH DAVE-R
	1600 (STAY)			
With 36	C.W. 13981/2017	TARA MEHTA UNION OF INDIA & ORS.	PRADEEP SWAMI-P	MUKESH DAVE-R
	1600 (STAY)			
With 37	C.W. 13982/2017	TARA MEHTA UNION OF INDIA & ORS.	PRADEEP SWAMI-P	MUKESH DAVE-R
	1600 (STAY)			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
With 38	C.W. 14357/2017 1600 (STAY)	MAINA DEVI UNION OF INDIA & ORS.	PRADEEP SWAMI-P MUKESH DAVE-R
With 39	C.W. 14358/2017 1600 (STAY)	MAINA DEVI UNION OF INDIA & ORS.	PRADEEP SWAMI-P MUKESH DAVE-R
With 40	C.W. 14631/2017 1600 (STAY)	JAIN SONS BUILDCON PVT.LTD. UNION OF INDIA & ORS.	PRADEEP SWAMI-P MUKESH DAVE-R
With 41	C.W. 14639/2017 1600 (STAY)	JAIN SONS BUILDCON PVT.LTD. UNION OF INDIA & ORS.	PRADEEP SWAMI-P MUKESH DAVE-R
With 42	C.W. 14641/2017 1600 (STAY)	JAIN SONS BUILDCON PVT.LTD. UNION OF INDIA & ORS.	PRADEEP SWAMI-P
43	C.W. 15063/2017 1600 (STAY)	BAJRANG SINGH UNION OF INDIA & ORS.	PRADEEP SWAMI-P
44	C.W. 15440/2017 1600 (STAY)	GOGI DEVI UNION OF INDIA & ORS.	PRADEEP SWAMI-P
45	C.W. 15441/2017 1600 (STAY)	KHEEMA UNION OF INDIA & ORS.	PRADEEP SWAMI-P
46	C.W. 15836/2017 4300 (STAY)	M/S AMAR VINAYAK HP STATION, HINDUSTAN PETROLEUM CORPN LTD & ANR	DHANESH SARSWAT-P MANOJ BHANDARI-R NAVNEET SINGH-P PIYUSH BHANDRI-P SHUBHAM MODI-P VIPUL DHARNIA-P
47	C.W. 15953/2017 4300 (STAY)	BHAGIRATH RAM & ANR. STATE OF RAJASTHAN & ORS.	BL BISHNOI-P DEEPAK BISHNOI-P
48	C.W. 16010/2017 3100 (STAY)	VINOD KUMAR BISHNOI & ORS. PRESCRIBED AUTHORITY,TEHSILDAR & ANR.	VIJAY JAIN-P
49	C.W. 16329/2017 5200 (STAY)	DHANESH PANDIT STATE OF RAJASTHAN & ORS.	SHIVRAJ CHAUHAN-P ANCHLA RAM-P
50	C.W. 16355/2017 4300 (STAY)	BRANCH MANAGER,E.S.I.C. & ORS. SMT. RUPINDERKAUR & ORS.	RK KAPOOR-P SANJAY KAPOOR-P
51	C.W. 16432/2017 1600 (STAY)	KHOOB LAL & ORS. STATE OF RAJASTHAN & ORS.	RAM KISHORE SONI-P
52	C.W. 16445/2017 4300 (STAY)	JVVNL,JODHPUR & ORS. PERMANENT LOK ADALAT,BIKANER & ORS.	MAHESH JOSHI-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
53	C.W. 16468/2017	BIKANER SAHAKARI U. W. BHANDAR LIMITED STATE OF RAJASTHAN & ORS.	KAILSH JOSHI-P ALKA JOSHI-P CVS SHEKHAWAT-P HARSHIT BHURANI-P ROHIT MUTHA-P
	4300 (STAY)		
54	C.W. 16512/2017	M/S. MORDERN TRADEWAYS MUNICIPAL CORPORATION, JODHPUR & ANR.	PETITIONER SELF-P
	4300 (STAY)		
55	C.W. 16533/2017	NAKHTA ARAM @ NAKHTIYA DIST. COLLECTOR, BARMER & ORS.	HEMANT SHRIMALI-P ABHISHEK TRIVEDI-P HARISH JANGID-P HIMANSHU SHRIMALI-P
	5200 (STAY)		
FOR FRESH ADMISSION WITHOUT STAY			
56	C.W. 16208/2017	BIKA RAM & ORS. UNION OF INDIA & ORS.	DEEPAK BISHNOI-P
	1600		
57	C.W. 16360/2017	BANWARI LAL PUB. INFORMATION OFFICER & ORS	NR BUDHANIA-P AJAY PUROHIT-P MS GEHLOT-P NR BUDANIA-P
	4300		
58	C.W. 16441/2017	SMT. KUSHAL SHARMA STATE OF RAJASTHAN & ANR.	AKHILESH RAJPUROHIT-P
	5400		
FOR ORDERS			
59	WRIT M.APPL 319/2017	BANWARI LAL UNION OF INDIA & ORS	MS PUROHIT-P
	4200		
With			
60	WRIT RESTO. 283/2017	BANWARI LAL UNION OF INDIA & ORS	MS PUROHIT-P
61	C.W. 7397/2008	SMT. GUTIYA DEVI DISTRICT COLLECTOR, JODHPUR & ANR	MANOJ BHANDARI-P HARISH PUROHIT-P SUSHIL BISHNOI-P VINAY CHHIPA-P
	5600 (STAY) EX 9		SG OJHA-R ASHOK SONI-R DR. SACHIN ACHARYA-R J R PATEL-R MANISH PATEL-R NS RAJPUROHIT AGC-R
With			
62	C.W. 7399/2008	SMT. GUTIYA DEVI & ANR DISTRICT COLLECTOR, JODHPUR & ANR	MANON BHANDARI-P MANOJ BHANDARI-P SUSHIL BISHNOI-P VINAY CHHIPA-P
	5600 (STAY) EX 5		SG OJHA-R DR. SACHIN ACHARYA-R KK BISSA AGC-R NS RAJPUROHIT AGC-R
63	C.W. 5268/2010	KAILASH PURI & ORS STATE OF RAJ. & ORS.	SD VYAS-P ANIL VYAS-P N S RATHORE-P
	1600		SANJEET PUROHIT-R AKSHAY SURANA-R ANIRUDH PUROHIT-R

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FOR ORDERS				
With				
64	C.W. 4678/2010	SMT. LAD DEVI & ORS STATE OF RAJ. & ORS.	SD VYAS-P ANIL VYAS-P NS RATHORE-P	ANIRUDH PUROHIT-R FALGUN BUCH-R
	1600 (STAY)			
With				
65	C.W. 15379/2017	SMT. GEETA BAI & ORS STATE & ORS	ANIL VYAS-P AMIT GAUR-P NS RATHORE-P	
	1600 (STAY)			
With				
66	C.W. 15398/2017	SMT. GEETA BAI STATE OF RAJASTHAN & ORS.	ANIL VYAS-P AMIT GAUR-P NS RATHORE-P	
	1600 (STAY)			
67	C.W. 10578/2011	M/S. APR PROJECTS PVT. LTD. STATE (RSRDCC) & ORS.	LR MEHTA-P RAMIT MEHTA-P	OP PUNGALIA-R VINAY JAIN-R
	4300 (STAY)			
68	C.W. 11534/2011	SONA RAM STATE (COLLECTOR) BARMER & ORS	PREM DAYAL BOHRA-P	SANJEET PUROHIT-R MS PUROHIT-R P DAVE-R
	4300 (STAY)			
69	C.W. 7557/2012	BHANWAR LAL MEGHWAL STATE (HOME) & ORS	SNS RAJPUROHIT-P MAHIPAAL RAJPUROHIT-P SHOBHA RAJPUROHIT-P	V PURI-R ANIL BISSA, AGC-R IS PAREEK AGC-R
	4300 (STAY)			
70	C.W. 8598/2013	SUKHDEV SINGH @ DHOLAK SINGH STATE & ORS	HS SIDHU-P JS BHALERIA-P RP MEHERDA-P	VIPIN MAKKAD-R LK PUROHIT-R NARENDRA SINGH RAJPUROHIT-R
	6300 (STAY)			
71	C.W. 1430/2014	BHERA RAM MACT., BHINMAL (JALORE) & ORS	CS KOTWANI-P AJAY GOSWAMI-P HR VISHNOI-P	
	0603 (STAY)			
72	C.W. 9652/2014	SHANKAR SHARAN GUPTA STATE & ORS.	RAJESH JOSHI-P KAPIL JOSHI-P	
	4300 (STAY)			
73	C.W. 2544/2015	NARENDRA GIRI RAJ. STATE ROAD TRANS. COR. & ANR	MS PUROHIT-P BS BHALASRIA-P	HARISH PUROHIT-R
	4300			
74	C.W. 7510/2015	PURKHA RAM STATE & ORS	RAKESH ARORA-P BHARAT SANKHLA-P V CHOUDHARY-P	
	5200			
75	C.W. 14174/2015	ARGOSY CREDIT CO-OP SOCIETY LTD., STATE & ORS	RAJESH SHAH-P	KUSUM RAO-R ANIL BISSA-R BS SANDHU-R GIRISH JOSHI-R PAWAN SINGH MEENA-R PINTU PAREEK-R
	5800 (STAY)			

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FOR ORDERS			
With			
76	C.W. 14092/2015	APESHWAR CREDIT CO-OP SOCI. LTD., STATE & ORS	RAJESH SHAH-P AK RAJVANSHY-P
	5800 (STAY)		
77	C.W. 788/2016	M/S. DSB MOTORS PVT. LTD., & ANR UDAIPUR URB. CO-OP BANK LTD., & ANR	RAJESH SHAH-P DEEPAK MENARIA-R DEEPAK MENARIA-R RAJVENDRA SARSWAT-R SANJAY NAHAR-R
	3100 (STAY)		
With			
78	C.W. 11700/2015	M/S CLASSIC AUTOMOBILES PVT. UDAIPUR URBAN CO & ANR.	RAJESH SHAH-P ADITYA SINGHI-P DEEPAK MENARIA-R DEEPAK MENARIA-R
	3100 (STAY)		
With			
79	C.W. 11715/2015	M/S DSB MOTRS PVT. UDAIPUR URBAN CO & ANR.	RAJESH SHAH-P ADITYA SINGH-P DEEPAK MENARIA-R DEEPAK MENARIA-R SANJAY NAHAR-R
	3100 (STAY)		
80	C.W. 15286/2016	JANGEER SINGH BRAHMA SINGH	HEMANT JAIN-P MAHIPAL SINGH-P
	6800 (STAY)		
81	C.W. 384/2017	NAKHAT SINGH JVNL JAISALMER & ORS	MS PUROHIT-P BS BHALASRIA-P MANISHA PUROHIT-P
	5300 (STAY)		
82	C.W. 2329/2017	NAKHAT SINGH R.I.I.C.O. & ORS	CHAITANYA GAHLOT-P BHAVANI SINGH-P MONARK GAHLOT-P MRS SHIVA GAHLOT-P MS KRISHNA SHARMA-P
	4300 (STAY)		
83	C.W. 2332/2017	SMT.MEENU BADIWAL SUB-DIVISIONAL OFFICER,GIRWAL & ORS	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P
	4300 (STAY)		
84	C.W. 2500/2017	NARPAT SINGH & ORS. STATE OF RAJASTHAN & ORS.	TRIBHUWAN SINGH-P
	5800 (STAY)		
85	C.W. 4545/2017	M/S.DURGA JWELLERS & ORS. STATE BANK OF BIKANER & JAIPUR & ANR.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P
	3100 (STAY)		
86	C.W. 6582/2017	LUMBA RAM STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P
	1600 (STAY)		
87	C.W. 7300/2017	BHERU DAS & ORS. STATE OF RAJASTHAN & ORS.	MUKESH PATODIA-P
	1600 (STAY)		

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
88	C.W. 13296/2017	SMT. SHARDA CHOUDHARY DIST. MAGISTRATE, NAGPUR & ORS.	HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P	SANJAY RAJ PALIWAL DY.G.C-R MANOJ BHANDARI-R
	4300 (STAY)			
89	C.W. 14092/2017	THE LAKE PALACE HOTEL & MOTELS P LTD. STATE & ORS	MANISH SHISHODIA-P	
	3100 (STAY)			
90	C.W. 14095/2017	THE LAKE SHORE PALACE HOTEL P LTD. STATE & ORS	MANISH SHISHODIA-P	
	3100 (STAY)			
91	C.W. 14741/2017	DURGA BHATI STATE OF RAJASTHAN & ORS.	CHETAN PRAKASH SONI-P AJU V JOSH-P KHUSHBOO PALASIYA-P SMT SARITA SONI-P SUBHASH VERMA-P	
	6700 (STAY)			
With				
92	C.W. 14740/2017	PRAMILA BHATI STATE OF RAJASTHAN & ORS.	CHETAN PRAKASH SONI-P AJU V JOSH-P KHUSHBOO PALASIYA-P SMT SARITA SONI-P SUBHASH VERMA-P	
	6700 (STAY)			
93	C.W. 14894/2017	GRAM PANCHAYAT SANGRANA JVNL,JODHPUR & ORS.	SR GODARA-P	
	5300 (STAY)			
94	C.W. 15660/2017	SARBJEET KAUR STATE OF RAJASTHAN & ORS.	HS SIDHU-P BALTEJ SANDHU-P	
	6300 (STAY)			
FOR ORDERS ON INTERIM APPLICATION				
95	C.W. 4546/2015	CHIMNA RAM STATE & ORS	RS CHOUDHARY-P	DHARMENDRA SURANA-R ABHISHEK MEHTA-R HEMANT DUTT-R MS SINGHVI-R RAJESH PANWAR AAG-R SAJJAN SINGH RATHORE-R
	5200			
96	C.W. 12992/2015	M/S. YUGDRASSHTHA INDANE GAS SERVICE INDIAN OIL CORPORATION LTD. & ORS.	MANISH SHISHODIA-P	OP MEHTA-R P GEHLOT-R VD GAUR-R
	4300 (STAY)			
97	C.W. 259/2017	JODHPUR COOP.MARKETING SOCIETY LTD. STATE & ORS	SKM VYAS-P HR RAWAL-P PR PATEL-P S CHOUHAN-P	JAI SINGH BHATI-R ISHAAN TIWAR-R RAJESH PANWAR AAG-R
	5701 (STAY)			
98	C.W. 8474/2017	PUNAM CHAND & ANR. STATE OF RAJASTHAN & ORS.	LK RAMDHARI-P RR MUNDHAN-P	RS CHOUDHARY-R MANISH PATEL-R
	2203 (STAY)			
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
99	C.W. 6920/2011	M/S SANDEEP PHENYOL STATE (SECRETARY) & ORS	VIJAY AGARWAL-P VIJAY KUMAR-P	RS CHOUDHARY-R BL BHATI-R PRATISTHA DAVE-R
	4300 (STAY)			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
100	C.W. 1678/2016 5200 (STAY)	MAMKORI & ORS STATE & ORS	SD GOSWAMI-P MANISH PATEL-R
101	C.W. 13856/2016 5400 (STAY)	DINESH KUMAR MEENA STATE & ORS	KAPIL JOSHI-P CHHAVI BARDIA-P HARSHIT BHURANI -P VINEET R DAVE -P DR. PRATISHTHA DAVE-R TRIBHUWAN GUPTA-R
With			
102	C.W. 15247/2016 5400 (STAY)	NAND KISHORE & ORS STATE & ORS	VISHAL SHARMA-P MAHIPAL CHARAN-P DR. P DAVE-R
103	C.W. 1293/2017 3100 (STAY)	GORA DEVI SBBJ PACHPADRA & ANR	MOTI SINGH-P RAJVENDRA SARASWAT-P SUKHDEV-P JAGDISH VYAS-R
104	C.W. 1472/2017 1008 (STAY)	BHANWAR LAL SMT. VIDHYA DEVI	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P NARENDRA RAJPUROHIT-R
105	C.W. 3944/2017 5400 (STAY)	ABDUL VAHEED STATE OF RAJASTHAN & ANR.	SUKHDEO SHARMA-P NS RATHORE-P RAJEEV CHOUHAN-P DR PRATISTHA DAVE-R
106	C.W. 4783/2017 1600 (STAY)	DARGAH HAZARAT GUL ALI SHAH SAHAB, STATE & ANR	KAUSAR PRAVEEN-P KALU KHAN-P NS RATHORE-P RAJEEV CHOUHAN-P SANDEEP SHAH-R PRADEEP SHAH-R
With			
107	C.W. 1710/2014 1600 (STAY)	SULTANUAL HIND-O-RAJA DARUL ULOOM STATE & ANR.	SANJAY NAHAR-P PRADEEP SHAH-R DC SHARMA-R KAUSAR PARVEEN-R
108	C.W. 6761/2017 5200	RAM LAL GAYARI STATE OF RAJASTHAN & ORS.	SANJAY NAHAR-P MANISH PATEL-R
109	C.W. 7132/2017 6200	SMT.VINOD KUMARI @ VINA RAJPAL KRISHI UPAJ MANDI SAMITI,SGNR & ORS.	ARPIT BHOOT-P DC KHATRI-P NAVEEN GOUR-P PRATEEK CHARAN-P VARTIKA MEHRA-P LK PUROHIT-R BD SHARMA-R DRON KAUSHIK-R
110	C.W. 9803/2017 6200 (STAY)	M/S. R.K. DAAL MILL STATE OF RAJASTHAN & ORS.	MAHAVEER PAREEK-P MANOJ PAREEK-P DHANESH SARSWAT-R BD SHARMA-R
111	C.W. 10462/2017 6300	SUKHDEV SINGH & ORS. STATE OF RAJASTHAN & ORS.	KR SAHARAN-P CR CHOUDHARY-P HS SANDHU-R
112	C.W. 11290/2017 5200 (STAY)	DAKHU DEVI STATE OF RAJASTHAN & ORS.	TRIBHUWAN SINGH-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
113	C.W. 11523/2017 4300	GULMAND UNION OF INDIA & ORS.	FARZAND ALI-P DINESH GODARA-P BP MATHUR-R BP BOHRA-R
114	C.W. 11634/2017 1600 (STAY)	SMT. SUNANDA DOSHI UNION OF INDIA & ORS.	OM PRAKASH KUMAWAT-P DINESH K KUMAWAT-P MOHD IQBAL-P MOHD SAJID-P
115	C.W. 11951/2017 1600 (STAY)	AMRU DEVI STATE OF RAJASTHAN & ORS.	LR PUNIA-P RJ PUNIA-P RRC GORSIA-R TRIBHUVAN GUPTA-R
116	C.W. 12584/2017 4300 (STAY)	STATE OF RAJASTHAN & ORS. UMMED SINGH & ORS.	ANIL BISSA AGC-P KAUSHAL GAUTAM-R
117	C.W. 12774/2017 6300 (STAY)	SUNIL KUMAR STATE OF RAJASTHAN & ORS.	NR BUDANIA-P
118	C.W. 12892/2017 5701 (STAY)	HIMANI JOSHI & ORS. STATE OF RAJASTHAN & ORS.	BS TANWAR-P RAJESH POONAWAT-P VR MEHTA-R SP ARORA-R
119	C.W. 13191/2017 4300 (STAY)	NARPAT SINGH SANKHLA UNION OF INDIA & ANR	FIROZ KHAN-P ABHIJEET GEHLOT-P OP VISHNOI-P ANIL KUMAR BISSA-R
120	C.W. 13454/2017 4300 (STAY)	STAR HEALTH & ALLIED INSURANCE COM.LTD. SHRIPAL JAIN & ANR.	VINAY JAIN-P DARSHAN JAIN-P INSAF ALI-P RAMNIWAS CHOUDHARY-P VINAY MEHTA-P VIRENDRA ACHARYA-P
121	C.W. 14276/2017 1600 (STAY)	CHANDRA KUMAR UNION OF INDIA & ORS.	PRADEEP SWAMI-P MUKESH DAVE-R
122	C.W. 14287/2017 1600 (STAY)	KISHAN CHAND GANGWANI UNION OF INDIA & ORS.	PRADEEP SWAMI-P MUKESH DAVE-R
123	C.W. 14289/2017 1600 (STAY)	VASUDEV KHERAJANI UNION OF INDIA & ORS.	PRADEEP SWAMI-P MUKESH DAVE-R
124	C.W. 14301/2017 1600 (STAY)	SUSHILA KANKRIA UNION OF INDIA & ORS.	PRADEEP SWAMI-P MUKESH DAVE-R BP BOHRA-R DY.GC-R
125	C.W. 15977/2017 3100 (STAY)	SETIA SALES CORPORATION PANJAB NATIONAL BANK & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P JAGDISH VYAS-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
126	C.W. 1738/2006 4300	HERITAL MARBLES PVT.LTD. UNION OF INDIA & ORS.	M SISHODIA-P GK RATHORE-P V SANDHYA-P RAVI BHANSALI-R MAHESH THANVI-R

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ADMISSION WITH NOTICE SERVED - REPLY FILED				
127	C.W. 12417/2011	MOHAN LAL SONI HINDUSTAN PETROLEUM CORPN. LTD. & ORS	BHUVNESH SHARMA-P AKHILESH RAJPUROHIT-P DIPESH BENIWAL-P HEMANT DUTT-P HIMMAT ARORA-P MANISH PATEL-P TRIBHUVAN SINGH-P VINAY KOTHARI -P VINEET DAVE -P	SANJAY NAHAR-R LALIT PAREEK-R MANOJ BHANDARI-R OP BOOB-R SHARAD KOTHARI-R SUNIL BENIWAL-R
	4300 (STAY)	EX-10		
With				
128	C.W. 7051/2014	SMT. KAMLA DEVI BHARAT PETROLEUM CORPN. LTD., & ORS	MANOJ BHANDARI-P	VINAY KOTHARI-R
	4300 (STAY)			
129	C.W. 5915/2014	MAHADEV ENCLAVE PVT. LTD. STAT E & ORS	AJAY CHANDAK-P SANJEET PUROHIT-P SELF-P	DRON KAUSHIK-R RAJAT ARORA-R SS LADRECHA AAG-R
	5600 (STAY)			
With				
130	C.W. 13293/2013	M/S. HOME LAND CITY PROJECTS LTD.,& ORS STATE & ANR	MOHIT SINGHVI-P SANJEET MITTAL-P	DRON KAUSHIK-R SS LADRECHA AAG-R
	5600 (STAY)			
131	C.W. 695/2015	DILBAG SINGH & ORS. THE DISTRICT COLLECTOR, BHILWARA & ORS.	PC PUROHIT-P ANIRUDH PUROHIT-P	RAMESH PUROHIT-R
	5200 (STAY)			
With				
132	C.W. 661/2015	BABLU SHAH & ANR. THE DISTRICT COLLECTOR, BHILWARA & ORS.	PC PUROHIT-P ANIRUDH PUROHIT-P	RAMESH PUROHIT-R
	5200 (STAY)			
133	C.W. 1514/2015	SATPAL SUPTD. ENGINEER, WATER RESO. & ORS	SUSHIL BISHNOI-P RAJEEV PUROHIT-P SUSHIL SOLANKI-P	SUNIL PUROHIT-R KR BISHNOI-R NS RAJPUROHIT-R SM TOSHNIWAL AGC-R TRILOK JOSHI-R
	6300 (STAY)			
134	C.W. 2778/2015	JITENDRA JAIN & ORS STATE & ORS	JAGAT TATIA-P ABHISHEK MEHTA-P VINAY KOTHARI-P	DS RAJVI-R PANKAJ GUPTA-R SK VERMA-R
	1600 (STAY)			
135	C.W. 4209/2015	KASHI RAM STATE & ORS	NITIN TRIVEDI-P	GAURAV NIMBAWAT-R AR GODARA-R ND NIMBAWAT-R
	3100 (STAY)			
136	C.W. 10480/2015	KALU RAM & ANR. STATE & ORS.	MUKTESH MAHESHWARI-P ASHWINI GEHLOT-P VANDANA BHANSALI-P	MANISH PATEL AGC-R LOKESH MATHUR-R
	5200 (STAY)			
137	C.W. 10497/2015	BHABHUT RAM STATE & ORS	NR CHOUDHARY-P CS BHATI-P	MANISH PATEL AGC-R
	5200 (STAY)			
138	C.W. 5718/2016	GANESH MUSTFA LUHAR & ORS.	DR SACHIN ACHARYA-P PRAMILA ACHARYA-P SHRIDHAR MEHTA-P	TS CHAMPAWAT-R KS SOLANKI-R MANISH PATEL-R PARAMVEER SINGH-R
	(STAY)			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
139	C.W. 15203/2016	RAM DAYAL THE ADDITIONAL CIVIL JUDGE(SD) NO2 & ANR	HEMANT DUTT-P RS CHOUDHARY-R B R CHAHAR-R
	2203 (STAY)		
140	C.W. 11292/2017	ASHOK KUMAR STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P PR MEHTA-R HARISH PUROHIT-R SS LADRECHA,AAG-R
	5400 (STAY)		
FOR HEARING			
141	C.W. 6624/2003	M/S SHRI RAM HOTELS J.V.V.N.LTD.	JL PUROHIT-P NS ACHARYA-P RAJEEV PUROHIT-P RAVI BHANSALI-R
	5300		
142	C.W. 6480/2007	JODHARAM GRAM PANCHAYAT, MADPUR & ORS.	DALPAT RAJ BHANDARI-P SHIV PRAKASH -P SG OJHA-R MANISH PATEL-R SG OJHA-R
	5200		

SB Civil Writs (Service Matters) except matters assigned to SB – VII. SB Civil Revisions including SB Civil Sales Tax Revisions.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFFECT CASES			
1	WRIT REVIEW 101/2017 4200	STATE OF RAJASTHAN & ORS. SOBHA LODHA	RAJESH PANWAR AAG-P MANOJ BHANDARI-R
2	C.W. 10762/2017 1502	STATE OF RAJASTHAN & ANR. SMT. PARU DEVI & ANR.	VISHAL RAJ MEHTA-P
FOR ORDERS			
3	C.R. 176/2015 1314 (STAY)	M/S JYOTI COTTON INDUTRIES THE A.C.C.T.O, CIRCLE-B. HANUMANGARH	PK BOHRA-P NIRAJ KUMAR JAIN-P ANIL BHANSALI-R BHAGIRATH PATEL-R
With			
4	C.R. 174/2012 1314 (STAY)	M/S DURGESHWARI FOOD LTD. C.T.O./E SRIGANGANAGAR	LALIT PAREEK-P LALIT PAREEK-P SHARAD KOTHARI-P VARUN SINGHVI-P ANIRUDH PUROHIT-R
With			
5	C.R. 228/2012 1314	M/S CHACHAN BROS.COTTON C.T.O./E HANUMANGARH	LALIT PAREEK-P SHARAD KOTHARI-P ANIRUDH PUROHIT-R
With			
6	C.R. 17/2013 1301	M/S BIRLA DAL MILLS C.T.O.CIRCLE NAGAU	AVINASH ACHARYA-P RAVINDRA ACHARYA-P ANIRUDH PUROHIT-R
With			
7	C.R. 18/2013 1301	M/S BIRLA DAL MILLS C.T.O.CIRCLE NAGAU	AVINASH ACHARYA-P RAVINDRA ACHARYA-P SHREERAM CHOUDHARY-P
With			
8	C.R. 54/2013 1314	M/S MAHAVEER GUAR GUM UDHYOG C.T.O.BARMER	LALIT PAREEK-P LALIT PAREEK-P SHARAD KOTHARI-P VARUN SINGHVI-P ANIRUDH PUROHIT-R
With			
9	C.R. 56/2013 1314	M/S GAUTUM GUM & CHEM.MILLS C.T.O.BARMER	LALIT PAREEK-P LALIT PAREEK-P SHARAD KOTHARI-P VARUN SINGHVI-P ANIRUDH PUROHIT-R
With			
10	C.R. 135/2013 1314	M/S BRIJLAL PAWAN KUMAR C.T.O., ANTI- EVASION, HANUMANGARH	LALIT PAREEK-P LALIT PAREEK-P SHARAD KOTHARI-P ANIRUDH PUROHIT-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
11	C.R. 136/2013	M/S BRIJLAL PAWAN KUMAR C.T.O., ANTI- EVASION, HANUMANGARH	LALIT PAREEK-P LALIT PAREEK-P SHARAD KOTHARI-P VARUN SINGHVI-P
	1314		
With			
12	C.R. 47/2014	M/S JYOTI COTTON INDUSTRIES A.C.C.T CIRCLE-B, HANUMANGARH	PK BOHRA-P NIRAJ KUMAR JAIN-P
	1314		ANIL BHANSALI-R
With			
13	C.R. 48/2014	M/S JYOTI COTTON INDUSTRIES A.C.C.T CIRCLE-B, HANUMANGARH	PK BOHRA-P NIRAJ KUMAR JAIN-P
	1314		ANIL BHANSALI-R
With			
14	C.R. 119/2014	M/S GANGA RICE & GENERAL MILLS C.T.O. ANTI- EVASION	LALIT PAREEK-P LALIT PAREEK-P SHARAD KOTHARI-P VARUN SINGHVI-P
	1314		ANIL BHANSALI-R
With			
15	C.R. 246/2014	M/S JYOTI COTTON INDUSTRIES A.C.C.T, CIRCLE-B, HANUMANGARH	PK BOHRA-P NIRAJ KUMAR-P
	1314		ANIL BHANSALI-R
With			
16	C.R. 249/2014	M/S JYOTI COTTON INDUSTRIES A.C.C.T, CIRCLE-B, HANUMANGARH	PK BOHRA-P NIRAJ KUMAR JAIN-P
	1314		ANIL BHANSALI-R
With			
17	C.R. 77/2015	M/S CHACHAN BROTHERS COTTON GINNING C.T.O. CIRCLE-A, HANUMANGARH	LALIT PAREEK-P LALIT PAREEK-P
	1314		ANIL BHANSALI-R
With			
18	C.R. 175/2015	M/S JYOTI COTTON INDUTRIES THE A.C.C.T.O, CIRCLE-B. HANUMANGARH	PK BOHRA-P NIRAJ KUMAR JAIN-P
	1314 (STAY)		ANIL BHANSALI-R
With			
19	C.R. 177/2015	M/S JYOTI COTTON INDUTRIES THE A.C.C.T.O, CIRCLE-B. HANUMANGARH	PK BOHRA-P NIRAJ KUMAR JAIN-P
	1314 (STAY)		ANIL BHANSALI-R
With			
20	C.R. 195/2015	M/S CHANDAK AGRO EQUIPMENTS ASSTT. COMMISSIONER, ANTI EVASION	BC MEHTA-P LALIT PAREEK-P SHARAD KOTHARI-P VARUN SINGHVI-P
	1314 (STAY)		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
21	C.R. 185/2016	VIRMATI SOFTWARE AND TELECOMM. LTD. MANAGING DIRECTOR, J.V.V.N.LTD. & ORS.	SURESH KUMBHAT-P BK BHATNAGAR-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P
	4100 (STAY)		
With			
22	C.R. 177/2016	VIRMATI SOFTWARE AND TELECOMM. LTD. MANAGING DIRECTOR, J,V,V,N. LTD. & ORS.	SURESH KUMBHAT-P BK BHATNAGAR-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P
	4100 (STAY)		
23	C.R. 214/2017	KEWALCHAND GRAM PANCHAYAT SOJAT ROAD & ANR.	VINOD PUROHIT-P SANJEET PUROHIT-P
	4100 (STAY)		
24	C.R. 215/2017	NAND KISHOR GRAM PANCHAYAT SOJAT ROAD & ANR.	VINOD PUROHIT-P SANJEET PUROHIT-P
	4100 (STAY)		
25	C.W. 4584/2004	R.K. SHARMA STATE OF BIKANER & JAIPUR & ANR.	PP CHOUDHARY-P AMIT DAVE-P BL SWAMI-P DEEPESH BENIWAL-P SP SHARMA-P VR CHOUDHARY-P
	0511 [SR. CITIZEN] EX-7		NITIN OJHA-R DR. SACHIN ACHARYA-R SAJID GULAM-R
26	C.W. 3075/2015	DHEERAJ KUMAR AMETA STATE & ORS	TANWAR SINGH RATHORE-P VIKRAM SINGH RATHORE-P
	0515 (STAY) EX 9		AAG-R SS LADRECHA,AAG-R
With			
27	C.W. 844/2015	RAJU SINGH STATE & ORS.	SUKESH BHATI-P MP RANGA-P
	0515 (STAY)		
With			
28	C.W. 845/2015	DAYA SHANKAR STATE & ORS.	SUKESH BHATI-P MP RANGA-P
	0515 (STAY)		
With			
29	C.W. 1325/2015	AKANKSHA BHATI THE STATE OF RAJASTHAN & ANR.	HS CHOUDHARY-P
	0515 (STAY)		AAG-R SS LADRECHA-R
With			
30	C.W. 1424/2015	BHAWANI SHANKAR STATE OF RAJ. & ANR.	VR CHOUDHARY-P
	0515 (STAY)		SS LADRECHA-R
With			
31	C.W. 2191/2015	SWAROOP SINGH BHATI STATE & ORS	DR. NUPUR BHATI-P DHIRENDRA SINGH-P RS SHEKHAWAT-P
	0515 (STAY)		

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FOR ORDERS			
With			
32	C.W. 3381/2015	KHETA RAM PRAJAPAT & ANR STATE & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P KDS CHARAN-P
	0515 (STAY)		
With			
33	C.W. 3626/2015	SEEMA KUMARI MANDOVRA STATE & ORS	SUKESH BHATI-P MP RANGA-P GENERAL CAVEATOR-R SS LADRECHA,AAG-R VIKASH CHOUDHARY-R
	0515 (STAY)		
With			
34	C.W. 3628/2015	MANOJ KANWAR STATE & ORS	SUKESH BHATI-P MP RANGA-P AAG-R GENERAL CAVEATOR-R RAJESH PANWAR AAG-R SS LADRECHA-R
	0515 (STAY)		
With			
35	C.W. 5395/2015	VAKIL STATE & ORS	SUKESH BHATI-P MP RANGA-P AAG-R SS LADRECHA,AAG-R
	0515 (STAY)		
With			
36	C.W. 5823/2015	SUNITAKUMARI STATE OF RAJ. & ORS.	VIKAS BIJARNIA-P SS LADRECHA-R
	0515 (STAY)		
37	C.W. 4545/2015	JUGAL KISHORE DAVE STATE & ORS	RAKESH ARORA-P BHARAT K SANKHLA-P MANISH TAK-P V CHOUDHARY-P
	0507		
38	C.W. 13994/2015	SATYA NARAYAN STATE & ORS	SUSHIL SOLANKI-P ANIL BISSA-R
	0505 (STAY)		
39	C.W. 10262/2016	RATNA RAM CHOUDHARY STATE & ORS	CS KOTWANI-P RR KANWAR,GC-R
	0506 (STAY)		
40	C.W. 11565/2016	SURESH KUMAR THE REGISTRAR CO-OPERATIVE & ORS.	VINAY JAIN-P DARSHAN JAIN-P RAM NIWAS CHOUDHARY-P VINTEE KELA-P
	0513 (STAY)		
41	C.W. 14571/2016	STATE & ANR GOPAL	NK MEHTA AGC-P J GEHLOT-R KK BHATI-R
	1502 (STAY)		
42	C.W. 14576/2016	STATE & ANR DURGA LAL	NK MEHTA AGC-P J GEHLOT-R
	1502 (STAY)		
43	C.W. 14577/2016	STATE & ANR DURGA LAL	NK MEHTA AGC-P J GEHLOT-R
	1502 (STAY)		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
44	C.W. 14582/2016 1502 (STAY)	STATE & ANR MAHAVEER PRASAD	NK MEHTA AGC-P J GEHLOT-R
45	C.W. 1590/2017 0503 (STAY)	PRABHU DAS STATE OF RAJASTHAN & ORS.	SD VYAS-P NS RATHORE-P SANJAY VYAS-P KUSUM RAO-R
46	C.W. 3118/2017 0505 (STAY)	CHENA RAM & ORS STATE & ORS	ANKUR MATHUR-P ABHISHEK SHARMA-P MAHENDRA VISHNOI-P PANKAJ SHARMA-R PRITHVI RAJ SINGH AAG-R RAJENDRA INGH CHARAN-R
47	C.W. 4373/2017 0509	S.H. QURESHI STATE & ORS.	VARUN SINGHVI-P RAJESH PUNIA-R BD SHARMA-R
48	C.W. 9693/2017 0510 (STAY)	VIJESH PANWAR STATE & ORS	RIPUDAMAN SINGH-P SANJEET PUROHIT-R KUSUM RAO AGC-R
49	C.W. 11809/2017 0507 (STAY)	PARKASH BHATT & ORS. STATE OF RAJASTHAN & ORS.	RAJENDRA SINGH SHEKHAWAT-P MEGHA SINGH-P KAILSH JOSHI-R HARSHIT BHURANI-R KUSUM RAO-R
50	C.W. 13120/2017 0507	DURGA SHANKER STATE & ORS	RIPUDAMAN SINGH-P SS CHOUDHARY-P KL THAKUR AAG-R
51	C.W. 14624/2017 0510 (STAY)	UDAI SINGH MACHIWAL AVVNL & ANR.	RAM NIWAS CHOUDHARY-P VINAY MEHTA-P
52	C.lst.Appl 475/2016 3800 IA 1435/17 MODIFACATION	JAIRAM SMT. KIRAN DEVI & ANR.	DEVI LAL R VYAS-P ABHISHEK BOHRA-P JS NARUKA-P KULDEEP VAISHNAV-P ARPIT BHOOT-R ARPIT BHOOT-R
FOR FRESH ADMISSION WITH STAY			
53	S.T.R. 51/2017 1314 (STAY)	M/S A-ONE AGRO TECH THE ASSISTANT COMMISSIONER, ANTI EVASION	PK BOHRA-P NIRAJ KUMAR JAIN-P
54	S.T.R. 52/2017 1314 (STAY)	M/S A-ONE AGRO TECH THE ASSISTANT COMMISSIONER, ANTI EVASION	PK BOHRA-P NIRAJ KUMAR JAIN-P
55	C.R. 213/2017 2900 (STAY)	LRS OF ANOPARAM & ORS. LRS OF JETHARAM & ORS.	NARENDRA THANVI-P ASHOK THANVI-P
56	C.W. 10068/2017 0516 (STAY)	RANVEER SINGH SHARMA STATE OF RAJASTHAN & ORS.	HR CHAWLA-P RR KANWAR-R
57	C.W. 13413/2017 0505 (STAY)	LALI DEVI & ORS. STATE OF RAJASTHAN & ORS.	HIMMAT JAGGA-P AMAN MIDHA-P HL CHAUHAN-P DR. P DAVE-R
58	C.W. 14070/2017 0510 (STAY)	RATAN VERMA STATE OF RAJASTHAN & ORS.	GOPAL ACHARYA-P VR MEHTA-R

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FOR FRESH ADMISSION WITH STAY			
59	C.W. 14589/2017 1502 (STAY)	M. MANAGER,M/S AMBUJA CEMENT LTD& ANR. BHANWAR SINGH & ANR.	ANIL BACHHAWAT-P MP GOSWAMI-P GAJENDRA SINGH-R DS UDAWAT-R
60	C.W. 14992/2017 0505 (STAY)	KAUSHIK KUMAR SHARMA THE STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P
61	C.W. 15009/2017 0507 (STAY)	IQBAL KHAN GAURI & ORS. THE STATE OF RAJASTHAN & ORS.	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P
62	C.W. 15599/2017 0516 (STAY)	SUSHILA RANI STATE OF RAJASTHAN & ORS.	HIMMAT JAGGA-P AMAN MIDHA-P BHAWANI JAIPAL-P HL CHAUHAN-P
63	C.W. 15663/2017 0510 (STAY)	LAXMAN DASS STATE OF RAJASTHAN & ORS.	HIMMAT JAGGA-P AMAN MIDHA-P BHAWANI JAIPAL-P HL CHAUHAN-P
64	C.W. 15687/2017 0507 (STAY)	PARVEZ KHAN STATE & ORS	TANWAR SINGH RATHORE-P
65	C.W. 15755/2017 0515 (STAY) EX 9	ISLAM KHAN UNION OF INDIA & ORS.	SAJJAN SINGH RATHORE-P SANDEEP SONI-P VIKRAM SINGH BHATI-P
66	C.W. 15980/2017 0502 (STAY) EX 9	SANDEEP KUMAR & ORS. RSRTC & ANR.	MS GODARA-P
67	C.W. 15990/2017 0516 (STAY)	DAULAT SINGH BHATI & ANR STATE & ANR	ANKUR MATHUR-P
68	C.W. 16083/2017 0516 (STAY)	OM PRAKASH STATE & ORS	KR SAHARAN-P CR CHOUDHARY-P SS LADRECHA AAG-R
69	C.W. 16106/2017 0513 (STAY)	RAJVEER SINGH STATE & ORS	JS BHALERIA-P VS BHAWLA-P
70	C.W. 16381/2017 0516 (STAY)	JAYANTILAL MALI LIFE INSURANCE CORPORATION OF INDIA &ORS	OP MEHTA-P PARDEEP GEHLOT-P VD GAUR-P
71	C.W. 16397/2017 0509 (STAY)	SWAMI KESHWANAND MAHAVIDHYLA DR. SHARDA SHARMA	VK BHADU-P
72	C.W. 16407/2017 0513 (STAY)	SAJID HUSSAIN STATE OF RAJASTHAN & ANR.	MUKESH RAJPUROHIT-P
73	C.W. 16461/2017 0507 (STAY)	POONAM SINGH STATE OF RAJASTHAN & ORS.	VIKRAM SINGH BHATI-P
74	C.W. 16462/2017 0507 (STAY)	JAGDISH BARWAR & ORS. STATE OF RAJASTHAN & ORS.	PAWAN SINGH-P

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FOR FRESH ADMISSION WITH STAY				
75	C.W. 16471/2017 0516 (STAY)	PRITHVI DASS & ANR. STATE OF RAJASTHAN & ORS.	RAJAK HAIDAR-P UMESH KALLA-P	
76	C.W. 16499/2017 1502 (STAY)	JK CEMENT WORKS,GOTAN STATE OF RAJASTHAN & ORS.	RAMIT MEHTA-P SAURABH MAHESHWARI-P TARUN DUDIA-P	
77	C.W. 16536/2017 0509 (STAY)	RADHESHYAM STATE & ORS	SG OJHA-P RAJESH DADHICH-P	
78	C.W. 16539/2017 0505 (STAY)	ARJUN RAM STATE OF RAJASTHAN & ORS.	IS PAREEK-P	
79	C.W. 16540/2017 0505 (STAY)	TEJA RAM STATE OF RAJASTHAN & ORS.	IS PAREEK-P	
80	C.W. 16560/2017 0505 (STAY)	VED PRAKASH SHARMA STATE & ANR	MAHESH CHAND GUPTA-P	
FOR FRESH ADMISSION WITHOUT STAY				
81	WRIT REVIEW 112/2016 4200	RAJ. AGRI. UNIVERSITY,BIKANER & ANR. RAJENDRA SINGH SHEKHAWAT	RDSS KHARLIA-P HARVEER SIDHU-P RAJENDRA PRASAD-P SS DHILLON-P	
With				
82	WRIT REVIEW 114/2016 4200	RAJ. AGRICULTURE UNIVERSITY, BKN. & ANR LAXMAN SINGH RATHORE	DR. RDSS KHARLIA-P HARVEER SIDHU-P SS DHILLON-P	
With				
83	WRIT REVIEW 136/2016 4200	VICE. CHAN. M P AGRI.&TEC UNIV. & ANR SOMSHEKHAR VYAS	RAJESH PUNIA-P YP KHILEREE-P	SAJJAN SINGH-R SANDEEP SONI-R
84	C.W. 9917/2013 0516	BHURA STATE & ORS	ML PUROHIT-P RAJESH CHOUDHRY-P	
85	C.W. 3982/2017 0507	PRABHU LAL KALAL STATE OF RAJASTHAN & ORS.	BP MATHUR-P	RISHABH TAYAL-R
86	C.W. 7881/2017 0507	GULAB DEVI STATE OF RAJASTHAN & ORS.	BP MATHUR-P	RISHABH TAYAL-R
87	C.W. 10416/2017 0507	LAXMI DEVI STATE & ORS	RAJESH CHOUDHARY-P DINESH JOSHI-P Dr. RENU BHATI-P MANJU CHOUDHARY-P	KL THAKUR AAG-R
88	C.W. 11217/2017 0507	MAHAVEER PRASAD SWAMI STATE OF RAJASTHAN & ORS.	ARJUN PUROHIT-P ANJALI GOPA-P	
89	C.W. 11473/2017 0507	SUGAN DEVI STATE OF RAJASTHAN & ORS.	BP MATHUR-P	KL THAKUR AAG-R

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FOR FRESH ADMISSION WITHOUT STAY			
90	C.W. 12275/2017 0507	PARBAT SINGH STATE OF RAJASTHAN & ORS.	SHYAM S KHATRI-P KL THAKUR AAG-R
91	C.W. 12789/2017 0507	LAL JI RAO STATE OF RAJASTHAN & ORS.	BP MATHUR-P KL THAKUR-R
92	C.W. 13586/2017 0507	SMT. MOHANI DEVI STATE & ORS	MANOJ BOHRA-P SEEMA BOHRA-P
93	C.W. 13870/2017 0507	SMT. PADMA DEVI STATE OF RAJASTHAN & ORS.	MANOJ BOHRA-P SEEMA BOHRA-P KL THAKUR AAG-R
94	C.W. 14340/2017 0507	MEGHRAJ SUTHAR STATE OF RAJASTHAN & ORS.	BP MATHUR-P KL THAKUR AAG-R
95	C.W. 14987/2017 0507	UDA RAM STATE OF RAJASTHAN & ORS.	MAHAVEER SINGH-P SURENDRA BAGMALANI-P
96	C.W. 15001/2017 0507	PAPU DEVI STATE & ORS	MAHAVEER SINGH-P SURENDRA BAGMALANI-P
97	C.W. 15005/2017 0507	ROOP JHADI DEVI STATE & ORS	BP MATHUR-P
98	C.W. 15996/2017 0509	JAGDISH PRASAD SONI RSRTC & ANR.	SUSHIL SOLANKI-P NIRANJAN PATEL-P
99	C.W. 16204/2017 0507	CHAMPALAL STATE OF RAJASTHAN & ORS.	SK MARU-P JITENDRA SINGH GOUR-P PP-R
100	C.W. 16376/2017 0509	KAMAL KISHORE BHATI MAHARANA PRATAP UNI.OF AGRI. & TEC &ANR.	MUKESH VYAS-P
101	C.W. 16395/2017 0507	ONKAR LAL DANGI STATE OF RAJASTHAN & ORS.	MUKESH VYAS-P
102	C.W. 16411/2017 0507	BHOPAL SINGH STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P
103	C.W. 16412/2017 0507	MANGI LAL GARG STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P
104	C.W. 16413/2017 0507	VIMLA DEVI STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P
105	C.W. 16424/2017 0516	ROSHAN LAL STATE OF RAJASTHAN & ORS.	PK POONIA-P SS LADRECHA AAG-R
106	C.W. 16475/2017 0511	DR. CHANDRA PRAKASH JAIN STATE OF RAJASTHAN & ORS.	MS GODARA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P
107	C.W. 16477/2017 0507	SAYARI DEVI STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P

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108	C.W. 16484/2017 0507	PREM DEVI STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	
109	C.W. 16485/2017 0507	MITHU SINGH STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	
110	C.W. 16520/2017 0507	RADHEY SHYAM JOSHI THE CO-OP. DEPT. JAIPUR & ANR	AK CHOUDHARY-P	
111	C.W. 16522/2017 0507	KALYAN MAL MEENA THE CO-OP. DEPT. JAIPUR & ANR	AK CHOUDHARY-P	
112	C.W. 16565/2017 0505	DEVENDRA SINGH STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
113	OTHER ORIGINAL SUIT 1/2016 4800 BEFORE	M/S MANIBHADRA PLASTIC INDUSTRIES M/S PEARL THROMOPLAST PVT. LTD.	BY POST-P ASHOK SONI-P JITENDRA BOHRA-P	NISHANT BORA-R
With				
114	CIVIL_STAY 2236/2017	M/S MANIBHADRA PLASTIC INDUSTRIES M/S PEARL THROMOPLAST PVT. LTD.	BY POST-P	
115	C.R. 240/2013 4100 (STAY)	RAJU @ RAJURAM & ORS. PUKHRAJ & ORS.	GURNAM SINGH-P AKSHY NAGORI-P SL KUMAWAT-P	SG OJHA-R
116	C.R. 41/2017 1314 (STAY)	M/S MIRAJ PRODUCTS P. LTD. THE COMMERCIAL TAXES OFFICER	PK BOHRA-P NIRAJ KUMAR JAIN-P SHARAVAN KUMAR ASOPA-P	ANIL BHANSALI-R
With				
117	C.R. 23/2017 1314 (STAY)	M/S MIRAJ PRODUCTS P. LTD. THE COMMERCIAL TAXES OFFICER	PK BOHRA-P NIRAJ KUMAR JAIN-P SHRAVAN KUMAR ASOPA-P	ANIL BHANSALI-R
118	C.R. 180/2017 4100 (STAY)	HEMA RAM & ANR. ALLAHDEEN KHAN & ORS.	RAJESH PUNIA-P JAMWANT GURJAR-P KUBER CHOUDHARY-P OP PUNIA-P RAJENDRA PRASAD-P YP KHILEREE-P	MA SIDDIQUI-R MA SIDDIQUI-R VIKAS BIJARNIA-R
119	C.W. 9460/2013 0515 (STAY) EX 9	AMALIYA BHAVNA KUMARI & ORS STATE & ORS	DHIRENDRA SINGH-P Dr. NUPUR BHATI-P	GR POONIA-R SS LADRECHA-R
120	C.W. 924/2016 0515 (STAY) EX 9	SHARWAN KUMAR PARMAR STATE & ORS.	DR. NUPUR BHATI-P DHIRENDRA SINGH-P SAJJAN SINGH-P	KL THAKUR,AAG-R
121	C.W. 10685/2016 0515 (STAY) EX 9	JASA RAM STATE & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P	N BHATI-R ANIL BISSA-R KL THAKUR-R

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122	C.W. 869/2017	DEEPAK KUMAR PANDIT STATE & ORS	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P
	0503 (STAY)		RAJESH PANWAR AAG-R DR. PRATISHTHA DAVE-R
123	C.W. 2545/2017	POONAM CHAND STATE OF RAJASTHAN & ORS.	VINAY JAIN-P DARSHAN JAIN-P MADHU JAIN-P RAMNIWAS CHOUDHARY-P
	0503 (STAY)		B L BHATI-R
124	C.W. 2917/2017	PROF.DR. MAHESH MATHUR VICE CHANCELLOR J.N.V.UNIVERSITY & ANR.	BP MATHUR-P MANOJ KASHYAP-P
	0509		RAKESH ARORA-R
125	C.W. 4159/2017	PRITAM DAS GERYANI NATIONAL INSURANCE COMPANY LIMITED & ORS	ANIL BHANDARI-P DINESH CHOUDHARY-P
	0509 (STAY)		JAGDISH VYAS-R
With			
126	C.W. 1137/2015	PRITAM DAS GERYANI NATIONAL INS. CO. LTD. & ANR.	ANIL BHANDARI-P
	0507 (STAY)		JAGDISH VYAS-R
With			
127	C.W. 1171/2015	PRITAM DAS GERYANI NATIONAL INS. CO. LTD. & ORS.	ANIL BHANDARI-P
	0507 (STAY)		JAGDISH VYAS-R LALIT VYAS-R
With			
128	C.W. 1474/2015	PRITAM DAS GERYANI NATIONAL INSURANCE COM. LTD. & ORS.	ANIL BHANDARI-P
	0507 (STAY)		JAGDISH VYAS-R
With			
129	C.W. 3780/2016	PRITAM DAS GERYANI NATIONAL INSURANCE COM.& ANR	ANIL BHANDARI-P DINESH CHOUDHARY-P
	0507 (STAY)		JAGDISH VYAS-R
130	C.W. 4644/2017	MAHESH KUMAR BANGAR & ORS. STATE OF RAJASTHAN & ORS.	SAJJAN SINGH RATHORE-P VIKRAM SINGH BHATI-P
	0515 (STAY) EX 9		BL BHATI GC-R
131	C.W. 5909/2017	SATYANARAYAN STATE OF RAJASTHAN & ORS.	RAMESH KUMAR PRAJAPAT-P
	0516 (STAY)		
132	C.W. 7345/2017	CHIMAN SINGH STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P
	0501 (STAY)		BL BHATI-R
133	C.W. 7521/2017	JAGDISH CHANDRA KHETIK & ORS. STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P PAWAN SINGH-P
	0507 (STAY)		RR KANWAR-R
With			
134	C.W. 10715/2016	GULABH KANWAR STATE & ORS	MOHIT SINGHVI-P
	0507		
With			
135	C.W. 14987/2016	MITHU SINGH CHOUHAN & ORS STATE & ORS	RAVINDRA SINGH RATHORE-P PAWAN SINGH-P
	0507 (STAY)		RR KANWAR GC-R

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136	C.W. 9594/2017 0507	MOHAN LAL STATE OF RAJASTHAN & ORS.	BP MATHUR-P RISHAB TAYAL-R
137	C.W. 11689/2017 0507	DHAPU STATE OF RAJASTHAN & ORS.	BP MATHUR-P NARENDRA CHOUDHARY-R
With 138	C.W. 11649/2017 0507	LAL KANWAR STATE OF RAJASTHAN & ORS.	BP MATHUR-P NARENDRA CHOUDHARY-R
With 139	C.W. 12787/2017 0507	MANNA LAL MEENA STATE OF RAJASTHAN & ORS.	BP MATHUR-P RISHABH TAYAL-R
With 140	C.W. 12788/2017 0507	PATROJ K.J. STATE OF RAJASTHAN & ORS.	BP MATHUR-P RISHABH TAYAL-R
With 141	C.W. 12794/2017 0507	OM PRAKASH SHARMA STATE OF RAJASTHAN & ORS.	BP MATHUR-P RISHABH TAYAL-R
142	C.W. 11786/2017 0503 (STAY)	ANOPA RAM STATE OF RAJASTHAN & ORS.	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P
143	C.W. 12642/2017 0507 (STAY)	SMT. GAYATRI GURJAR STATE & ORS	NR CHOUDHARY-P CS BHATI-P
144	C.W. 12713/2017 0507	KESHAV LAL PANDYA & ANR. STATE OF RAJASTHAN & ORS.	CVS SHEKHAWAT-P HARSHIT BHURANI-P VINEET R DAVE-P KL THAKUR,AAG-R
145	C.W. 13734/2017 0516 (STAY)	NIRMLESH SHEKAWAT STATE OF RAJASTHAN & ORS.	SAJJAN SINGH RATHORE-P KESHAV BHATI-P VIKRAM SINGH BHATI-P SS LADRECHA AAG-R
146	C.W. 13869/2017 0507	MOHAMMED NASEEB & ORS. STATE OF RAJASTHAN & ORS.	MANOJ BOHRA-P SEEMA BOHRA-P RISHABH TAYAL-R
147	C.W. 14037/2017 0507	MEERA DEVI STATE OF RAJASTHAN & ORS.	BP MATHUR-P KL THAKUR AAG-R
148	C.W. 14077/2017 0503 (STAY)	RISHABH GAHLOT JAI NARAYAN VYAS UNIVERSITY JODHPUR &ANR	TARUN JOSHI-P CS BHATI-P KHET SINGH-P MRS RENUKA BOHRA-P SIDDHARTH JOSHI-P
149	C.W. 14083/2017 0507	RAM CHANDRA KHATIK STATE OF RAJASTHAN & ORS.	BP MATHUR-P RISHABH TAYAL-R
150	C.W. 14086/2017	SHYMA DEVI STATE OF RAJASTHAN & ORS.	BP MATHUR-P KL THAKUR AAG-R RISHABH TAYAL-R

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151	C.W. 14195/2017 0516 (STAY)	RAJ. SARPANCH ASSOCIATION STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P SS LADHRECHA-R VIKAS CHOUDHARY-R
152	C.W. 14316/2017 0510 (STAY)	MAHENDRA KUMAR RSRTC JAIPUR & ORS	YASHPAL KHILEREE-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P HARISH PUROHIT-R HARISH PUROHIT-R
153	C.W. 14478/2017 0507	ASHVANI KUMAR DAVE THE STATE OF RAJASTHAN & ORS.	MANOJ BOHRA-P SEEMA BOHRA-P RISHABH TAYAL-R
154	C.W. 14593/2017 0507	MITHLESH KUMARI STATE & ORS	MANOJ BOHRA-P SEEMA BOHRA-P KL THAKUR AAG-R
155	C.W. 14829/2017 0507	SMT. RADHA DEVI & ORS. STATE OF RAJASTHAN & ORS.	RAVINDRA PUROHIT-P HARSHIT BHURANI-P RISHABH TAYAL-R KL THAKUR AAG-R
156	C.W. 15059/2017 0507	JAGDISH PRASAD RAWAL & ORS. STATE OF RAJASTHAN & ORS.	NS KHILERI-P ANIL BISSA-R
157	C.W. 15431/2017 0507	KESHU RAM SUKHWAL STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P RISHABH TAYAL-R
158	C.W. 15432/2017 0507	JAI SINGH RATHORE STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P RISHABH TAYAL-R
159	C.W. 15576/2017 0507	SHIV LAL PANDYA STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P RISHAB TAYAL-R
160	C.W. 15611/2017 0507	LEELA KANWAR STATE OF RAJASTHAN & ORS.	BP MATHUR-P RISHABH TAYAL-R
161	C.W. 15613/2017 0507	DEVI STATE OF RAJASTHAN & ORS.	BP MATHUR-P RISHABH TAYAL-R
162	C.W. 15998/2017 0509 (STAY)	HEERA RAM RSRTC & ANR.	SUKESH BHATI-P MP RANGA -P HARISH PUROHIT-R
163	C.W. 16022/2017 0507	JOGA RAM STATE OF RAJASTHAN & ORS.	BS TANWAR-P RAJESH POONAWAT -P RR TIWARI -P RISHABH TAYAL-R
164	C.W. 16025/2017 0507	INDER SINGH SANKHALA STATE OF RAJASTHAN & ORS.	BS TANWAR-P RAJESH POONAWAT -P RR TIWARI -P RISHABH TAYAL-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
165	C.W. 13150/2013 0509 (STAY)	SUBHASH CHANDRA SINGHAL STATE & ORS	PM VYAS-P MUKESH VYAS-P NM VYAS-P KR SAHARAN-R KD SINGH DYGC-R KD SINGH BOPARAI DYGC-R
166	C.W. 3832/2015 0505 (STAY)	OMPRAKASH MANARIA THE UDAIPUR CENTRAL CO. BANK LTD. & ANR.	RAJESH JOSHI-P KAPIL JOSHI-P VINEET R DAVE-P GOPAL MEGHWAL-R

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167	C.W. 7010/2015	JAIVARDHAN SINGH BHATI STATE & ORS	DR. NUPUR BHATI-P DHIRENDRA SINGH-P PAWAN SINGH-P RS SHEKHAWAT-P SAJJAN SINGH RATHORE-P
	0515 (STAY) EX 9		
With			
168	C.W. 5626/2015	SAWAI SINGH STAT E & ORS	DR. NUPUR BHATI-P DHIRENDRA SINGH-P HS SANDHU-P S S RATHORE-P SAJJAN SINGH RATHORE-P
	0515 (STAY) EX-3		
169	C.W. 362/2016	RAMESH SINGH YADAV SECRETARY CUM COMMISSIONER JPR. & ORS	SUKESH BHATI-P DEEPAK KANKAR-P
	0507		
170	C.W. 1422/2016	JEEVAN RAM STATE & ORS	DR. NUPUR BHATI-P DHIRENDRA SINGH-P RS SHEKHAWAT-P SAJJAN SINGH RATHORE-P
	0515 (STAY) EX 9		
171	C.W. 7429/2016	ASSI. MANA., G.S.S.S. LTD. KHAZWANA &ANR MOHD. YAKUB & ANR	KULDEEP MATHUR-P DS SODHA-P KDS CHARAN-P
	1502 (STAY)		
172	C.W. 8446/2016	DURGARAM STATE & ORS.	GANPAT LAL PRAJAPAT-P
	0501 (STAY)		
173	C.W. 10491/2016	MANOJ MEENA STATE & ORS.	MRIGRAJ SINGH-P MAHAVEER SINGH-P SURENDRA BAGMALANI-P
	0502 (STAY) EX 9		
174	C.W. 10522/2016	RAJESH KUMAR JAIN & ORS. STATE & ORS.	KR SAHARAN-P CR CHOUDHARY-P
	0507		
With			
175	C.W. 10523/2016	SMT. KALPNA CHATURVEDI & ORS. STATE & ORS.	KR SAHARAN-P CR CHOUDHARY-P
	0507		
176	C.W. 1351/2017	MUKESH MODEPATEL STATE & ORS	ANKUR MATHUR-P
	0503 (STAY)		
177	C.W. 10333/2017	MOHAMMAD UMER RANGREJ STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P
	0516 (STAY)		
With			
178	C.W. 10166/2017	RAMESH CHANDRA REGAR STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P
	0507 (STAY)		
179	C.W. 11967/2017	ARCHANA BISSA & ORS STATE & ORS	SAJJAN SINGH RATHORE-P VIKRAM SINGH BHATI-P
	0515 (STAY) EX 9		SS LADRECHA, AAG-R RS CHOUDHARY-R RS SALUJA-R

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
180	C.W. 11966/2017	MUKTA PUROHIT & ORS STATE & ORS	SAJJAN SINGH RATHORE-P SS LADRECHA AAG-R VIKRAM SINGH BHATI-P RS SALUJA-R
	0515 (STAY) EX 10		
FINAL DISPOSAL AT ADMISSION STAGE			
181	C.R. 11/2014	SUMITRA DEVI HANUMAN SINGH & ORS.	PRADEEP SHAH-P DR P DAVE-P SANDEEP SHAH-P PR MEHTA-R PR MEHTA-R RAJESH DADHICH-R
	4100 (STAY)		
With			
182	C.R. 53/2014	MOTI LAL HANUMAN SINGH & ORS.	SUNIL BENIWAL-P PR MEHTA-R AR BENIWAL-P DR P DAVE-P SHANKER RAJPUROHIT-P
	4100 (STAY)		
183	C.W. 6282/2005	PREM SINGH STATE & ORS.	KAMLESH RAWAL-P NARENDRA GEHLOT-P VR CHOUDHARY-P LK PUROHIT AGC-R DR KAWADIA-R JP SHARMA-R LR UPADHYAY-R NS RAJPUROHIT-R NS RAJPUROHIT,AGC-R
	0507		
FOR HEARING			
184	C.R. 11/2010	C.T.O.(WC & LT),JODHPUR M/S J.K.CONSTRUCTION	ANIRUDH PUROHIT-P CP OJHA-R VINAY JAIN-R
	1301		
185	C.R. 457/2011	MEWAR INDUSTRIAL CORP.LTD.UDAIPUR RAJ RAJYA SAHAKARI & ANR.	TRIBHUVAN GUPTA-P USMAN GHANI-P RAJESH JOSHI-R ASHOK CHHANGANI-R MANOJ BOHRA-R
	4100		
186	C.W. 2020/2004	P.S.G.N.K.S.S.SCHOOL,SRI GANGANAGAR A.A.U.PAYMENT OF GRATUITY ACT,JPR.& ORS.	VISHAL SINGHAL-P HS SANDHU-R SANJEEV PUROHIT-R
	1508		
With			
187	C.W. 2021/2004	P.S.G.N.K.S.S.SCHOOL,SRI GANGANAGAR APPELLATE AUTHORITY & ORS.	VISHAL SINGHAL-P HS SANDHU-R P GEHLOT-P SANJEET PUROHIT-R
	1508		
With			
188	C.W. 2022/2004	PRIN.S.G.N.K.S.S.S,SHRI GANGANAGAR. A.A.U.PAYM.OF GRATUITY ACT,JPR.& ORS.	VISHAL SINGHAL-P GJ GUPTA-R P GEHLOT-P DARSHAN PAUL-R
	1508		
With			
189	C.W. 2023/2004	P.S.G.N.K.S.S.S.,SHRI GANGANAGAR APP.AUTH.JAIPUR, & ORS.	VISHAL SINGHAL-P GJ GUPTA-R DARSHAN PAUL-R
	1508 (STAY)		
190	C.W. 247/2012	AHMED HUSSAIN UNION OF INDIA & ORS.	JK KAUSHIK-P AK KAUSHIK-P JK MISHRA-P KAMAL DAVE-R MAMTA JOSHI-R
	0509		

Daily Causelist(Filterd)

Monday Dated : 18/12/2017

Court No :9

HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Civil Writs(Service Matters) pertaining to Removal, Dismissal, Termination from Service(Class Code-502), Compulsory Retirement(Class Code 504),Ad-hoc Appointment(Class Code 512) and Selection & Appointment (Class Code 515),

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFFECT CASES				
1	C.W. 11980/2017 0515	DEEPAK KHURMA J.V.V.N.LTD.,JODHPUR & ORS.	MANISH DADHICH-P	
2	C.W. 15965/2017 0515	RAMNIWAS THORI & ORS. STATE OF RAJASTHAN & ANR.	MAHENDRA AJMERIYA-P CS BHATI-P	
FOR ORDERS				
3	WRIT RESTO. 278/2017 4200	NEMICHAND SANGWA & ORS. STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P	
4	WRIT RESTO. 279/2017 4200	NARAYAN LAL STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P	
5	WRIT RESTO. 282/2017 4200	MEENAKSHI CHOUBISA STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P	
6	WRIT M.APPL 315/2017 4200	NAVDEEP RATNU & ANR THE HIGH COURT OF JUDICATURE & ANR.	KULDEEP MATHUR-P KDS CHARAN-P	
7	CRL.M.PET. 4442/2017 0204 IN CRLMP 992/17	SANTU DEVI STATE & ORS	PAPPU SANGWA-P OP SANGWA-P	PP-R
8	C.W. 1578/2000 0502	VEDIK KANYA PATHSHALA SAMITI & ANR RAJ.NON GOVT.EDU.INDU.TRI.& ORS.	DC SHARMA-P AJAY SHARMA-P	MR SINGHVI-R BM BOHRA-R LR CHOUDHARY-R
9	C.W. 237/2013 0502	RAVI KUMAR BHARDWAJ CHAIRMAN LAKSHMIPATH SINDHANIA & ORS.	MANISH DADHICH-P V K BHADU-P	RAJESH JOSHI-R HARSHIT BHURANI-R
10	C.W. 3901/2016 0502 (STAY)	PREM LATA PARJAPAT & ORS UNION OF INDIA & ORS	SUKESH BHATI-P DEEPAK KANKAR-P MP RANGA-P	DEEPIKA PUROHIT-R
11	C.W. 13472/2016 0515 (STAY)	REKHA JOSHI STATE & ORS	RAVINDRA SINGH RATHORE-P PAWAN SINGH-P	BL BHATI-R
12	C.W. 14426/2016 0515 (STAY)	AFSANA PATHAN STATE & ORS	YASHPAL KHILEREE-P DILIP BARUPAL-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P	K L THAKUR AAG-R HEMANT JAIN-R HK JAIN-R RISHABH TAYAL-R
13	C.W. 5981/2017 0502 (STAY)	DR. HEMLATA JOSHI JAI NARAIN VYAS UNIVERSITY JOD., & ANR	TARUN JOSHI-P KHET SINGH-P MRS. RENUKA BOHRA-P SIDDHARTH JOSHI-P	DEEPESH SINGH BENIWAL-R DS BENIWAL-R

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
14	C.W. 5943/2017	DR.OM PRAKASH JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KULDEEP MATHUR-P VS SODHA-P
	0502 (STAY)		
With			
15	C.W. 5982/2017	DR. HITENDRA GOYAL JNVU., JODHPUR & ANR	TARUN JOSHI-P KHET SINGH-P MRS. RENUKA BOHRA-P SIDDHARTH JOSHI-P
	0502 (STAY)		
With			
16	C.W. 6075/2017	DR.PRATIBHA SANKHLA JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KAPIL JOSHI-P HARSHIT BHURANI-P KAILASH NATH JOSHI-P VINEET R DAVE-P
	0502 (STAY)		
With			
17	C.W. 6110/2017	DR.NAGENDRA SINGH BHATI JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	VIKAS BALIA-P ABHIMANYU SINGH-P DPS CHARAN-P HEMANT BALLANI-P PRAMOD VYAS-P RISHI SONI-P VD VAISHNAV-P
	0502 (STAY)		
With			
18	C.W. 6138/2017	DR.RICHA BOHRA JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KAPIL JOSHI-P HARSHIT BHURANI-P VINEET R DAVE-P
	0502 (STAY)		
With			
19	C.W. 6140/2017	DR.RAKHI VYAS JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KAPIL JOSHI-P VINEET R DAVE-P
	0502 (STAY)		
With			
20	C.W. 6153/2017	DR. SHIV KUMAR BARBAR STATE OF RAJASTHAN & ANR.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P
	0502 (STAY)		
With			
21	C.W. 6171/2017	DR.ASHA RATHI JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KAPIL JOSHI-P HARSHIT BHURANI-P VINEET R DAVE-P
	0502 (STAY)		

Daily Causelist(Filtered)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
22	C.W. 6189/2017	DR.AMITA DHARIWAL JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
	0502 (STAY)		
With			
23	C.W. 6191/2017	DR.SANGEETA PARIHAR JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA -P
	0502 (STAY)		
With			
24	C.W. 6200/2017	RAJENDRA SINGH REGISTRAR,JAI NARAIN VYAS UNIVERSITY&ORS	VIKAS BALIA-P ABHIMANYU SINGH BHATI-P DPS CHARAN-P HEMANT BALLANI-P VD VAISHNAV-P
	0502 (STAY)		
With			
25	C.W. 6207/2017	SHARAD SHEKHAWAT REGISTRAR,JAI NARAIN VYAS UNIVERSITY&ORS	VIKAS BALIA-P ABHIMANYU SINGH BHATI-P DPS CHARAN-P HEMANT BALLANI-P VD VAISHNAV-P
	0502 (STAY)		
With			
26	C.W. 6209/2017	VIVEK JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	ANKUR MATHUR-P
	0502 (STAY)		
With			
27	C.W. 6235/2017	DR.RACHANA DINESH NEE MODI JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	BHAVIT SHARMA-P HUKAM SINGH-P
	0502 (STAY)		
With			
28	C.W. 6242/2017	DR.VIBHA BHOOT STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P
	0502 (STAY)		
With			
29	C.W. 6280/2017	DR.LALIT SINGH JHALA STATE OF RAJASTHAN & ANR.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P
	0502 (STAY)		

Daily Causelist(Filtered)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
30	C.W. 6292/2017	DR.LEKHU GEHLOT JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P KDS CHARAN-P
	0502 (STAY)		
With			
31	C.W. 6296/2017	DR.MANISH VADERA STATE OF RAJASTHAN & ORS.	TARUN JOSHI-P KHET SINGH-P MRS RENUKA BOHRA-P SIDDHARTH JOSHI-P
	0502 (STAY)		
With			
32	C.W. 6298/2017	RISHABH GAHLOT JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	TARUN JOSHI-P KHET SINGH-P MRS RENUKA BOHRA-P SIDDHARTH JOSHI-P
	0502 (STAY)		
With			
33	C.W. 6331/2017	DR.JAYA BHANDARI JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	VIKAS BALIA-P ABHIMANYU SINGH-P DPS CHARAN-P HEMANT BALLANI-P PRAMOD VYAS-P RISHI SONI-P VD VAISHNAV-P
	0502 (STAY)		
With			
34	C.W. 6333/2017	DR.VIRENDRA SINGH PARIHAR JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
	0502 (STAY)		
With			
35	C.W. 6334/2017	DR.HEM SINGH GEHLOT JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
	0502 (STAY)		
With			
36	C.W. 6336/2017	DR.SEEMA PARVEEN JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
	0502 (STAY)		
With			
37	C.W. 6337/2017	DR.RAMESH KUMAR CHOUHAN JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
	0502 (STAY)		

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
38	C.W. 6342/2017	DR.RAJENDRA SIANGH KHEECHEE JAI NARAIN VYAS UNIVERSITY,JODHPUR & ANR	VIKAS BALIA-P ABHIMANYU SINGH -P DPS CHARAN-P HEMANT BALLANI-P PRAMOD VYAS-P VD VAISHNAV-P
	0502 (STAY)		
With			
39	C.W. 6356/2017	DR.SHARAD SHEKHAWAT JAI NARAIN VYAS UNIVERSITY,JODHPUR & ANR	VIKAS BALIA-P ABHIMANYU SINGH-P DPS CHARAN-P HEMANT BALLANI-P PRAMOD VYAS-P VD VAISHNAV-P
	0502 (STAY)		
With			
40	C.W. 6383/2017	DR.KAMANA SHARMA JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
	0502 (STAY)		
With			
41	C.W. 6394/2017	DR.KAMINI OJHA JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KULDEEP MATHUR-P DS SODHA-P
	0502 (STAY)		
With			
42	C.W. 6413/2017	DR.UMAID RAJ TATER JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	SUSHIL SOLANKI-P NIRANJAN PATEL-P
	0502 (STAY)		
With			
43	C.W. 6431/2017	SURENDRA KUMAR JAI NARAIN VYAS UNIVERSITY,JODHPUR & ANR	ANKUR MATHUR-P DS BENIWAL-R
	0502 (STAY)		
With			
44	C.W. 6509/2017	DR. ASHISH MATHUR JNVU., JODHPUR & ORS	ANKUR MATHUR-P DS BENIWAL-R
	0502 (STAY)		
With			
45	C.W. 6516/2017	DR.VINU GEORGE JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KULDEEP MATHUR-P DS SODHA-P
	0502 (STAY)		
With			
46	C.W. 6624/2017	MAHENDRA PUROHIT JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	SANJAY MATHUR-P SANDEEP GODARA-P
	0502 (STAY)		
With			
47	C.W. 6628/2017	RAJNIKANT JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	SANJAY MATHUR-P SANDEEP GODARA-P
	0502 (STAY)		

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
48	C.W. 6734/2017	DR.POONAM POONIA JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	KULDEEP MATHUR-P DS SODHA -P
	0502 (STAY)		
With			
49	C.W. 7936/2017	USHA RATHORE REGISTRAR, JNVU JODHPUR & ORS	VIKAS BALIA-P HEMANT BALLANI-P
	2612 (STAY)		
50	C.W. 6651/2017	TAIZ UDDIN UNION OF INDIA & ORS.	FARZAND ALI-P DINSEH GODARA-P SANGRAM SINGH SANGWA-P
	0502 (STAY)		
51	C.W. 7888/2017	KARNA RAM JOGRAJ UNION OF INDIA & ORS.	JOG SINGH-P MS RAJPUROHIT-P
	0510 (STAY) EX 8		DHANESH SARASWAT-R BS SANDHU-R VIPUL DHARNIA-R
52	C.W. 9291/2017	MAHENDRA KUMAR & ANR. UNION OF INDIA & ORS.	SUKESH BHATI-P MAHENDRA KUMAR-P UMARDDIN-P
	0502 (STAY)		P R SINGH-R
53	C.W. 9389/2017	JEEVAN RAM STATE OF RAJASTHAN & ANR.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P
	0515 (STAY)		TARUN JOSHI-R JP JOSHI-R KHET SINGH-R
54	C.W. 13235/2017	KIRTI ACHARYA & ORS. STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
	0515 (STAY)		
55	C.W. 13460/2017	JYANI STATE & ORS	VIKAS PUROHIT-P
	0515 (STAY)		
56	C.W. 13581/2017	RAM SINGH STATE OF RAJASTHAN & ORS.	RICHIN SURANA-P KPR SINGH-P
	0502 (STAY)		SS LADRECHA AAG-R PS CHUNDAWAT-R
57	C.W. 13754/2017	HITENDRA KUMAR UPADHYAY STATE & ORS	PAPPU SANGWA-P OP SANGWA-P SS SANGWA-P
	0515 (STAY)		
58	C.W. 14200/2017	DEVENDRA PRASAD AAMETA STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
	0502 (STAY)		
59	C.W. 14238/2017	MOHAN MEHTA STATE OF RAJASTHAN & ORS.	RAJAT DAVE-P
	0502 (STAY)		
60	C.W. 14240/2017	GOVIND SINGH AAHADA STATE OF RAJASTHAN & ORS.	RAJAT DAVE-P
	0502 (STAY)		
61	C.W. 14252/2017	LAXMI LAL SHARMA STATE OF RAJASTHAN & ORS.	RAJAT DAVE-P
	0502 (STAY)		
62	C.W. 14255/2017	NATHU LAL MEGHWAL STATE OF RAJASTHAN & ORS.	RAJAT DAVE-P
	0502 (STAY)		

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
63	C.W. 14272/2017 0502 (STAY)	SMT. SURYAKANTA DAVE STATE OF RAJASTHAN & ORS.	RAJAT DAVE-P	
64	C.W. 14495/2017 0515 (STAY)	SUMAN STATE & ORS	JS BHALERIA-P VS BHAWLA-P	
65	C.W. 14499/2017 0515 (STAY)	AMARIT LAL SHARMA STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P	
66	C.W. 15269/2017 0515 (STAY)	POONAM CHAND STATE OF RAJASTHAN & ORS.	KHET SINGH-P CHAIN SINGH-P	
FOR ORDERS ON INTERIM APPLICATIONS				
67	C.W. 6422/2017 0502 (STAY)	VIVEK UPADHAIYA & ORS STATE & ORS	BHAVIT SHARMA-P DARSHAN JAIN-P	ANIL KUMAR BISSA-R
FOR ADMISSION - FRESH (WITH STAY/BAIL)				
68	C.W. 6678/2017 0515 (STAY)	SHEELA KUMARI STATE OF RAJASTHAN & ORS.	SK POONIA-P	
69	C.W. 15305/2017 0515 (STAY)	RAMESH CHANDRA NAGARCHI STATE OF RAJASTHAN & ORS.	RAJESH CHOUDHARY-P	SS LADRECHA AAG-R
70	C.W. 15355/2017 0515 (STAY)	ANITA VISHNAV STATE OF RAJASTHAN & ORS.	RAJESH CHOUDHARY-P DR RENU BHATI-P	SS LADRECHA AAG-R
71	C.W. 15363/2017 0515 (STAY)	BHAWANI SINGH STATE OF RAJASTHAN & ORS.	MAHAVEER SINGH-P SURENDRA BAGMALANI-P	
72	C.W. 15765/2017 0515 (STAY)	HEMANT SAHARAN STATE & ORS	JS BHALERIA-P VS BHAWLA-P	
73	C.W. 16305/2017 0502 (STAY)	ANNU KUMARI THE UNION OF INDIA & ORS.	BL SWAMI-P	
74	C.W. 16306/2017 0502 (STAY)	VIMLA LAMROR THE UNION OF INDIA & ORS.	BL SWAMI-P	
75	C.W. 16385/2017 0515 (STAY)	RAHUL ADIWAL JAI NARAIN VYAS UNIVERSITY & ANR	DR. RDSS KHARLIA-P HARVEER SIDHU-P TRILOK SINGH RATHORE-P	
76	C.W. 16442/2017 0515 (STAY)	VARUN WADHWA STATE OF RAJASTHAN & ORS.	INDER JEET YADAV-P VANDANA CHOUHAN-P	SS LADRECHA AAG-R
77	C.W. 16491/2017 0515 (STAY)	ANKIT KUMAR RAJ.HIGH COURT,JODHPUR & ANR.	HARSHIT BHURANI-P	
78	C.W. 16517/2017 0515 (STAY)	KRISHNA DAS SADHU STATE & ANR	BS TANWAR-P DEVENDRA-P	MANISH PATEL AGC-R

Daily Causelist(Filtered)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION - FRESH (WITH STAY/BAIL)				
79	C.W. 16525/2017	HARI SINGH RAWAT STATE OF RAJASTHAN & ANR.	MOTI SINGH-P BS TAPU-P JOGENDRA SINGH-P PD RAJPUIROHIT-P SUKHADEV -P U R PATEL-P	
	0515 (STAY)			
FOR ADMISSION -FRESH (WITHOUT STAY/BAIL)				
80	C.W. 15302/2017	ROBINA BANU STATE OF RAJASTHAN & ORS.	RAJESH CHOUDHARY-P	SS LADRECHA AAG-R
	0515			
81	C.W. 15981/2017	SURESH CHANDRA TAILOR STATE & ORS	RAJESH CHOUDHARY-P Dr.RENU BHATI-P	
	0515			
82	C.W. 16519/2017	KARMVEER SINGH RAJPUROHIT STATE & ORS	AKHILESH RAJPUROHIT-P	
	0515			
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
83	C.W. 3826/2013	NARENDAR SINGH GHELOT & ORS STATE & ORS.	SHREE KANT VERMA-P	YASHPAL KHILEERI-R SUMAN PORWAL-R
	0502 (STAY)			
84	C.W. 8606/2015	SMT. VIMLA DEVI STATE & ORS	GOVIND SUTHAR-P RAMESHWAR DAVE-P	ANIL BISSA-R
	0515			
85	C.W. 5157/2016	DOONGAR SINGH STATE & ORS	CS KOTWANI-P	MANISH PATEL AGC-R
	0502 (STAY)			
86	C.W. 5576/2016	KULDEEP SAHARAN DIRECTOR, I.B.P.S. & ORS	RAKESH MATORIA-P SHAKUNTLA MATORIA-P SK DADHICH-P	DHANESH SARASWAT-R VIPUL DHARNIA-R
	0515 (STAY)			
87	C.W. 5803/2016	RIYASAT ALI STATE & ORS	MA SIDDIQUI-P SIKANDER KHAN-P	RR KANWAR-R
	0515 (STAY)			
88	C.W. 10555/2016	JAGNNATH SINGH STATE & ORS	MAHAVEER BISHNOI-P DEEPAK BISHNOI-P	
	0502 (STAY)			
89	C.W. 10682/2016	RADHA DEVI STATE & ORS	SUSHIL SOLANKI-P NIRANJAN PATEL-P	SANJAY RAJ PALIWAL-R
	0502 (STAY)			
With				
90	C.W. 7294/2016	LUMBA RAM STATE & ORS	SP SHARMA-P MS RATHORE-P	SANJAY RAJ PALIWAL-R
	0513 (STAY)			
With				
91	C.W. 10681/2016	MEENA DEVI STATE & ORS	SUSHIL SOLANKI-P NIRANJAN PATEL-P	SANJAY RAJ PALIWAL-R
	0502 (STAY)			
92	C.W. 11591/2016	KRISHNA KUMAR PRAJAPAT STATE OF RAJ. & ORS	RAJVENDRA SARASWAT-P	BL BHATI GC-R AKSHAY TIWARI-R
	0502 (STAY)			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
93	C.W. 11597/2016	MAHENDRA SINGH BHATI RAJASTHAN HOUSING BOARD & ORS.	RS SALUJA-P SHAILENDRA KUMAR-P SS NIRBAN-P MANISH SHISHODIA-R KAILASH JANGID-R MANISH SISHODUYA-R NITESH MEHTA-R
	0502		
94	C.W. 12178/2016	SURJARAM THE SECRETARY, DEP. POWER & ENERGY &ORS	DD CHITLANGI-P VINEET JAIN-R KS LODHA-R
	0515 (STAY)		
95	C.W. 12446/2016	DR. SARITA SINGH RPSC., AJMER & ORS	RAJAT DAVE-P TARUN JOSHI-R KUSUM RAO AGC-R
	0515 (STAY)		
96	C.W. 12546/2016	OJASVI SHARMA STATE & ORS	SHREE KANT VERMA-P PRITAM JOSHI-P DIGVIJAY SINGH JASOL-R
	0502 (STAY)		
97	C.W. 12851/2016	SUKHDEEP SINGH JVVNL JODHPUR & ORS	R BHATNAGAR-P DHANESH SARASWAT-R
	0502 (STAY)		
98	C.W. 13309/2016	SHAITAN RAM THE STATE OF RAJ. & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
	0515		
99	C.W. 14560/2016	MAHENDRA KUMAR STATE & ORS	SUKESH BHATI-P MP RANGA-P S S LADRECHA AAG-R VIKAS CHOUDHARY-R
	0515 (STAY)		
100	C.W. 586/2017	VIRENDRA & ORS STATE & ORS	KAN SINGH OAD-P MOHAMMAD ARIF-P KL THAKUR AAG-R
	0502 (STAY)		
101	C.W. 4556/2017	SMT. MANGU KANWAR STATE & ORS	SD VYAS-P ANIL VYAS-P NS RATHORE-P SANJAY VYAS-P KD SINGH DY.GC-R
	0502 (STAY)		
102	C.W. 7303/2017	MUSTAQ ALI STATE & ORS	MOTI SINGH-P JOGENDRA SINGH-P
	0502 (STAY)		
103	C.W. 7569/2017	CHHOTEE STATE OF RAJASTHAN & ANR.	SK POONIA-P
	0515 (STAY)		
104	C.W. 7854/2017	ROHIT SAHARAN STATE OF RAJASTHAN & ANR.	HS SIDHU-P BALTEJ SANDHU-P DIGVIJAY SINGH-P DR. PRATISHTA DAVE-R
	0515 (STAY)		
105	C.W. 8020/2017	DEVENDRA PAL SINGH CHAUHAN STATE OF RAJASTHAN & ANR.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P ML DEVRA-P TARUN JOSHI-R
	0515 (STAY)		
106	C.W. 8263/2017	ROHITAS KUMAR & ORS RAJ.SUBORDINATE &MINI.SERV.SEL.BOARD&ANR	VIKAS BIJARNIA-P JK MISHRA-P
	0515 (STAY)		
107	C.W. 8361/2017	SMT.SHARDA VISHNOI NATIONAL LAW UNIVERSITY,JODHPUR & ORS.	FALGUN BUCH-P RAJVENDRA SARASWAT-R
	0502 (STAY) EX 11		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
108	C.W. 9198/2017 0515 (STAY)	SHANTI LAL STATE OF RAJASTHAN & ORS.	MA SIDDIQUI-P SIKANDER KHAN-P RAJESH PANWAR AAG-R SUNIL JOSHI-R
109	C.W. 10503/2017 0515 (STAY)	ALLARAKHA STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P
110	C.W. 10908/2017 0515 (STAY)	YOGESH STATE OF RAJASTHAN & ORS.	SUKESH BHATI-P MP RANGA-P
111	C.W. 11150/2017 0515 (STAY)	GANESH RAM PHARRODA STATE OF RAJASTHAN & ORS.	RN CHOUDHARY-P JK MISHRA-R
112	C.W. 12786/2017 0515 (STAY)	NAGENDRA SINGH CHUNDAWAT THE UNION OF INDIA & ORS.	KULDEEP MATHUR-P DS SODHA-P FALGUN BUCH-R
With			
113	C.W. 11567/2017 0515 (STAY)	PUSHPENDER THE UNION OF INDIA & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
114	C.W. 13358/2017 0515 (STAY)	KAILASH CHANDRA DHAKER STATE & ANR	HEMANT SHRIMALI-P HARISH JANGID-P HIMANSHU SHRIMALI-P SS LADRECHA-R
115	C.W. 13434/2017 0515 (STAY)	NIRMA & ORS. STATE OF RAJASTHAN & ORS.	YASHPAL KHILEREE-P DILIP BARUPAL-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P
With			
116	C.W. 13601/2017 0515 (STAY)	VIMLA PATEL STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P
117	C.W. 13582/2017 0515 (STAY)	SMT. SNEH LATA RAJAWAT STATE OF RAJASTHAN & ORS.	PS CHUNDAWAT-P RAJENDRA S CHUNDAWAT-P SS LADRECHA AAG-R OP BOOB G.C.-R
118	C.W. 14249/2017 0515 (STAY)	BHOMA RAM STATE & ANR	SUKESH BHATI-P ASARAF-P MP RANGA-P VIKAS CHOUDHARY-R
119	C.W. 14284/2017 0502 (STAY)	YOGESH GAURI & ORS. STATE OF RAJASTHAN & ORS.	NARPAT SINGH-P BHUPENDRA SINGH-P KL THAKUR AAG-R
With			
120	C.W. 10626/2017 0502 (STAY)	VIKAS SINGH & ORS. STATE OF RAJASTHAN & ORS.	NARPAT SINGH-P BHUPENDRA SINGH-P OM SINGH CHAUHAN-P KL THAKUR AAG-R
121	C.W. 14373/2017 0515 (STAY)	VINOD KUMAR SHARMA & ORS. STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P PR SINGH AAG-R DINESH OJHA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
122	C.W. 14433/2017 0515 (STAY)	DHARMESH PANDYA STATE OF RAJASTHAN & ORS.	RAMDEV POTALLIA-P SHARWAN CHOUDHARY-P	PR SINGH AAG-R DINESH OJHA-R
123	C.W. 14435/2017 0515 (STAY)	MIHIR PATHAK & ORS. STATE OF RAJASTHAN & ORS.	RAMDEV POTALLIA-P SHARWAN CHOUDHARY-P	PR SINGH AAG-R
124	C.W. 14436/2017 0515 (STAY)	SIDDHI PATIDAR & ORS. STATE OF RAJASTHAN & ORS.	RAMDEV POTALLIA-P SHARWAN CHOUDHARY-P	PR SINGH AAG-R
125	C.W. 14535/2017 0502 (STAY)	BHANWAR LAL STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	ANIL BISSA-R
126	C.W. 14552/2017 0515 (STAY)	SHARMILA & ANR STATE & ORS	MANJEET GODARA-P SAHEE RAM MUNDEL-P	KL THAKUR AAG-R
127	C.W. 14626/2017 0515 (STAY)	TEENA TRIPATHI STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P G.R SIYAG-P	
128	C.W. 14700/2017 0502 (STAY)	NEERAJ SAXENA STATE OF RAJASTHAN & ORS.	MUKESH RAJPUROHIT-P	
With				
129	C.W. 12972/2017 0502 (STAY)	HUKAM SINGH RAJPUROHIT STATE OF RAJASTHAN & ORS.	MUKESH RAJPUROHIT-P	NK MEHTA-R
With				
130	C.W. 14174/2017 0502 (STAY)	DR. SUNEET SETHI STATE OF RAJASTHAN & ORS.	MUKESH RAJPUROHIT-P	NK MEHTA-R
131	C.W. 14912/2017 0515 (STAY)	SUMAN RATNU STATE & ORS	ZAFAR KHAN-P PRITAM JOSHI-P	SS LADHRECHA-R
132	C.W. 14942/2017 0515 (STAY)	PRITHVI RAJ & ORS STATE & ORS	MAHAVEER BISHNOI-P HS BISHNOI-P	KL THAKUR-R
133	C.W. 14943/2017 0515 (STAY)	MAHESH CHANDRA RAJPUROHIT & ORS STATE & ORS	MAHAVEER BISHNOI-P HS BISHNOI-P	KL THAKUR-R
134	C.W. 15095/2017 0515 (STAY)	GORDHAN DAN STATE OF RAJASTHAN & ORS.	DEEPAK KANOJIYA-P	PR SINGH AAG-R
135	C.W. 15137/2017 0515 (STAY)	SURENDRA KUMAR MEENA & ANR. STATE OF RAJASTHAN & ORS.	DEEPESH SINGH BENIWAL-P VC SARGARA-P	NS RAJPUROHIT AGC-R RAJESH PUNIA-R
136	C.W. 15266/2017 0515 (STAY)	VINI SONI STATE OF RAJASTHAN & ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P	MANISH PATEL AGC-R
137	C.W. 15296/2017 0515 (STAY)	POORAN MAL STATE OF RAJASTHAN & ORS.	KPS BHATI-P	SS LADRECHA AAG-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
138	C.W. 15384/2017	JETHA RAM STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P SURANDRA SINGH CHOUDHARY-P
	0515 (STAY)		PR SINGH-R DINESH OJHA-R
139	C.W. 15516/2017	RENU BALA DAVE STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
	0515 (STAY)		PR SINGH-R
140	C.W. 15522/2017	RUMA KANWAR STATE OF RAJASTHAN & ORS.	HS CHOUDHARY-P
	0515 (STAY)		PR SINGH AAG-R
141	C.W. 15526/2017	MAHENDRA KUMAR STATE OF RAJASTHAN & ANR.	SS NIRBAN-P GS RATHORE-P RK MISHRA-P
	0515 (STAY)		KL THAKUR AAG-R
142	C.W. 15582/2017	DIVYA MALA YADAV STATE & ORS	LOKESH MATHUR-P
	0515 (STAY)		PR SINGH AAG-R
143	C.W. 15972/2017	CHANDRA PAL SODHA & ANR. STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P
	0502 (STAY)		ANIL BISSA-R
144	C.W. 16084/2017	DINESH KUMAR STATE & ORS	ROHITASH SINGH RATHORE-P OM SINGH BHATI-P
	0515 (STAY)		MANISH PATEL AGC-R
145	C.W. 16236/2017	SANJAY KUMAR STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P
	0515 (STAY)		PR SINGH AAG-R
146	C.W. 16238/2017	GOPALA RAM SIGAR & ORS. STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P
	0515 (STAY)		PR SINGH AAG-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
147	C.W. 3169/2014	DHARMVEER STATE & ORS	GR BHARI-P
	0515 (STAY)		SMT. RAGHURAJ KANWAR-R MANISH PATEL AGC-R
148	C.W. 8364/2015	PARAS RAM STATE & ORS	KHET SINGH-P CHAIN SINGH-P
	0515 (STAY)		ANIL BISSA,AGC-R
149	C.W. 10228/2015	SMT. NARMDA DEVI & ORS. STATE & ORS.	RAJESH PARIHAR-P VINIT SANADHYA-P
	0515 (STAY)		DR. P DAVE-R MA SIDDIQUI-R
150	C.W. 402/2016	OMARAM PATEL STATE & ORS	KAILASH JANGID-P HARISH JANGID-P ML DEVRA-P
	0515 (STAY)		RAJESH PANWAR,AAG-R
151	C.W. 551/2016	JASWANT SINGH STATE & ORS	KAILASH JANGID-P HARISH JANGID-P ML DEVRA-P
	0515 (STAY)		SS LADRECHA-R
152	C.W. 8693/2016	GULAB KANWAR STATE & ORS	MAHAVEER BISHNOI-P DEEPAK BISHNOI-P HS BISHNOI-P
	0515 (STAY)		DIGVIJAY SINGH JASOL-R

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S.No.	Case Type /No	Title of The Case		Name of Advocate
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153	C.W. 14137/2016	RAJBALA STATE & ORS	VIKAS BIJARNIA-P SUDESH BIJARNIA -P SURENDRA BANA-P	DR. SACHIN ACHARYA-R
	0515			
154	C.W. 14744/2016	JAGDISH PRASAD VAISHNAV STATE & ORS	RDSS KHARLIA-P BHAWANI SINGH-P HARVEER SIDHU-P SS DHILLON-P	PRADEEP CHOUDHARY-R KUSUM RAO-R PARWAT SINGH RATHORE-R
	0502 (STAY)			
155	C.W. 242/2017	SUMITRA STATE & ANR	MAHAVEER BISHNOI-P HS BISHNOI-P	S S LADRECHA-R
	0515 (STAY)			
156	C.W. 2140/2017	TEJMAL SINGH STATE OF RAJASTHAN & ORS.	YASHPAL KHILEREE-P DILIP BARUPAL -P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P	ANIL BISSA-R SHWTA BORA-R
	0502 (STAY)			
157	C.W. 3649/2017	KAMLESH SIYAG DR. S.R.R.A. UNIVERSITY JODHPUR & ANR	VR CHOUDHARY-P	SUNDEEP BHANDAWAT-R DD CHITLANGI-R
	0515 (STAY)			
158	C.W. 5004/2017	HARSHIT SUTHAR STATE & ANR	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P ML DEVRA-P PAWAN SINGH RATHORE-P	RAJESH PUNIA-R RAJESH PANWAR AAG-R
	0515 (STAY)			
With				
159	C.W. 4713/2017	MUKESH KUMAR KINKOD RPSC., AJMER	MUKESH RAJPUROHIT-P DILIP SHARMA-P	RAJESH PUNIA-R
	0515 (STAY)			
With				
160	C.W. 4715/2017	HITESH KALAL RPSC., AJMER	MUKESH RAJPUROHIT-P DILIP SHARMA-P	RAJESH PUNIA-R RAJESH PANWAR AAG-R
	0515 (STAY)			
With				
161	C.W. 4716/2017	RAMESH PATEL RPSC., AJMER	MUKESH RAJPUROHIT-P DILIP SHARMA-P	RAJESH PUNIA-R
	0515 (STAY)			
With				
162	C.W. 7592/2017	HARDIK VYAS & ANR. STATE OF RAJASTHAN & ANR.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P ML DEVRA-P PAWAN SINGH RATHORE-P	RAJESH PUNIA-R
	0515 (STAY)			
With				
163	C.W. 8806/2017	HEMENDRA SINGH CHOUHAN STATE OF RAJASTHAN & ANR.	PAWAN SINGH RATHORE-P SS NIRBAN-P	
	0515 (STAY)			

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With			
164	C.W. 9197/2017	ISHWAR SINGH STATE OF RAJASTHAN & ANR.	RICHIN SURANA-P RAJESH PUNIA-R
	0515 (STAY)		
165	C.W. 7234/2017	GANESH PRAJAPAT STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P RAJESH PUNIA-R NS RAJPUROHIT-R
	0515 (STAY)		
With			
166	C.W. 7239/2017	SURENDRA KUMAR VYAS & ORS. STATE OF RAJASTHAN & ORS.	RS SALUJA-P HARSH BISHNOI-P MS ARCHNA JOSHI-P SHAILENDRA KUMAR-P RAJESH PUNIA-R NS RAJPUROHIT-R
	0515 (STAY)		
With			
167	C.W. 8414/2017	SANDEEP KUMAR BHADU RPSC, AJMER & ANR.	MAHAVEER BISHNOI-P HS BISHNOI-P RAJESH PUNIA-R NS RAJPUROHIT-R SS LADRECHA AAG-R
	0515 (STAY)		
168	C.W. 11886/2017	VAHIDULLA STATE & ORS	TANWAR SINGH RATHORE-P SS LADRECHA-R KHET SINGH-R
	0515 (STAY)		
169	C.W. 13249/2017	PUKHRAJ REGAR & ANR. STATE OF RAJASTHAN & ORS.	KPS BHATI-P VIKAS CHOUDHARY-R PR SINGH-R
	0515 (STAY)		
With			
170	C.W. 13022/2017	PRITHVI SINGH & ORS. STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P
	0515 (STAY)		
With			
171	C.W. 13608/2017	MANJU SHARMA STATE OF RAJASTHAN & ORS.	HR CHAWLA-P SS LADRECHA AAG-R
	0515 (STAY)		
With			
172	C.W. 13616/2017	ANURADHA YADAV STATE OF RAJASTHAN & ANR.	INDER JEET YADAV-P VANDANA CHOUHAN-P SS LADRECHA AAG-R
	0515 (STAY)		
With			
173	C.W. 13826/2017	VINOD KUMAR MEGHWAL STATE OF RAJASTHAN & ORS.	OM RAJPUROHIT-P DHARMENDRA SHARMA-P SHADAB KHAN-P SS LADRECHA, AAG-R
	0515 (STAY)		
With			
174	C.W. 13865/2017	RAJPAL SINGH RATHORE STATE OF RAJASTHAN & ORS.	KPS BHATI-P SS LADRECHA, AAG-R
	0515 (STAY)		
With			
175	C.W. 14067/2017	HUSAIN MOHAMMAD SIPAI & ANR. STATE OF RAJASTHAN & ORS.	KPS BHATI-P
	0515 (STAY)		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
176	C.W. 14069/2017	RAJENDRA PRASAD SHARMA & ORS STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P MOHAN SINGH SHEKHAWAT-P
	0515 (STAY)		
With			
177	C.W. 14487/2017	ASHOK KUMAR STATE OF RAJASTHAN & ORS.	LK RAMDHARI-P RR MUNDHAN-P SS LADRECHA AAG-R
	0515 (STAY)		
178	C.W. 13393/2017	KULDEEP KUMAR RAJASTHAN HIGH COURT, JODHPUR & ANR.	TS CHAMPAWAT-P PARAMVEER SINGH-P RS MIRDHA-R GOVIND SUTHAR-R MANOJ BHANDARI-R
	0515 (STAY)		
179	C.W. 14309/2017	RAVI SARASWAT STATE OF RAJASTHAN & ORS.	RS SALUJA-P ARCHANA JOSHI-P SHAILENDRA KUMAR-P PR SINGH AAG-R
	0515 (STAY)		
180	C.W. 15320/2017	SANDEEP KUMAR & ORS. STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P DINESH OJHA-R
	0515 (STAY)		
FINAL DISPOSAL AT ADMISSION STAGE			
181	C.W. 4578/2015	SMT. PAWAN DEVI @ PAVAN KUMARI STATE & ORS	RAMESHWAR DAVE-P GS BHATI-P MK DUDI-P RR KANWAR, GC-R
	0515		
182	C.W. 10263/2015	RAHUL GUJARATI & ANR STATE & ORS	LOKESH MATHUR-P SANJAY PANDIT-P RAJESH SHAH-R DR. PRATISTHA DAVE-R
	0515 (STAY)		
183	C.W. 12858/2015	LAKHA RAM STATE & ORS	DR. SACHIN ACHARYA-P ANUPAM GOPAL VYAS-P DR PRAMILA ACHARYA-P ANIL KUMAR BISSA-R VIKAS CHOUDHARY-R
	0502		
184	C.W. 9670/2017	MEHRAJ RAM & ANR. STATE OF RAJASTHAN & ORS.	RAJESH PUNIA-P JAMWANT GURJAR-P KUBER CHOUDHARY-P OP PUNIA-P RAJENDRA PRASAD-P YP KHILEREE-P MANISH PATEL-R
	0502		
FINAL DISPOSAL AT ORDERS STAGE			
185	C.W. 1780/2014	NARESH KUMAR RANWA UNION OF INDIA & ORS.	GULAB SINGH-P ASHOK VYAS-P HS BHATI-P R DAVE-P RAVI BHANSALI-R J GEHLOT-R MAHESH THANVI-R
	0515 (STAY)		
FOR HEARING			
186	C.W. 1538/2005	DR.NILIMA GOSWAMI STATE & ORS.	MS SINGHVI-P AKHILESH RAJPUROHIT-P B SHARMA-P M SINGHVI-P NS CHARAN-P S BENIWAL-P ANIL BISSA-R GA-R
	0502		

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S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR HEARING				
187	C.W. 7352/2008	LOKESH KUMAR SAMDANI STATE & ORS	PP CHAUDHARY-P AMIT DAVE-P BL SWAMI-P RAJENDRA KATARIA-P VR CHOUDHARY-P	G.A.-R RR KANWAR,AGC-R
	0502			
188	C.W. 7395/2014	AMAR BHANDARI STATE & ORS.	PRADEEP SHAH-P A RATHORE-P SANDEEP SHAH-P	KL THAKUR AAG-R ANIRUDH PUROHIT-R HEMANT JAIN-R TARUN JOSHI-R
	0515			

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Court No :10

HON'BLE MR. JUSTICE DINESH MEHTA

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Civil First Appeals, SB Civil Residue Matters. SB Civil Writs U/A 227 from Civil Court Orders.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFFECT CASES				
1	C.Ist.Appl 304/2015 3800	EXECUTIVE ENGINEER, J.V.V.N.L PROMOD KUMAR SINGH & ANR.	PRADEEP SHARMA-P	
2	C.Ist.Appl 93/2017 3800	SMT. NANDU BAI RATAN LAL & ORS.	ASHWINI KUMAR BABEL-P	
3	C.Ist.Appl 255/2017 3800	BHANWAR SINGH HUKAM SINGH & ANR.	J GEHLOT-P ADITYA GEHLOT-P K K BHATI-P RS RAJPUROHIT-P VK SHARMA-P	HARISH PUROHIT-R
4	C.Ist.Appl 540/2017 0603	SMT. LALI MEENA & ORS. AJMER V.V.N. LTD.	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P	
5	C.Ist.Appl 541/2017 0603	BABRA MEENA & ANR. STATE OF RAJ. & ORS.	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P	
6	C.Ist.Appl 542/2017 0603	KAMJI @ KAMLESH MEENA & ANR. STATE OF RAJ. & ORS.	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P	
FOR ORDERS				
7	CIV.LV.APPEA 5/2015 4200 IN CFA 299/2015	LR'S OF DEVA RAM & ANR. SHIV PRAKASH & ANR.	RAJEEV PUROHIT-P AJAY PUROHIT-P NR BUDANIA -P	DHANESH SARASWAT-R HR CHAWLA-R
With				
8	C.Ist.Appl 299/2015 2800	LRS OF DEVA RAM & ANR. SHIV PRAKASH & ANR.	RAJEEV PUROHIT-P AJAY PUROHIT-P NR BUDANIA -P	ANIL KUMAR SINGH-R
9	C.TRNS.APPLI 20/2016 4200	UMA SAHU PANKAJ RATHORE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P LK PUROHIT-P NK GURJAR-P	
10	C.TRNS.APPLI 82/2016 4200	SMT. DIVYA @ DRAUPADI DEEPAK	KAUSHAL GAUTAM-P DEEPAK AGGARWAL-P	AMIT GAUR-R
11	C.TRNS.APPLI 136/2016 4200 (STAY)	SMT. SANGEETA DIVAKAR GHUSAR	MAHESH KHYANI-P	DESHRAJ KALLA-R DR KALLA-R SUMITRA SINGARIA-R
12	C.TRNS.APPLI 32/2017 4200	ARCHNA MEENA RAMESH CHAND	MS PUROHIT-P BS BHALASRIA-P MANISHA PUROHIT-P	MANVENDRA-R MANVENDRA SINGH-R
13	C.TRNS.APPLI 58/2017 4200	SMT. NEHA JAIN LOKESH JAIN	PRAKASH BHATI-P D R KAWADIA-P	

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14	C.TRNS.APPLI 103/2017 4200	SMT. PREETI SHARMA PANKAJ KHANDELWAL	SP SHARMA-P DS RATHORE-P MS RATHORE-P
15	C.TRNS.APPLI 149/2017 4200	SMT. PAYAL RANARAM VEERA	DR. SHAILENDRA KALA-P ANJU KALA-P MADHA RAM VISHNOI-P
16	C.TRNS.APPLI 176/2017 4200	SMT. NEETU BHARGAVA GUNWANT BHARGAV	MUKESH SHARMA-P DEEPAK CHOUHAN-P YASHVEER -P
17	C. RES 234/2017 4200 IN CFA 258/2014	STATE OF RAJ. THE DISTT. COLLECTOR & ORS PRATAP SINGH	RAJESH PANWAR, AAG-P SUNIL JOSHI-P
18	WRIT M.APPL 304/2017 4200	IRFAAN KHAN STATE & ORS	HANUMAN SINGH CHOUDHARY-P
19	WRIT M.APPL 310/2017 4200	SHRI OSWAL SINGH SABHA BHOOR CHAND JEERAWALA & ANR.	BY POST-P
20	C.W. 3674/2014 4300 (STAY)	SHANTI LAL ARJUN LAL & ORS	AMIT MEHTA-P NITIN MEHTA-P
21	C.W. 8947/2014 4300 (STAY)	NARAYAN PRASAD NATHOLIYA THAKARSIDAS & ANR	RAJAT DAVE-P
22	C.W. 2284/2015 4300 (STAY)	MUNICIPAL CORPORATION, JODHPUR M/S. HEERA REAL ESTATE & PROP. P. LTD.,	CS KOTWANI-P KAILASH CHOUDHARY-P
23	C.W. 6352/2015 4300 (STAY)	SUMAN GROVER URBAN IMPROVEMENT & ORS.	AAKASH KUKKAR-P DRON KAUSHIK-R CS KOTWANI-R
24	C.W. 731/2016 4300 (STAY)	MOHAMMED FAROOQ BIKANER-KOLAYAT TEH. KVSS LTD & ANR	ADITYA SINGHI-P DINESH CHARAN-P NITIN TRIVEDI-R RS CHOUDHARY-R
25	C.W. 2564/2016 4300 (STAY)	TAK CHAND & ANR SHRI KANHAIYA LAL & ORS	DEELIP KAWADIA-P GS RATHORE-P DEEPAK MENARIA-R LOVE JAIN-R
With			
26	C.W. 3618/2016 4300 (STAY)	TEK CHAND & ANR. KANHAIYA LAL & ORS.	DEELIP KAWADIA-P GS RATHORE-P LOVE JAIN-R
27	C.W. 3167/2016 4300	PREM SINGH VIJAY SINGH & ORS	J GEHLOT-P KK BHATI-P R SINGH-P MANOJ BHANDARI-R SANKAR CHOUHAN-R
28	C.W. 5645/2016 4300 (STAY)	LRS OF PREMRAJ JETHMAL & ORS	PRASANT TATIA-P SAJJAN SINGH-R
29	C.W. 1510/2017 4300 (STAY)	VIKRAM SINGH SHIV DAYAL	GIRISH JOSHI-P FIROZ KHAN-P MS RAJPUROHIT-P SS LADRECHA-R

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FOR ORDERS				
30	C.W. 2326/2017	GHANSHYAM PALIWAL CHANDRAKANT	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P	
	4300 (STAY)			
31	C.W. 3001/2017	LAL CHAND RAJENDRA KAUR & ORS.	TRILOK JOSHI-P AMIT PAREEK -P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P	D S THIND-R
	4300 (STAY)			
32	C.W. 3610/2017	VINOD KUMAR LRS OF RAMESHWAR LAL	VISHAL SHARMA-P MAHIPAL CHARAN-P	
	4300 (STAY)			
33	C.W. 4499/2017	NAND LAL DEVI LAL & ANR.	MM DHERA-P	RS MANKAD-R
	4300			
34	C.W. 4834/2017	OMPRAKASH SMT.KANCHAN DEVI & ORS.	RAMESHWAR HEDAU-P VIKAS HEDAU-P	PRATEEK ROHIWAL-R
	4300 (STAY)			
35	C.W. 5451/2017	SHRICHAND @ SHRIKANT SMT.SHANTI DEVI & ORS.	MANOJ BHANDARI-P	DHANESH SARASWAT-R DHANESH SARASWAT-R SS LADRECHA AAG-R
	4300 (STAY)			
36	C.W. 10548/2017	MAHANT AMRITARAM JI OM SINGH & ORS.	VIKAS HEDAU-P RAMESHWAR HEDAU-P	
	4300 (STAY)			
37	C.W. 10671/2017	M/S. RAVI CONSTRUCTION SHRI JAGANNATH BHEEL & ORS.	VINAY KOTHARI-P	AWAR DAN UJJWAL-R DEELIP KAWADIA-R
	4300 (STAY)			
38	C.W. 11313/2017	SHIV RATAN DULI CHAND & ORS.	SANJAY NAHAR-P HEMANT BHATI-P	
	4300 (STAY)			
39	C.W. 11519/2017	JYOTI LAATA INDRA & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	VINAY JAIN-R
	4300 (STAY)			
40	C.W. 13509/2017	LRS OF KEWAL DAS @ KEWAL RAM PARMESHWAR DAS & ORS.	CHETAN PRAKASH SONI-P AJU V JOSH-P SL SUKHWAL -P SMT SARITA SONI-P	
	4300 (STAY)			
41	C.W. 13516/2017	GURJANT SINGH SMT. AMARJEET KAUR & ANR.	HS SANDHU-P BS SANDHU-P DS GHARSANA -P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P	RAKESH MATORIA-R
	4300 (STAY)			
42	C.W. 13749/2017	MUKESH SENIOR CIVIL JUDGE CHITTORGARH & ORS	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P RAKESH CHOTIA-P	
	4300 (STAY)			

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43	C.W. 13772/2017 4300 (STAY)	DEV DUTT RAJNIKANT & ORS.	PRASHANT SHARMA-P RAHUL SHARMA-P
44	C.W. 14280/2017 4300 (STAY)	PARASMAL DHARMI CHAND & ORS.	SANDEEP SARUPARIA-P VIJAY RAJ PUROHIT-P RS CHOUDHARY-R
45	C.W. 14292/2017 4300 (STAY)	MAHANT SHRI JANKI DAS SWAMI PURSHOTTAM DAS RAMSNEHI	RAJESH PUNIA-P JAMWANT GURJAR-P PRAKASH PUNIYA-P RAJE-P Y.P KHILEREE-P
46	C.W. 14398/2017 4300 (STAY)	AKHIL BHARTIYA VISHNOI MAHASABHA & ORS HANUMAN & ORS	SD PUROHIT-P NARENDRA THANVI-P
47	C.W. 14441/2017 4300 (STAY)	SATISH KUMAR KAMLESH KUMAR	HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P
48	C.W. 14502/2017 4300 (STAY)	LUKMAN HUSSAIN BOHRA OM NARAYAN NUWAL & ORS.	KAILSH JOSHI-P CVS SHEKHAWAT-P HARSHIT BHURANI-P ROHIT MUTHA-P VINEET R DAVE-P
49	C.W. 14518/2017 4300 (STAY)	RAJESH SINGH NARESH KUMAR & ANR	TRILOK JOSHI-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P SUSHIL BISHNOI-R
50	C.W. 15519/2017 4300 (STAY)	SARITA DIST. JUDGE, HANUMANGARH & ORS	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P BL CHOUDHARY-R
51	C.W. 15572/2017 4300 (STAY)	NATHU RAM OM PRAKASH & ORS.	TRILOK JOSHI-P CHANDRAVEER SINGH-P NAVNEET POONIA-P SUMAN JOSHI-P UMAID SINGH-P
52	C.lst.Appl 316/2001 3800	FAIZ MOHD KASHI RAM	JL PUROHIT-P BHEEK KANT VYAS-P CS KOTWANI-P JL PUROHIT-P HS SANDHU-R
53	C.lst.Appl 316/2006 1805	BANSHI LAL SH. MITHA LAL & ORS.	SURESH SHRIMALI-P RAJESH CHOUDHARY-P SAJJAN SINGH-R HL KELA-R
54	C.lst.Appl 390/2011 3800 EX.13	RATAN LAL GOVIND PRASAD	SANJAY MATHUR-P MANOJ PAREEK-P MS RAJPUROHIT-R LALIT SOLANKI-R

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FOR ORDERS			
55	C.Ist.Appl 937/2011	KANJU KUMAR & ANR NAVNEET KUMAR & ORS	BM AGARWAL-P NS KISHNAWAT-P VK AGGARWAL-P
	3800 A/W CR 18./06,CW 1023/05 DECIDED		SURESH SHRIMALI-R DR SACHIN ACHARYA-R MUKTESH MAHESHWARI-R MUKTESH MAHESWARI-R
56	C.Ist.Appl 144/2013	CHELA RAM LRS.OF PREETAM SINGH & ORS.	BM AGGARWAL-P BM AGARWAL-P VK AGGARWAL-P
	2800 (STAY)		HS SANDHU-R BS SANDHU-R SANJEET PUROHIT-R
57	C.Ist.Appl 166/2013	SMT.PARAS & ORS. FAKHRUDDIN	ARVIND SAMADARIYA-P ARVIND SAMDARIYA-P JR BHATI-P
	3800		DR. SACHIN ACHARYA-R CAVEATOR-R
58	C.Ist.Appl 178/2013	SMT. MAINA & ANR. LADURAM & ORS.	SM PARIHAR-P RAM NIWAS CHOUDHARY-P
	1103		NARENDRA THANVI-R
59	C.Ist.Appl 29/2015	DOONG SINGH & ORS. SMT. KESI BAI	DEELIP KAWADIA-P GS RATHORE-P
	3800 (STAY)		BHARAT SHRIMALI-R
60	C.Ist.Appl 135/2015	BEENA & ORS. LR'S OF AMBALAL & ANR.	BL CHOUDHARY-P
	1103 (STAY)		ROHIT GEHLOT-R ASHVINI GEHLOT-R
61	C.Ist.Appl 17/2016	LRS OF BHAGIRATH LRS OF HARDAYAL & ORS.	JS BHALERIA-P VS BHAWLA-P
	2800 (STAY)		RAJEEV PUROHIT-R RAJESH PUROHIT-R VIJAY JAIN-R
62	C.Ist.Appl 148/2016	AMBA LAL SITA BAI & ANR.	HEMANT SHRIMALI-P HARISH JANGID-P HIMANSHU SHRIMALI-P
	2800		
63	C.Ist.Appl 201/2016	DEVI CHAND & ANR. LRS OF KISHAN SINGH & ORS.	AMIT MEHTA-P
	3800 (STAY)		
64	C.Ist.Appl 310/2016	SURAJBHAN SIGNH SUNIL SINGH GEHLOT	BHAVIT SHARMA-P
	1103 (STAY)		JOG SINGH-R
65	C.Ist.Appl 341/2016	MAHINDER KUMAR & ANR. KAMLESH KUMARI & ORS.	MANISH DADHICH-P
	0603 (STAY)		
66	C.Ist.Appl 380/2016	STATE OF RAJASTHAN & ORS. JIVADI & ORS.	NS RAJPUROHIT, AGC-P
	2900 (STAY)		RAMESH BHADU-R UMAID SINGH BANWARLA-R
67	C.Ist.Appl 463/2016	SMT. SONA & ORS. HARI SINGH & ORS.	AK JAIN-P AK BABEL-P
	3800 (STAY)		RAKESH ARORA-R
68	C.Ist.Appl 86/2017	SMT. BIMLA DEVI RAGONAL MANAGER, RIICO	PANKAJ SHARMA-P CHETANA SHARMA-P PANKAJ SHARMA-P
	3800 (STAY)		MANISH PATEL-R
69	C.Ist.Appl 128/2017	LRS OF SADHU SINGH & ORS. KESARICHAND & ORS.	IR CHOUDHARY-P AK ANAND-P PREETI CHOUDHARY -P SN GOSWAMI-P VS CHOUDHARY -P
	3800 (STAY)		HIMMAT JAGGA-R

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70	C.lst.Appl 145/2017 3800 (STAY)	PAVANJEET SINGH & ANR. MUNICIPAL BOARD, GAJSINGHPUR	MUKESH VYAS-P DR P DAVE-R
71	C.lst.Appl 183/2017 1103 (STAY)	BABU SINGH VEERDAN & ORS.	DEELIP KAWADIA-P GS RATHORE-P RS RATHORE-P
72	C.lst.Appl 198/2017 1103	NARAYAN LAL & ANR. ANCHI BAI & ANR.	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P
73	C.lst.Appl 199/2017 3800 (STAY)	BHAGARAM & ORS. GIRDHARIRAM & ORS.	SHYAM SINGH BHATI-P KAILASH KUMAR-P MAMTA-P POONAM RAJUSTH-P
74	C.lst.Appl 295/2017 0603	MADHU LAL & ANR. AJMER VIDHYUT VITRAN NIGAM, LTD. & ANR.	MANISH PITALIYA-P HARI SINGH-P HARISH SINGH-P RAVINDRA PALIWAL-R
75	C.lst.Appl 298/2017 3100 (STAY)	PREMADEVI PUNJAB AND SINDH BANK & ANR.	VINOD PUROHIT-P SANJEET PUROHIT-P MANOJ KASHYAP-R RAMESHWAR CHOUHAN-R
76	C.lst.Appl 439/2017 2800 (STAY)	BANSA SINGH RAM CHANDRA & ANR.	DRON KAUSHIK-P
77	C.lst.Appl 454/2017 2800 (STAY)	SURESH GODARA JAI PRAKASH	TRILOK JOSHI-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P GJ GUPTA-R
78	C.lst.Appl 482/2017 2800 (STAY)	KHUMRAJ MST. BHAGWANI	SL JAIN-P ABHINAV JAIN-P
79	C.lst.Appl 549/2017 3800 (STAY)	LRS OF VIJAY CHAND BOTHRA SHREE SANATAN DHARAM SENIOR SEC. SCHOOL	GJ GUPTA-P DARSHAN PAL-P RAJESH PRAJAPAT-P SANDEEP SARUPARIA-R
FOR ORDERS ON INTERIM APPLICATIONS			
80	C.W. 7728/2016 4300 (STAY)	SHREE RAJMATAJI SHAN ASIND SMT. KANTA DEVI & ORS.	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P NITIN TRIVEDI-R
81	C.lst.Appl 175/1997 2800 (STAY) EX. 6,8	PUKH RAJ & ORS KUNJI & ORS	J CHOPRA-P AKHILESH RAJPUROHIT-P GIRISH JOSHI-P L R MEHTA-P OP MEHTA-P SAJJAN SINGH-R ANJAY KOTHARI-R ASHOK CHANGANI-R MOHIT SINGHVI-R NS RAJPUROHIT-R
82	C.lst.Appl 95/2013 3800 (STAY)	SAHAB RAM LAXMAN RAM & ANR.	SS LADRECHA-P VIKASH CHOUDHARY-P MC BISHNOI-R
83	C.lst.Appl 354/2013 3800 (STAY)	MAHBOOB ALI NOOR MOHAMMAD & ORS.	MOTI SINGH-P JOGENDRA SINGH-P SG OJHA-R

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FOR ORDERS ON INTERIM APPLICATIONS				
With				
84	C.Ist.Appl 389/2013	MAHBOOB ALI NOOR MOHAMMAD	MOTI SINGH-P JOGENDRA SINGH-P	SG OJHA-R
	0702			
85	C.Ist.Appl 209/2017	RAJENDRA KUMAR OM PRAKASH	VL THANVI-P SHAILESH THANVI-P	ALKESH AGARWAL-R
	2800 (STAY)			
86	C.Ist.Appl 383/2017	M/S M. VIJAY TEXTILES MILLS & ANR. M/S BANKE BIHARI PROCES PVT. LTD.	VD VAISHNAV-P	HR SONI-R
	3800 (STAY)			
FOR ADMISSION - FRESH (WITH STAY/BAIL)				
87	EX.FIRST APP 4/2016	LRS OF PARWATI BAI LRS OF RANCHHOD & ANR.	MANISH PATEL,-P	MANISH SHISHODIA-R
	3600 (STAY)			
88	C.W. 13908/2016	SATYANARAYAN & ANR DINESH NARAYAN & ORS	BHEEMKANT VYAS-P PREETY KESWANI -P	
	4300 (STAY)			
89	C.W. 4789/2017	TARA CHAND VINOD KUMAR	VL THANVI-P SHAILESH THANVI-P	
	4300 (STAY)			
90	C.W. 9494/2017	LRS OF SMT.NANDU & ANR. BALU & ORS.	VN KALLA-P MAHMOOD ASLAM KHAN-P RR ANKIYA-P	
	4300 (STAY)			
91	C.W. 11861/2017	RAJENDRA SINGH SMT. BHANWAR KANWAR & ORS.	BHUSHAN SINGH CHARAN-P LAL SINGH-P VINOD KUMAR-P	
	4300 (STAY)			
92	C.W. 15669/2017	LEELADHAR & ORS SMT. CHHUTTAN BANO & ORS	SUSHIL BISHNOI-P	
	4300 (STAY)			
93	C.W. 16158/2017	ISHAWAR SINGH & ORS. STATE OF RAJASTHAN & ANR.	HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P	
	4300 (STAY)			
94	C.W. 16209/2017	RAWTA RAM @ RAWATIYA NATH RAM	RAJENDRA KATARIYA-P BHUDHA RAM CHOUDHARY-P	
	4300 (STAY)			
95	C.Ist.Appl 182/2016	DALU SMT BAGI & ORS.	AK BABEL-P	DEELIP KAWADIA-R
	1103 (STAY)			
96	C.Ist.Appl 356/2016	SMT. SHANTI & ORS. SMT. BHURI & ORS.	RICHIN SURANA-P	
	3800 (STAY)			
97	C.Ist.Appl 217/2017	SMT. GODAWARI & ANR. LRS OF GEETA DEVI & ORS.	SG OJHA-P	MANISH SHISODIA-R
	3800 (STAY)			
98	C.Ist.Appl 230/2017	CHIEF MANAG. DIREC., J.V.V.N. LTD. & ORS MANGE RAM	MAHESH JOSHI-P	RAKESH MATORIA-R
	1700 (STAY)			
99	C.Ist.Appl 474/2017	SHAUKAT ALI SURJA RAM & ORS.	RAJEEV PUROHIT-P AJAY PUROHIT-P NR BUDANIA-P	ANIL KUMAR SINGH-R
	3800 (STAY)			

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FOR ADMISSION - FRESH (WITH STAY/BAIL)				
100	C.lst.Appl 526/2017	M/S OM ENGINEERING & ORS. M/S DHEERAJ PETROLEUM & ORS.	MUKTESH MAHESHWARI-P AIDAN CHOUDHARY-P ASHVINI GEHLOT-P VANDANA BHANSALI-P	
	3800 (STAY)			
101	C.lst.Appl 555/2017	MANJEET KAUR GURJEET SINGH & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	SAJJAN SINGH-R
	3800 (STAY)			
102	C.lst.Appl 558/2017	PASHVENDER SINGH RAVINDRA KAUR & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	SAJJAN SINGH-R
	3800 (STAY)			
103	C.lst.Appl 559/2017	BALJEET KAUR & ANR. DALIP KAUR & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	SAJJAN SINGH-R
	3800 (STAY)			
104	C.lst.Appl 560/2017	RAJENDRA SINGH & ORS. CHARANJEET KAUR & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	SAJJAN SINGH-R
	3800 (STAY)			
105	C.lst.Appl 561/2017	SUKHJINDER KAUR & ORS. HARJEET SINGH & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	SAJJAN SINGH-R
	3800 (STAY)			
With				
106	C.lst.Appl 555/2017	MANJEET KAUR GURJEET SINGH & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	SAJJAN SINGH-R
	3800 (STAY)			
107	C.lst.Appl 562/2017	MANJEET KAUR & ANR. RAVINDRA KAUR & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	SAJJAN SINGH-R
	3800 (STAY)			

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FOR ADMISSION - FRESH (WITH STAY/BAIL)			
108	C.lst.Appl 563/2017	BALJEET KAUR HARJEET SINGH & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	3800 (STAY)		
109	C.lst.Appl 564/2017	LRS OF GURDEV KAUR GURJEET SINGH & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	3800 (STAY)		
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
110	C.W. 9826/2013	M/S. CHETAK GRANITES & ORS. SMT. SONI & ORS.	BM BOHRA-P ABHISHEK BOHRA-P DLR VYAS-P JS NARUKA-P KL SOLANKI-P KULDEEP VAISHNAV-P
	4300 (STAY)		
111	C.W. 7210/2014	SOHAN LAL & ORS SMT. KANTA DEVI & ANR	RAVI BHANSALI-P VIPUL DHARNIA-P
	4300 (STAY) EX 8		
112	C.W. 7770/2015	ROOP LAL & ANR BANSI LAL	DEELIP KAWADIA-P GS RATHORE-P
	4300 (STAY)		
113	C.W. 8860/2015	MAHAVEER RAJ SENIOR CIVIL JUDGE & ACMM NO.6 JOD. &ORS	HIMANSHU MAHESHWARI-P DK SHARMA-P
	4300 (STAY)		NARENDRA THANVI-R RAJESH CHOUDHARY-R SG OJHA-R
114	C.W. 11414/2015	PURNA RAM BAJRANG LAL & ORS	ARVIND SAMDARIYA-P JR BHATI-P
	4300 (STAY)		
115	C.W. 4687/2016	KAMLESH KUMAR JAIN SMT. KIRAN JAIN & ANR	JAI KISHAN BHAIYA-P
	4300 (STAY)		OM RAJPUROHIT-R
116	C.W. 8672/2016	MANGI LAL & ANR SUJARAM & ORS	CHAITANYA GAHLOT-P BHAVANI SINGH-P MONARK GAHLOT-P
	4300 (STAY)		VIKAS BALIA-R
With			
117	C.W. 8569/2016	KAMLESH SUJARAM & ORS	VINIT SANADHYA-P RAJESH PARIHAR-P
	4300 (STAY)		RAKESH ARORA-R CHAITANYA GAHLOT-R
118	C.W. 9263/2016	BOGI DEVI @ SUMITRA DEVI & ORS ROHTASH KUMAR & ORS	SUSHIL BISHNOI-P
	4300 (STAY)		MOTI SINGH-R JOGENDRA SINGH-R
119	C.W. 11296/2016	IBRAHIM & ANR GYANA RAM & ORS	KR SAHARAN-P CR CHOUDHARY-P
	4300 (STAY)		BK BHATNAGAR-R

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
120	C.W. 11377/2016	HUKMA RAM BALVEER SINGH & ORS	J GEHLOT-P ADITYA GEHLOT-P KK BHATI-P R SINGH-P
	4300 (STAY)		
121	C.W. 13441/2016	SHOBHA RANKAWAT MANAK LAL	SN BHATT-P AKSHAY KUMAR-P NAVEEN SHARMA-P
	4300 (STAY)		
122	C.W. 976/2017	RAGHUVIR SINGH SMT. INDIRA RATHORE	SAJJAN SINGH-P
	4300 (STAY)		ASHOK PATEL-R SACHIN BHATI-R
123	C.W. 2478/2017	LALIT KUMAR LRS OF SMT.BRIJKANYA & ORS	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P
	4300 (STAY)		DEELIP KAWADIA-R GS RATHORE-R RAJESH PARIHAR-R VINEET SANDHAYA-R
124	C.W. 2782/2017	VIJAY KUMAR THE ADDL.DIST.JUDGE,SRIKARANPUR & ORS.	VINOD PUROHIT-P SANJEET PUROHIT-P
	4300 (STAY)		DHANESH SARASWAT-R DK SHARMA-R
125	C.W. 3222/2017	PREMLATA KUNWAR LALITA & ORS	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P SUSHIL SOLANKI-P
	4300 (STAY)		JAGAT TATIA-R AD UJJWAL-R
126	C.W. 5009/2017	SAJJANRAJ LRS OF ROSHANRAJ & ORS.	VISHAL SHARMA-P MAHIPAL SINGH-P
	4300 (STAY)		OP JOSHI-R DR. PRATISTHA DAVE-R
127	C.W. 5019/2017	SMT. MANITA TAK & ORS RAM GOPAL TANWAR & ORS	MANOJ BHANDARI-P
	4300 (STAY)		RC JOSHI-R RC JOSHI-R
128	C.W. 5540/2017	GOVINDLAL SONI AMBALAL & ORS.	VIKAS HEDAU-P RAMESHWAR HEDAU-P
	4300 (STAY)		PR PRAJAPAT-R
129	C.W. 5541/2017	NITIN KUMAR & ORS. SUMITRA DEVI & ORS.	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P
	4300 (STAY)		
130	C.W. 5569/2017	RAJA RAM & ORS. NARAYAN LAL & ORS.	HR SONI-P JITENDRA SONI-P NAROTTAM SONI-P
	4300 (STAY)		PD BOHRA-R
131	C.W. 6421/2017	JEEWAN KUMAR DHARM NARAYAN & ORS.	DEELIP KAWADIA-P GS RATHORE-P VARSHA PUROHIT-P
	4300 (STAY)		VINEET R DAVE-R
132	C.W. 7311/2017	SMT.PUSHPA KANWAR DEVA RAM SUTHAR & ANR.	MS RAJPUROHIT-P HS RAJPUROHIT-P LALIT SOLANKI-P
	4300 (STAY)		SUNIL PUROHIT-R
133	C.W. 7842/2017	MAHAVEER PRAHALAD RAI & ORS.	DR.RDSS KHARLIA-P DINESH LOL-P HARVEER SIDHU-P TRILOK SINGH RATHORE-P
	4300 (STAY)		LK PUROHIT-R

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
134	C.W. 11897/2017 4300 (STAY)	DHAGALARAM MITHALAL	JAI KISHAN BHAIYA-P ROSHAN LAL-R RJ PUNIA-R
135	C.W. 13805/2017 4300 (STAY)	JITENDRA VAISHNAV THAKUR GORDHAN NATH & ORS.	DILIP MULCHANDANI-P HR SONI-R DINESH PARIHAR-R GIRDHARI SINWARIA-R
136	C.W. 15174/2017 4300 (STAY)	DEEP SINGH STATE OF RAJASTHAN & ANR.	SHYAM S KHATRI-P BS CHOUHAN-P
137	C.Ist.Appl 430/2016 3800 (STAY)	BIRBAL SINGH SURA & ANR. SMT. PANCHA DEVI & ORS.	SUNIL BENIWAL-P AR BENIWAL-P KUNAL GEHLOT-P MANJEET GODARA-P SAHEE RAM MUNDEL -P RS CHOUDHARY-R JR CHAWEL-R RS CHOUDHARY-R
FINAL DISPOSAL AT ADMISSION STAGE			
138	C.W. 4607/2009 4300 (STAY)	DHULESHWAR MEENA TEJA	SANDEEP SARUPARIA-P SUDHIR SARUPARIA-P
139	C.W. 1872/2010 6500 [SR.CITIZEN] EX 5,4,7	PREM SINGH & ORS. STATE OF RAJ. & ORS.	JL PUROHIT-P NS ACHARYA-P NS BUDANIA-P RAJEEV PUROHIT-P MS SINGHVI-R AKHLESH RAJPUROHIT-R ANIL BISSA-R G.A.-R LR MEHTA-R OP BOOB-R RAMIT MEHTA-R SANDEEP BHANDHAWAT-R VINEET JAIN-R
140	C.W. 8545/2011 4300	KASHI RAM SMT. ROSHNI DEVI & ORS.	VK BHADU-P DRON KAUSHIK-R TS CHAMPAWAT-R
141	C.W. 11456/2011 4300 (STAY)	RAJENDRA SINGH M/S. INDUSTRIES SUPPLIERS	RAKESH ARORA-P NARESH CHHANGANI-R
FINAL DISPOSAL AT ORDERS STAGE			
142	C.Ist.Appl 200/2016 2800 (STAY)	VIDHYA DEVI AMRO DEVI	HIMMAT JAGGA-P HEMANT JAIN-R
FOR HEARING			
143	C.Ist.Appl 173/1993 3800 EX 9	ROOP LAL MOHAN BAI	ARVIND SAMDARIYA-P ARVIND SAMDARIYA-P SURESH SEN-P MANISH SHISHODIA-R AK RAJVANSHY-R HUKAM SINGH BHATI-R MANISH SHISHODIA-R MUKESH PATODIA-R MUKESH SHARMA-R SANJAY NAHAR-R SURESH SHRIMALI-R
144	C.Ist.Appl 24/1997 3100	CENTRAL BANK OF INDIA HARIPRASAD	OP PUNGALIA-P MS RATHORE-P SK GUPTA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
145	C.lst.Appl 39/2000	BHANWAR LAL VEER BAHADUR SINGH AND ANR	JL PUROHIT-P JL PUROHIT-P NS ACHARYA-P R PUROHIT-P
	2800		
146	C.lst.Appl 63/2002	LRS OF MAKHAN SINGH LRS OF JEEVAN RAM	CS KOTWANI-P KALISH KHATRI-P RAKESH ARORA-P
	2800		
147	C.lst.Appl 170/2002	LRS OF GOPAL BIHARI & ORS SHYAM BAHETI & ORS	AK ACHARYA-P ARUN KALLA-P BK PUROHIT-P KN VYAS-P
	2800		RAKESH ARORA-R NK VYAS-R SP BHATI-R
148	C.lst.Appl 650/2004	SHYAMLAL & ORS JAGDISH CHANDRA & ANR	SAJJAN SINGH-P DURGA RAM-P JK BHAIYA-P
	1103 (SENIOR CITIZEN) EX.3		PRATISHTHA DAVE-R RAJAT DAVE-R
149	C.lst.Appl 109/2006	HARAKCHAND & ANR RAJMAL	ARVIND SAMDARIYA-P ARVIND SAMDARIYA-P
	1103 TOP TEN		SAJJAN SINGH-R
150	C.lst.Appl 534/2006	IBRAHIM SATTAR & ORS.	HR SONI-P CHETAN PRAKASH SONI-P PANKAJ PAREEK-P
	1103 {SENIOR CITIZEN}		SURESH SHRIMALI-R RAJESH CHOUDHARY-R
151	C.lst.Appl 546/2006	MOHD.ISMILE AMAR CHAND & ORS.	RR NAGORI-P MANISH SHISHODIA-P
	0702 (STAY)		RANJEET JOSHI,CAVEATOR-R
152	C.lst.Appl 294/2007	M/S STERLING RESORT PVT.LTD. MUNICIPAL BOARD MT.ABU & ORS.	JP JOSHI-P MRS RENUKA BOHRA-P RS BHATI-P SIDDARTH JOSHI-P TARUN JOSHI-P
	3800		YASHWANT MEHTA-R
153	C.lst.Appl 459/2007	SHEOKARAN SANDEEP & ANR.	DL MOTHSRA-P BL CHOUDHARY-P
	3800 (STAY)		GR PUNIA-R ALKESH AGARWAL-R RS CHOUDHARY-R SHAILESH AGARWAL-R VINOD BHADU-R
154	C.lst.Appl 18/2008	PRADEEP SINGHVI & ANR. HERO DHANKANI & ORS.	MANISH SHISHODIA-P DIGVIJAY SINGH-P MS UDAWAT-P NIHAR JAIN-P VIKAS BALIA-P VINEET SANADHIYA-P
	3800		NARENDRA THANVI-R SD RAJPUROHIT-R
155	C.lst.Appl 350/2008	MOHAN LAL & ANR. MISHRI LAL	RK THANVI-P M GEHLOT-P NARENDRA THANVI-P SD PUROHIT-P SUNIL VYAS-P
	0702		NR CHOUDHARY-R SR CHOUDHARY-R
156	C.lst.Appl 147/2012	SMT.PUSHPA DEVI & ORS. JETH MAL	VINOD PUROHIT-P SANJEET PUROHIT-P
	3800		DD CHITLANGI-R

Daily Causelist(Filterd)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
157	C.Ist.Appl 437/2016 2900 (STAY)	THE STATE OF RAJASTHAN & ORS. CHANDRA RAM & ANR.	NARENDRA SINGH RAJPUROHIT-P	RAMESH BHADU-R UMED SINGH-R
158	C.Ist.Appl 26/2017 1103 (STAY)	PREM PRAKASH & ANR. INDRA DEVI & ANR.	NARENDRA THANVI-P ASHOK THANVI-P	HUKAM SINGH-R BHAVIT SHARMA-R

Daily Causelist(Filtered)
Monday Dated : 18/12/2017
Court No :11
HON'BLE MR. JUSTICE VINIT KUMAR MATHUR

2.00 PM - 4.30 PM

SB Criminal Revisions,

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFFECT CASES				
1	CRL.R. 881/2016 0208	KHAYALI LAL AMETA STATE & ANR.	MD VAISHNAV-P RISHI VAISHNAV-P	PP-R RISHABH SHRIMALI-R
2	CRL.R. 734/2017 0208	CHANDRA SHEKHAR SMT DIVYA & ORS.	VIVEK SHRIMALI-P	
3	CRL.R. 839/2017 0206	VISHNU RAM STATE & ORS	KC CHOUDHARY-P	
4	CRL.R. 880/2017 0206	VIJAY KUMAR STATE	ASHVINI SWAMI-P RAJVI KAUSHIK-P	PP-R
5	CRL.R. 1471/2017 0208	MANOHAR LAL STATE & ANR	KULDEEP SHARMA-P	PP-R
FOR ORDERS				
6	APPL. CRL. 1549/2017 (IN CRLR 448/2014)	SUGNI DEVI @ SHAKUNTALA DEVI STATE & ORS.	DK GAUR-P PD VAISHNAV-P SARASWATI GAUR-P	PP-R VINAY JAIN-R
7	CRL.R. 974/2016 0208	SALIM KHAN STATE	JITENDRA OJHA-P	PP-R
With				
8	CRL.R. 752/2016 0208	SALIM KHAN STATE	JITENDRA OJHA-P	PP-R
9	CRL.R. 763/2017 0208	OM PRAKASH STATE & ANR	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P	PP-R
10	CRL.R. 863/2017 0208	SURENDRA PRIKSHIT & ANR.	SANGEETA ALHANS-P	
11	CRL.R. 1459/2017 0208 (STAY)	KRISHNA LAL STATE & ANR	PANKAJ SHARMA-P CHETANA SHARMA-P	PP-R
FOR ADMISSION - FRESH (WITH STAY)				
12	CRL.R. 467/2017 0208 (STAY)	HISAR MOHD. STATE & ORS.	SHREE KANT VERMA-P PRITAM JOSHI-P	PP-R
With				
13	CRL.R. 1332/2016 0208	SMT ANISHA BANO & ORS HISAR MOHD.	BK VYAS-P PREETY KESWANI-P	SK VERMA-R
14	CRL.R. 1112/2017 0208 (STAY)	MOHAN LAL SAIN STATE	JVS DEORA-P	PP-R
15	CRL.R. 1113/2017 0208 (STAY)	MOHAN LAL SAIN STATE & ANR.	JVS DEORA-P	PP-R

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - FRESH (WITH STAY)			
16	CRL.R. 1340/2017	DEEPESH @ JANGI & ANR STATE	PP-R PRADEEP SHAH-P CS RATHORE-P MS BORAWAT-P PRADEEP SHAH-P RANJEET SINGH-P SABIR KHAN -P
	0206 (STAY)		
17	CRL.R. 1435/2017	SMT SHEETAL SHRIMALI SHIVDUTT SHRIMALI (DAVE)	PP-R VINEET R DAVE-P HARSHIT BHURANI-P
	0208 (STAY)		
18	CRL.R. 1440/2017	SMT MOHANI BAI & ORS STATE	PP-R MANISH KUMAR PITALIYA-P HARI SINGH-P
	0206 (STAY)		
19	CRL.R. 1441/2017	NARAIN LAL SMT KANKU DEVI & ANR	PP-R JVS DEORA-P PRAVEEN BHATI-P
	0208 (STAY)		
20	CRL.R. 1453/2017	MOTILAL STATE	PP-R RANJEET JOSHI-P ABHIJEET JOSHI-P RANJEET JOSHI-P SMITA JOSHI-P VISHWAJEET JOSHI-P
	0206 (STAY)		
21	CRL.R. 1478/2017	VISHAL SINGH & ORS. SMT HIMANI & ANR.	PP-R PC SOLANKI-P DS BAGHEL-R
	0206 (STAY)		
22	CRL.R. 1517/2017	SUKHDEV & ORS. STATE OF RAJASTHAN & ANR.	PP-R NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P NITIN GOKHLANI-P SARANSH VIJ-P VIJAY CHOUDHARY-P
	0206 (STAY)		
23	CRL.R. 1522/2017	GOPI RAM STATE	PP-R RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P
	0208 (STAY)		
24	CRL.R. 1523/2017	JAGDISH STATE	pp-R DIVAKAR SHARMA-P ROHAN LAL-P
	0208 (BAIL)		
25	CRL.R. 1526/2017	APARAM @ DALPAT STATE	PP-R PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P SS RATHORE-P
	0208 (BAIL)		
FOR ADMISSION - FRESH (WITHOUT STAY)			
26	CRL.R. 219/2016	MANI SHANKER JOSHI STATE & ORS.	PP-R CS KOTWANI-P HR VISHNOI-P
	0208		
27	CRL.R. 466/2017	SMT KUSHAL & ORS. BHANWAR LAL	PP-R KULDEEP MARWAN-R RAKHI BHATI-P OM PRAKASH PANWAR-P
	0208		
28	CRL.R. 1327/2017	SHIV RAJ STATE	PP-R DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
	0107		

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - FRESH (WITHOUT STAY/)			
29	CRL.R. 1464/2017	AMAN KUMAR STATE	SHREE KANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0208		PP-R PANKAJ GUPTA-R
30	CRL.R. 1476/2017	SMT TULSI DEVI & ANR STATE & ANR	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P
	0208		PP-R
31	CRL.R. 1511/2017	MANISH KUMAR STATE	BS CHARAN-P LAL SINGH-P VINOD KUMAR-P
	0208		PP-R
32	CRL.R. 1527/2017	SAHIL STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0208		PP-R
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
33	CRL.R. 65/2009	RAN SINGH STATE & ANR.	LD KHATRI-P LD KHATRI-P
	0208		PP-R KL CHOUHAN-R
34	CRL.R. 884/2012	VIVEK PANDEY & ORS. STATE & ANR.	DR.S.S.JODHA-P
	0206 (STAY)		PP-R JS BHALRIA-R
With			
35	CRL.R. 883/2012	HIMANSHU SOOD STATE & ANR.	DR.S.S.,JODHA-P
	0206		PP-R JS BHALRIA-R
36	CRL.R. 540/2014	SITA RAM STATE & ANR.	PRADEEP SHAH-P
	0208 (STAY)		PP-R SURESH KUMBHAT-R
37	CRL.R. 890/2014	AMI LAL STATE & ORS.	RS CHOUDHARY-P
	0208 (STAY)		PP-R VIJAY JAIN-R
38	CRL.R. 940/2015	KHEMRAJ CHANDAK & ANR. STATE & ANR.	NISHANT BORA-P BIRBAL SARAN-P VIJAY CHOUDHARY-P
	0206 (STAY) (A/W CRLMP 2145/2014) (A/W CRLMP 3634/2015)		PP-R MS AMRAWAT-R
With			
39	CRL.R. 1272/2015	SMT. KIRAN CHANDAK STATE & ORS.	MS AMARAVAT-P SAJID KHAN-P VIKASH DAVE -P
	0206 (ORDER)		
40	CRL.R. 1275/2015	STATE VIMAL KUMAR & ORS.	PP-P
	0205 (A/W CRLR 1022/2007) (A/W CRLR 361/2011) *		PRADEEP SHAH-R DEEPAK MENARIA-R HARISH PUROHIT-R SHAMBHOO SINGH-R
41	CRL.R. 1385/2015	SMT MAMTA @ MANGI SALVI SHANKAR LAL	DEEPAK MENARIA-P MRS UJJWAL TIWARI-P
	0208		PP-R RAJESH CHOUDHARY-R

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
42	CRL.R. 755/2017	MISS KHUSHI & ANR STATE & ANR	DN YADAV-P AMIT SHARMA-P DLR VYAS-P RAJESH LALWANI-P
	0208		
With			
43	CRL.M.PET. 345/2017	SMT BABITA STATE & ORS.	MANOJ BOHRA-P SEEMA BOHRA-P
	0204 (STAY) (ADMISSION)		PP-R DN YADAV-R
44	CRL.R. 886/2017	REWATRAM STATE & ORS	SURESH KUMBHAT-P BK BHATNAGAR-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P
	0206 (STAY) (EXP - 5)		PP-R MUKTESH MAHESHWARI-R
45	CRL.R. 992/2017	ISHAK @ TODA STATE	MANOJ PUROHIT-P SANJAY VYAS-P
	0208		PP-R
46	CRL.R. 1025/2017	SMT RAJNI SHARMA STATE & ANR.	HIMMAT JAGGA-P AMAN MIDHA-P HL CHAUHAN-P
	0208 (STAY)		PP-R RAKESH MATORIA-R
47	CRL.R. 1067/2017	LOKESH SMT DEEPIKA & ORS.	DR. SACHIN ACHARYA-P Dr PRAMILA ACHARYA-P
	0208 (STAY)		PP-R
48	CRL.R. 1181/2017	SMT SANTOSH STATE & ANR	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0206 (STAY) (EXP - 12)		PP-R RANJEET JOSHI-R
49	CRL.R. 1309/2017	CHEEMA RAM STATE	VIJAY RAJ BISHNOI-P VIJAY JANI-P VIJAY RAJ BISHNOI-P
	0107 (STAY)		PP-R
50	CRL.R. 1362/2017	SHYAMLAL GEHLOT STATE & ANR	MAHESH KHYANI-P NEELAM-P PRAVEEN K DODA-P
	0208 (STAY)		PP-R SUNIL KACHHAWAHA-R
51	CRL.R. 1502/2017	SMT KAILASH KANWAR & ANR. RAMESH SINGH	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTALA MATORIA-P
	0208		FARZAND ALI-R
FINAL DISPOSAL AT ADMISSION STAGE			
52	CRL.R. 332/2013	GURMUKH SINGH STATE & ANR.	RAKESH MATORIA-P SK DADHICH-P
	0208 (STAY)		PP-R DS THIND-R
53	CRL.R. 445/2016	SMT JYOTI & ANR. HARENDRA	VISHAL SHARMA-P MAHIPAL CHARAN-P
	0208		PP-R SP SHARMA-R
FINAL DISPOSAL AT ORDER STAGE			
54	CRL.R. 794/2014	RANI & ORS. GOVIND	SK VERMA-P KAUSHAL GAUTAM-P KULDEEP SHARMA-P SHREEKANT VERMA-P
	0208 (STAY) (EXP - 12)		PP-R JITENDRA OJHA-R

Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FINAL DISPOSAL AT ORDER STAGE			
55	CRL.R. 548/2015	PRAMOD STATE	VINIT SANADHYA-P RAJESH PARIHAR-P
	0208 (HEARING)		

Daily Causelist(Filterd)

Monday Dated : 18/12/2017

Court No :12

HON'BLE MR. JUSTICE MANOJ KUMAR GARG

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Criminal Appeals, , SB Parole Writs.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFFECT CASES			
1	CRL.LV.A. 130/2017 0106	JUGAL NARAYAN SONI STATE & ANR	PC SOLANKI-P PP-R VINEET JAIN-R
2	CRL.LV.A. 236/2017 0106	MUNICIPAL COUNCIL CHITTORGARH DWARKA PRASAD	FARZAND ALI-P PP-R NAMAN MOHNOT-P PANKAJ CHOUDHARY-P SANGRAM SINGH SANGWA-P
3	CRL.LV.A. 394/2017 0106	RITU STATE & ORS	SUNIL BENIWAL-P PP-R AR BENIWAL-P MANJEET GODARA-P SAHEERAM MUNDEL-P VINOD SIHAG-P
4	CRL.LV.A. 457/2017 0106	NARESH GARG STATE & ANR	JS BHALERIA-P VS BHAWLA-P
5	CRL.LV.A. 459/2017 0106	PRAKASH PETROLEUM AAMIN ALTAF	GOVIND SUTHAR-P
6	CRL.LV.A. 530/2017 0106	SANDEEP KUMAR KAMAL & ORS.	RAJENDRA CHOUDHARY-P PP-R
7	CRL.A. 619/2017 0106	RAM SINGH STATE & ORS	VIPIN MAKKAD-P PP-R
8	CRL.A. 945/2017 0106	MEMUNA YUNU KHAN & ANR	GANPAT LAL PRAJAPAT-P GS SANKHALA-R KAILASH KUMAR-P RAMESH KUMAR-P SUNIL PRAJAPAT-P
9	CRL.A. 946/2017 0106	SMT SHANTI DEVI STATE & ANR	KAUSHAL GAUTAM-P PP-R
10	CRL.A. 1210/2017 0106	MUKESH ANAND STATE & ANR.	SHREEKANT VERMA-P PP-R ANJALI VERMA-P PRITAM JOSHI-P
With			
11	CRL.LV.A. 370/2017 0106	BALRAJ KRISHAN STATE & ANR	SHREE KANT VERMA-P PP-R
FOR ORDERS - MISC.CASES			
12	CRL.M.PET. 1491/2013 0204 (IN CRLA 184/1993)	PREMA RAM STATE	BY HON-P PP-R BY POST-P
13	APPL. CRL. 832/2016 (EXP - 5) (IN CRLMP 3398/2015)	GHANSHYAM MUNDARA & ORS. STATE & ORS.	KAPIL PUROHIT-P PP-R LAXMAN SINGH-P KAILASH KHILERY-R OP SANGWA-P

Daily Causelist(Filtered)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - MISC.CASES			
14	SUSP. OF SENT.(APP) 892/2017 0107 IN CRLA 1231/16	HARPINDRA SINGH @ RUPINDRA SINGH & ANR. STATE	RS GILL-P PP-R
15	SUSP. OF SENT.(APP) 1083/2017 0103 IN CRLA 1750/17	RUSTAM KHAN STATE	PANKAJ GUPTA-P PP-R
16	SUSP. OF SENT.(APP) 1101/2017 0107 IN CRLA 1789/17	HEMRAJ @ PAPPU STATE	SS SHAKTAWAT-P BPS INDA-P PP-R
17	SUSP. OF SENT.(APP) 1104/2017 0107 IN CRLA 1798/17	SURESH KUMAR STATE	RAJENDRA CHARAN-P PP-R
18	SUSP. OF SENT.(APP) 1120/2017 0107 IN CRLA 1830/17	BANSHI LAL BISHNOI UOI	RN BISHNOI-P MALI RAM PAREEK-R
19	SUSP. OF SENT.(APP) 1151/2017 0107 IN CRLA 1397/2017	JOGARAM & ANR. STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R
20	SUSP. OF SENT.(APP) 1167/2017 0107 IN CRLA 1307/17	SHRAWAN KUMAR STATE	B RAY BISHNOI-P PP-R
21	SUSP. OF SENT.(APP) 1203/2017 0103 IN CRLA 801/2017	SHRAWAN RAM STATE	JR CHOUDHARY-P JR CHOUDHARY-P NISHANT BORA-P PP-R
22	SUSP. OF SENT.(APP) 1231/2017 0107 IN CRLA 649/2015	PHUL SINGH STATE	RAHUL BATHI-P PP-R
23	SUSP. OF SENT.(APP) 1245/2017 0102 IN CRLA 2023/17	OMPRAKASH PAREEK STATE	FARZAND ALI-P SANGRAM SINGH SANGWA-P PP-R
24	SUSP. OF SENT.(APP) 1250/2017 0107 IN CRLA 1775/17	ABDUL HAKIM @ BHURA & ORS. STATE	KR BHATI-P SUMER SINGH SEN-P PP-R
25	SUSP. OF SENT.(APP) 1254/2017 0107 IN CRLA 437/17	LADU LAL BHAMBHI STATE	KALURAM BHATI-P SUMER SINGH SEN-P PP-R
26	SUSP. OF SENT.(APP) 1255/2017 0104 IN CRLA 523/17	SANDEEP SINGH @ SANNY STATE	UMESH SHRIMALI-P PP-R
27	SUSP. OF SENT.(APP) 1260/2017 0107 IN CRLA 1294/17	BHURA DAS STATE	B RAY BISHNOI-P ASHOK CHANDRA-P PP-R
28	SUSP. OF SENT.(APP) 1268/2017 0102 IN CLRA 1393/17	DHULA STATE	ANUJ SAHLOT-P ARUN DADHICH-P NAMITA SAHLOT-P PP-R
29	CRL.M.PET. 4226/2017 0204 (IN CRLA 1834/2017)	STATE RAJU @ RAJENDRA	BY POST-P

Daily Causelist(Filtered)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - MISC.CASES			
With			
30	CRL.A. 1834/2017	PREM KUMAR & ORS STATE	BHOOP SINGH MOOND-P AJU V JOSH-P PP-R
	0101 (BAIL)		
31	CRL.A. 506/2013	ABDUL HAKIM @ BHURIYA STATE	ANIL KAVIRAJ-P PP-R
	0107 EX-5		
32	CRL.M.APPLI. 820/2013	K.U.M.S. FATEHNAGAR THROUGH SECRETARY M/S PANKAJ AGRO PROTINEX LTD. & ORS.	LK PUROHIT-P
	{IN CRLA 921/12}		
With			
33	CRL.M.APPLI. 821/2013	KUMS FATEHNAGAR M/S PANKAJ AGRO PROTINEX LTD.& ORS..	LK PUROHIT-P
	{IN CRLA 923/12}		
34	CRL.A. 890/2013	STATE MUM SINGH @ GAUNDO & ORS.	PP-P DHIRENDRA SINGH-R RAKESH MATORIA-R
	0106		
With			
35	CRL.A. 371/2013	MUM SINGH @ GANDO & ORS. STATE	DHIRENDRA SINGH-P Dr. PUSHPENDRA SINGH-P PP-R
	0103		
36	CRL.A. 1003/2013	CHIMAN SINGH STATE	JITENDRA OJHA-P BHAVESH TRIVEDI-P PP-R
	0102 (A/W CRLA 211/13,357/13, 151/14)		
37	CRL.A. 152/2015	STATE JAPAN SINGH & ANR.	RK BOHRA PP-P
	0107		
38	CRL.A. 242/2015	STATE ALISHER & ORS	PP-P HASTIMAL SARASWAT-R
	0106		
39	CRL.LV.A. 341/2016	MUNNA RAM LADULAL	DS BENIWAL-P SANJAY NAHAR-R
	0106		
40	CRL.A. 1030/2016	STATE KALU LAL @ BANTI	VISHNU KACHHWAHA PP-P GK GOUR-R
	0106		
41	CRL.LV.A. 513/2017	RAKESH HARIJAN SANJAY JAIN	MK PITALIYA-P HARI SINGH-P
	0106		
42	CRL.A. 1367/2017	SURENDRA SINGH STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
	0101 (BAIL)		
43	CRL.A. 1636/2017	REWAT SINGH STATE & ANR.	SHREYANSH MARDIA-P PP-R
	0106		
With			
44	CRL.A. 1160/2017	KISHOR SINGH & ORS STATE	BS DEORA-P KP RAJ SINGH-P PP-R
	0113		

**Daily Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - MISC.CASES			
With			
45	CRL.A. 1183/2017	REWAT SINGH STATE & ORS.	SHREYANSH MARDAI-P SHREYANSH MARDIA-P
	0106		
46	CRL.A. 1731/2017	STATE RAM NIWAS & ANR.	PP-P MR PRASANT TATIA-R
	0106		
47	CRL.A. 1817/2017	ROHTASH KUMAR STATE & ANR.	HEMANT JAIN-P MAHIPAL SINGH-P
	0106		PP-R KAUSHAL GAUTAM-R KAUSHAL GUPTA-R PANKAJ GUPTA-R SHREERANT VERMA-R
FOR FRESH ADMISSION WITH STAY			
48	CRL.M.PET. 3353/2017	UTTAM CHAND STATE	B RAY BISHNOI-P ASHOK CHANDRA-P HITESH BISHNOI-P VISHNU LAL SHREEMALI-P
	0204 (STAY) (EXP - 5)		
49	CRL.A. 1955/2017	TAKHAT SINGH & ANR STATE	PRADEEP SHAH-P CS RATHORE-P JAYANT JOSHI-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P
	0103 (BAIL)		PP-R
50	CRL.A. 2060/2017	NYAZ MOHAMMAD @ RAJU STATE	GOPAL ACHARYA-P VIJAY KUMAR MALVYIA-P
	0101 (BAIL)		
51	CRL.A. 2066/2017	NATHU LAL STATE	RK CHARAN-P ABHISHEK CHARAN-P
	0107 (BAIL)		PP-R
52	CRL.A. 2067/2017	SANJAY KUMAR STATE	RK CHARAN-P ABHISHEK CHARAN-P RAJENDRA CHODHARY-P
	0107 (BAIL)		PP-R
53	CRL.A. 2070/2017	MALA RAM STATE	TEJA RAM CHOUDHARY-P
	0101 (BAIL)		PP-R
FOR FRESH ADMISSION WITHOUT STAY			
54	C.W. 16403/2017	SMT. GOMTI DEVI STATE OF RAJASTHAN & ORS.	KALURAM BHATI-P SUMER SINGH SEN-P
	4300		
55	C.W. 16458/2017	SMT. PRIYANKA KANWAR STATE & ORS	KALU RAM BHATI-P SUMER SINGH SEN-P
	4300		
ADMISSION WITH NOTICE SERVED			
56	CRL.M.PET. 2643/2013	MAHAVEER CHAND & ORS. STATE & ANR.	RANJEET JOSHI-P ABHIJEET JOSHI-P KAPIL BISSA-P VISHWAJEET JOSHI-P
	0204 (STAY) (EXP - 5)		PP-R TRS SODHA-R

**Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED				
57	CRL.M.PET. 567/2015	KRISHAN KUMAR & ANR. STATE & ANR.	ARPIT BHOOOT-P ARPANA BHOOOT-P DC KHATRI-P MEHAK BHOOOT-P SURENDRA SINGH-P	PP-R SHYAM SINGH BHATI-R
	0204 (STAY) (EXP - 5 & 6)			
58	CRL.M.PET. 1495/2016	NIRMAL SINGH & ORS. STATE & ANR.	DR. SACHIN ACHARYA-P Dr PRAMILA ACHARYA-P	PP-R BHARAT BOOB-R
	0204 (STAY) (EXP - 5)			
59	CRL.M.PET. 2589/2016	BHARTI & ORS. STATE & ANR.	VARUN SINGHVI-P VINEET JAIN-P	PP-R AJAY VYAS-R
	0204 (STAY) (EXP - 5)			
60	CRL.M.PET. 2753/2016	MUKESH STATE & ANR.	SUNIL MEHTA-P NARPAT CHOUDHARY-P	PP-R DR P DAVE-R
	0204 (STAY) (EXP - 5)			
61	CRL.M.PET. 2220/2017	SMT KOYALI & ANR. STATE & ANR.	MOTI SINGH-P PD RAJPUROHIT-P RK MEHAR-P	PP-R OP MEHTA-R
	0204 (STAY) (EXP - 5 & 9)			
62	CRL.M.PET. 2458/2017	VIJAY SINGH RAWAT STATE & ANR.	FIROZ KHAN-P ABHIJEET GEHLOT-P OP VISHNOI-P	PP-R HM SARASWAT-R
	0204 (STAY) (EXP - 5)			
With				
63	CRL.M.PET. 2459/2017	DHANNA STATE & ANR.	FIROZ KHAN-P ABHIJEET GEHLOT-P OP VISHNOI-P	HM SARASWAT-R
	0204			
With				
64	CRL.M.PET. 2460/2017	ACHLA RAM STATE & ANR.	FIROZ KHAN-P ABHIJEET GEHLOT-P OP VISHNOI-P	HM SARASWAT-R
	0204			
With				
65	CRL.M.PET. 2461/2017	PRAMOD KACHHWAHA STATE & ANR.	FIROZ KHAN-P ABHIJEET GEHLOT-P OP VISHNOI-P	HM SARASWAT-R
	0204			
With				
66	CRL.M.PET. 2462/2017	NARPAT SINGH STATE & ANR.	FIROZ KHAN-P ABHIJEET GEHLOT-P OP VISHNOI-P	HM SARASWAT-R
	0204			
67	CRL.M.PET. 2557/2017	BRIJRAJ SINGH & ANR. STATE & ANR.	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P	MAHESH KHYANI-R
	0204 (STAY) (EXP - 5)			
With				
68	CRL.M.PET. 2605/2017	BRIJRAJ SINGH & ANR. STATE & ANR.	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P	
	0204 (ORDER)			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED			
With			
69	CRL.M.PET. 2806/2017	SUMER SINGH & ANR. STATE & ANR.	RAJVENDRA SARASWAT-P PP-R MAHESH KHYANI-R
	0204 (STAY)		
70	CRL.A. 685/2015	RAMESH TAILOR STATE & ORS.	CS KOTWANI-P HR VISHNOI-P PP-R DEEPAK MENARIA-R
	0106		
71	CRL.A. 354/2017	KUM KAMLA @ KAMLI STATE	JVS DEORA-P PP-R
	0113 (STAY)		
With			
72	CRL.A. 352/2017	SMT SHIVARI STATE	JVS DEORA-P PP-R
	0113 (STAY)		
With			
73	CRL.A. 353/2017	BHAGIRATH STATE	JVS DEORA-P PP-R
	0113 (STAY)		
74	C.W. 2565/2012	MOHAN RAM STATE (HOME) & ORS	SUKESH BHATI-P SUNNY CHANGARA-P BK MEHAR-R
	4300		
75	C.W. 11373/2017	SMT. BHOMA STATE OF RAJASTHAN & ORS.	KALURAM BHATI-P SD CHAVARIYA-P SUMER SINGH SEN-P VIKRAM BARASA-P OP RATHI-R
	4300		
FOR HEARING			
76	CRL.A. 954/2013	SONU STATE	RAKESH MATORIA-P SK DADHICH-P PP-R
	0102 For : 2012 Years, 11 Months & 13 Days. 7 YEAR		
77	CRL.A. 736/2014	SHRI RAM @ SAURABH STATE	VIPIN MAKKAD-P VINOD SHARMA-P MS RAJPUROHIT-R RAVINDRA ACHARYA-R RAVINDRA CHOUHAN-R
	0102 For : 2012 Years, 10 Months & 17 Days. (8 YEARS)		
78	CRL.A. 409/2012	BHANWAR LAL @ SADU STATE	DS THIND-P PP-R
	0103 For : 2012 Years, 3 Months & 12 Days. (10 YEARS) (24.05.2002 TO 16.05.2003 AND 12.03.2012 TO CONTINUE)		
79	CRL.A. 525/2008	DEVI LAL @ DEBU LAL & ANR. STATE	DLR VYAS-P MAHESH GOPA-P SURESH KUMBHAT-P PP-R
	0103 For : 2004 Years, 12 Months & 7 Days.		
With			
80	CRL.A. 526/2008	BHINYA @ BHILIYA @ NAGJI RAM & ANR. STATE	DLR VYAS-P MAHESH GOPA-P PP-R
	0103 (BAIL)		
With			
81	CRL.A. 715/2008	RADHEY SHYAM @ RAMESH NATH & ANR. STATE	RS GEHLOT-P PP-R
	0103 07/12/2004 10 YEAR		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
82	CRL.A. 732/2008	RADHEY SHYAM @ RAMESH NATH & ANR. STATE	BY POST-P JVS DEORA-P
	0103		
FOR HEARING			
83	CRL.A. 467/1993	ABDUL MAJID STATE	DEEPAK GOYAL-P DINESH KALA-P J.R.BIJARNIA-P MANOJ SHARMA-P NIYAZUDDIN KHAN-P R.YADEV-P RINESH GUPTA-P
	0101		
84	CRL.A. 289/2010	AAJU @ AAJAD STATE	SHAMBHOO SINGH-P
	0101		
85	CRL.A. 140/2011	STATE RAMSWAROOP YADAV & ANR	PP-P
	0108		DEVENDRA MAHALANA-R
With			
86	CRL.A. 139/2011	STATE JINENDRA KUMAR	PP-P
	0108		HASTI MAL SARASWAT-R
87	CRL.A. 778/2012	BALWANT SINGH @ KALWANT SINGH & ANR. STATE	MUKESH VYAS-P DILIP SHARMA-P NISHANT MOTSARA-P
	0107		
88	CRL.A. 1371/2017	BALVEER STATE	GR BHARI-P
	0103		

Daily Causelist(Filterd)

Monday Dated : 18/12/2017

Court No :13

HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR

AFTER COMPLETION OF

DB TO

1.00 PM AND 2.00 TO

4.30

SB Criminal Bails u/s 438 Cr. P. C., SB Criminal Appeals u/s 14A SC & ST (Prevention of Atrocities) Act, 1989 related to Bails.

S.No.	Case Type /No	Title of The Case	Name of Advocate
1	CRL.M.(BAIL) 3827/2017 0201	HARI SINGH & ORS. STATE	VINEET JAIN-P ASHOK KUMAR-P PP-R MOTI SINGH-R
2	CRL.M.(BAIL) 3936/2017 0201	RAM DAYAL STATE	IR CHOUDHARY-P AK ANAND-P BR CHOUDHARY-P SN GOSWAMI-P VS CHOUDHARY-P PP-R MANJULA CHOUDHARY-R
3	CRL.M.(BAIL) 4383/2017 0201	BHANWARLAL STATE	VINEET JAIN-P ASHOK KUMAR-P PP-R RAKESH ARORA-R
4	CRL.M.(BAIL) 4678/2017 0201	RAJESH STATE	SUKHDEV VYAS-P SANJAY VYAS-P PP-R RS SHARMA-R
5	CRL.M.(BAIL) 4780/2017 0201	ANAND JOSHI STATE	NK BOHRA-P PP-R
6	CRL.M.(BAIL) 4804/2017 0201	MOHD. JOYAB STATE	RANJEET JOSHI-P ABHIJEET JOSHI-P SMITA JOSHI-P VISHWAJEET JOSHI-P PP-R PN MOHANANI-R
7	CRL.M.(BAIL) 5408/2017 0201	NAVRATAN STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P PP-R FARZAND ALI-R
8	CRL.M.(BAIL) 5848/2017 0201	JAVED JOIYA STATE	NK GOYAL-P VARUN GOYAL-P PP-R
9	CRL.M.(BAIL) 5979/2017 0201	GURDEEP SINGH STATE	DS RAJVI-P PP-R
With			
10	CRL.M.(BAIL) 5980/2017 0201	KARAM SINGH STATE	DS RAJVI-P PP-R
11	CRL.M.(BAIL) 6358/2017 0201	KAPIL KANSAL STATE	PRITAM SOLANKI-P BL DHAKA-P DR SACHIN ACHARYA-R
12	CRL.M.(BAIL) 6882/2017 0201	DEVI LAL STATE	RAJENDRA CHOUDHARY-P PP-R TS RATHORE-R
13	CRL.M.(BAIL) 6938/2017 0201	CHETAN STATE	SANJAY MATHUR-P RAVINDRA PALIWAL-P SANJAY NAHAR-P PP-R MS SONI-R NISHANT BORA-R
14	CRL.M.(BAIL) 7277/2017 0201	RAM SINGH & ANR STATE	RAJESH PARIHAR-P VINIT SANADHYA-P PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
15	CRL.M.(BAIL) 7357/2017	SHANKAR LAL & ORS STATE	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0201		
16	CRL.M.(BAIL) 7515/2017	RAJU SINGH STATE	PANNEY SINGH-P DASHRATH SINGH-P RS KUMPAWAT-P
	0201		
17	CRL.M.(BAIL) 7516/2017	SMT BALI STATE	AR CHOUDHARY-P MUKESH MEHRIYA-P PUKHRAJ JANGID-P
	0201		
18	CRL.M.(BAIL) 7674/2017	OMPRAKASH STATE	SK POONIA-P
	0201		
19	CRL.M.(BAIL) 7945/2017	HARJINATH STATE	PR CHOUDHARY-P ASHOK SINGH-P
	0201		SURESH KUMBHAT-R
20	CRL.M.(BAIL) 7974/2017	PRAVEEN KUMAR STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P
	0201		PP-R BS RATHORE-R TS RATHORE-R
21	CRL.M.(BAIL) 8084/2017	SHRAWAN RAM STATE	SP SHARMA-P
	0201		PP-R
22	CRL.M.(BAIL) 8388/2017	BHIMRAJ STATE	SHREE KANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0201		PP-R
With			
23	CRL.M.(BAIL) 8389/2017	SMT PARI DEVI STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0201		PP-R
24	CRL.M.(BAIL) 8531/2017	MALAM SINGH & ORS STATE	MADAN SINGH RATHORE-P
	0201		PP-R
25	CRL.M.(BAIL) 9405/2017	HAMER SINGH STATE	GS BHATI-P KULDEEP PUROHIT-P
	0201		PP-R
26	CRL.M.(BAIL) 9464/2017	SMT BHAWANA & ANR STATE	BS CHARAN-P LAL SINGH-P VINOD KUMAR-P
	0201		PP-R
27	CRL.M.(BAIL) 9502/2017	MILAN KUMAR STATE	MAHIPAL BISHNOI-P KAMLESH SHARMA-P
	0201		PP-R
28	CRL.M.(BAIL) 9689/2017	SUNIL KHANNA STATE	BK VYAS-P PREETY KESWANI-P
	0201		PP-R

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Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
29	CRL.M.(BAIL) 9803/2017 0201	AMAR SINGH STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P NITIN GOKHLANI-P SARANSH VIJ-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
30	CRL.M.(BAIL) 9812/2017 0201	PARAS RAM STATE	JITENDRA CHOUDHARY-P PP-R
31	CRL.M.(BAIL) 10094/2017 0201	HARPHOOL SINGH STATE	LS JAKHANIYA-P CS BHATI-P LS JAKHANIYA-P NR CHOUDHARY-P SUMER DAN-P
32	CRL.M.(BAIL) 10310/2017 0201	RANU KANWAR STATE	MAHIPAL BISHNOI-P KAMLESH SHARMA-P
33	CRL.M.(BAIL) 10371/2017 0201	GURPREET SINGH STATE	FARZAND ALI-P NAMAN MOHNOT-P SANGRAM SINGH SANGWA -P
34	CRL.M.(BAIL) 10413/2017 0201	BABU SINGH STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
35	CRL.M.(BAIL) 10641/2017 0201	BHAJJNA RAM STATE	B RAY BISHNOI-P ASHOK CHANDRA-P VISHNU LAL SHREEMALI-P
36	CRL.M.(BAIL) 10868/2017 0201	SALEEM STATE	SANJAY GUPTA-P PP-R
37	CRL.M.(BAIL) 10872/2017 0201	SUKHDEV SINGH & ANR STATE	DS THIND-P SHARDUL BISHNOI-R
38	CRL.M.(BAIL) 11107/2017 0201	CHAGAN SINGH STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT-P RANJEET SINGH-P SABIR KHAN-P
39	CRL.M.(BAIL) 11126/2017 0201	CHHOGA RAM STATE	RAJESH CHOUDHARY-P MANJU CHOUDHARY-P
40	CRL.M.(BAIL) 11127/2017 0201	GANESHA RAM STATE	RAJENDRA CHARAN-P PP-R INDERJEET YADAV-R
41	CRL.M.(BAIL) 11138/2017 0201	RAKESH CHOUHAN STATE	VINIT SANADHYA-P RAJESH PARIHAR-P
42	CRL.M.(BAIL) 11168/2017 0201	PRAKASH SUTHAR STATE	VIJAY RAJPUROHIT-P PP-R
43	CRL.M.(BAIL) 11185/2017 0201	SMT JASODA KANWAR & ANR. STATE	DR SS JODHA-P PP-R VISHAL SHARMA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
44	CRL.M.(BAIL) 11198/2017 0201	BABULAL STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P
45	CRL.M.(BAIL) 11202/2017 0201	BANWARILAL STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P
46	CRL.M.(BAIL) 11203/2017 0201	TILOK SINGH STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
47	CRL.M.(BAIL) 11211/2017 0201	RAMESH STATE	VINEET JAIN-P
48	CRL.M.(BAIL) 11246/2017 0201	RATI RAM & ANR. STATE	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P
49	CRL.M.(BAIL) 11251/2017 0201	VANITA DEVI AJMERA & ORS. STATE	RAJENDRA CHARAN-P
50	CRL.M.(BAIL) 11252/2017 0201	VIJAY KUMAR STATE	RAJENDRA CHARAN-P
51	CRL.M.(BAIL) 11411/2017 0201	TARACHAND STATE	MAHAVEER PAREEK-P GAJENDRA SHEKHAWAT-P MANOJ PAREEK-P
52	CRL.M.(BAIL) 11413/2017 0201	BHOOR DAN STATE	MK PITALIYA-P HARI SINGH-P
53	CRL.M.(BAIL) 11425/2017 0201	ASHOK KUMAR STATE	DINESH JYANI-P
54	CRL.M.(BAIL) 11430/2017 0201	NAND LAL STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P SS RATHORE-P
55	CRL.M.(BAIL) 11432/2017 0201	LEHRU LAL STATE	TRS SODHA-P DILIP SINGH RATHORE-P
56	CRL.M.(BAIL) 11440/2017 0201	MUKESH STATE	IR CHOUDHARY-P GEMBHAR SINGH-P SN GOSWAMI-P VS CHOUDHARY-P
57	CRL.M.(BAIL) 11451/2017 0201	PANNI STATE	KS GILL-P PS RATHORE-P
58	CRL.M.(BAIL) 11481/2017 0201	GURMEET KAUR STATE	KULDEEP SHARMA-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
59	CRL.M.(BAIL) 11484/2017 0201	BABU LAL STATE	RP BISHNOI-P PP-R
60	CRL.M.(BAIL) 11489/2017 0201	BHERARAM STATE	KAUSHAL GAUTAM-P PP-R
61	CRL.M.(BAIL) 11499/2017 0201	NADEEM STATE	JVS DEORA-P PRAVEEN BHATI-P PP-R
62	CRL.M.(BAIL) 11505/2017 0201	SUBHASHCHANDRA STATE	SURESH KUMBHAT-P BK BHATNAGAR-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P PP-R
63	CRL.M.(BAIL) 11517/2017 0201	VIKASH SONI STATE	TC SHARMA-P AA SHARMA-P ABHISHEK AGARWAL-P JITENDRA MAROTHIA-P PP-R
64	CRL.M.(BAIL) 11524/2017 0201	PAWAN KUMAR STATE	MUKTESH MAHESHWARI-P VANDANA BHANSALI -P PP-R
65	CRL.M.(BAIL) 11544/2017 0201	RAJVEER SINGH @ BHANWAR SINGH STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P PP-R
66	CRL.M.(BAIL) 11546/2017 0201	JITENDRA KUMAR STATE	MUKESH RAJPUROHIT-P PP-R
67	CRL.M.(BAIL) 11554/2017 0201	CHETAN SINGH STATE	MAHAVEER SINGH-P SURENDRA BAGMALANI-P PP-R
FOR ORDERS - DEFFECT CASES			
68	CRL.A. 1704/2017 0113	UDA RAM STATE	GS RATHORE-P MS DEORA-P PP-R
69	CRL.M.(BAIL) 7981/2017 0201	SAJJAN SINGH STATE & ANR	HARISH PUROHIT-P PP-R
70	CRL.M.(BAIL) 8009/2017 0201	DEEPAK KAKKAR STATE	MOTI SINGH-P JOGENDRA SINGH-P PP-R
FOR ORDERS - MISC CASES			
71	CRL.A. 206/2017 0113	RAKESH STATE	KAPIL PUROHIT-P HIMANSHU PUROHIT-P PP-R
72	CRL.A. 1338/2017 0113	VINOD KUMAR STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P PP-R
73	CRL.A. 1348/2017 0113	KAILASH STATE	SANJAY MATHUR-P GR BHARI-P MANOJ PAREEK-P PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - MISC CASES			
74	CRL.A. 1505/2017 0113	MUKESH KUMAR STATE	GR BHARI-P PP-R
75	CRL.A. 1520/2017 0113	RAMDEV STATE	KAUSHAL GAUTAM-P PP-R
76	CRL.A. 1644/2017 0113	DINESH STATE	KAUSHAL GAUTAM-P PP-R
77	CRL.A. 1663/2017 0113	PRABHU RAM STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P PP-R
78	CRL.A. 1673/2017 0113	SUNIL RAO STATE	NK BOHRA-P GOKULESH BOHRA-P NILESH BOHRA-P PP-R
79	CRL.A. 1705/2017 0113	PANNA RAM STATE	HEMANT DUTT-P PP-R
80	CRL.A. 1831/2017 0113	MANISH SOLANKI @ BANSI STATE	SIKANDER KHAN-P JAVED KHAN-P PP-R
81	CRL.A. 1915/2017 0113	MANOHAR BANA STATE	VS CHOUDHARY-P DR BHADU-P YOGENDRA VYAS-P PP-R
82	CRL.A. 1920/2017 0113	GURJANT SINGH STATE	KULWANT SINGH-P PP-R
With			
83	CRL.A. 1551/2017 0113	PRATAP SINGH STATE	HS SANDHU-P BS SANDHU-P DS GHARSANA -P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P PP-R
With			
84	CRL.A. 1702/2017 0113	NAVEEN KHAN & ANR STATE	RDSS KHARLIA-P BHAWANI SINGH-P HARVEER SIDHU-P
With			
85	CRL.A. 1888/2017 0113	KISHANLAL STATE	VINEET JAIN-P ASHOK KUMAR-P KS LODHA-P PP-R

Daily Causelist(Filtered)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - MISC CASES			
With			
86	CRL.M.(BAIL) 10660/2017	NAVEEN KHAN & ANR. STATE	DR. RDSS KHARLIA-P DINESH LOL-P HARVEER SIDHU-P TRILOK SINGH RATHORE-P
	0202		
87	CRL.A. 1947/2017	MOHD. FARUKH STATE	RIPUDAMAN SINGH-P MOHD AKBAR-P SURENDRA SINGH CHOUDHARY-P
	0113		
88	CRL.A. 1952/2017	VISHNU BHARGAV STATE	KAILASH KHATRI-P
	0113		
With			
89	CRL.A. 1953/2017	RIYASAT ALI & ORS. STATE	KAILASH KHATRI-P
	0113		
90	CRL.A. 1974/2017	LIKHMA RAM & ANR STATE	SUBHASH CHOUDHARY-P AR CHOUDHARY-P JK JANGID-P SR CHOUDHARY-P
	0113		
91	CRL.A. 1980/2017	BHANWARA RAM STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P
	0113		
92	CRL.A. 1997/2017	JEETRAM STATE	IR CHOUDHARY-P AK ANAND-P SN GOSWAMI-P VS CHOUDHARY-P
	0113		
93	CRL.A. 2017/2017	VINOD ARYA & ORS. STATE	FIROZ KHAN-P ABHIJEET GEHLOT-P KISHORE CHOUHAN-P OP VISHNOI-P
	0113		
94	CRL.A. 2022/2017	JASVEER SINGH STATE	GS BHATI-P
	0113		
95	CRL.A. 2024/2017	LALA KHAN STATE	SUDHIR SARASWAT-P
	0113 A/W CRLA 1193/17		
96	CRL.A. 2029/2017	GANGARAM STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
	0113		
97	CRL.A. 2030/2017	SABIR @ SABBIR MOHAMMED STATE	RAVINDRA ACHARYA-P AMITABH ACHARYA-P SAVITA ACHRAYA-P
	0113		

Daily Causelist(Filtered)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - MISC CASES			
With			
98	CRL.A. 1828/2017	SONU @ RAFIQUE STATE	AR CHOUDHARY-P PP-R JK JANGID-P SR CHOUDHARY-P SUBHASH CHOUDHARY-P
	0113		
99	CRL.A. 2038/2017	ROHIT KUMAR STATE	SIDDHARTH KARWASRA-P PP-R PRABHA CHOUDHARY-P
	0113		
100	CRL.A. 2039/2017	GOPAL RAM STATE	RS CHOUDHARY-P SS RATHORE-R BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0113		
101	CRL.A. 2040/2017	JAMNA LAL & ORS. STATE	RAKESH MATORIA-P PP-R DEEPAK KORPAL-P SHAKUNTLA MATORIA-P
	0113		
102	CRL.A. 2041/2017	PEER SINGH & ANR. STATE	KAUSHAL SHARMA-P RK SHARMA-P
	0113		
With			
103	CRL.A. 2042/2017	DHEER SINGH & ANR. STATE	KAUSHAL SHARMA-P RK SHARMA-P
	0113		
104	CRL.A. 2047/2017	HANIF & ORS. STATE	RS SHARMA-P ANIL LIMBA-R RAKESH SHARMA-P
	0113		
105	CRL.A. 2053/2017	KAMLESH VYAS STATE	SHAMBHOO SINGH-P PP-R BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P
	0113		
106	CRL.A. 2054/2017	FATEH KHAN STATE	VINEET JAIN-P PP-R
	0113		
107	CRL.A. 2055/2017	MOOLARAM STATE	NARENDRA RAJPUROHIT-P PP-R JAGDISH SINGH-P
	0113		
108	CRL.A. 2064/2017	BHEEM SINGH STATE	SURESH JOSHI-P PP-R
	0113		
109	CRL.A. 2068/2017	ASHOK STATE	PS CHOUDHARY-P PP-R ABHISHEK MIRDHA-P
	0113		

**Daily Causelist(Filterd)
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Before Dy. Registrar (Judicial)**

2.30 PM - 4.30 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	CRL.M.PET. 1910/2015 0204 (STAY)	DIWALI STATE & ANR.	RJ PUNIA-P RS PUNIA-P SABIR KHAN-R PRADEEP SHAH-R SABIR KHAN-R
2	CRL.A. 631/2011 0102	CHAND @ RAFI @ YUNUS & ANR. STATE	RS GILL-P VINOD SHARMA-P PP-R
3	CRL.R. 265/2017 0208	LOKENDRA SINGH STATE & ANR.	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P PRADEEP CHOUDHARY-P TARUN DHAKA-P PP-R
4	C.M.A. 65/2009 0603	SMT.TARAWATI & ORS. SOHAN LAL & ORS.	GR BHARI-P RAKESH MATORIA-R SANJEEV JOHARI-R
5	C.M.A. 3742/2011 0603	NATWAR LAL N.I.A.CO.LTD.& ANR.	MANISH PITALIYA-P KALPIT JAIN-P SANJEEV JOHARI-R
6	C.M.A. 2319/2015 0603	DALI BAI & ANR. NAIONAL INSURANCE CO. LTD. & ORS.	MANISH PITALIYA-P HARI SINGH-P SANTOSH CHOUDHARY-R MS PUROHIT-R SS SISODIA-R
7	C.M.A. 317/2016 0603	KISHAN LAL & ORS. ORIENTAL INS. CO. LTD. & ORS.	MANISH PITALIYA-P HARI SINGH-P DK JOSHI-R
8	C.M.A. 324/2016 0603	ROOP LAL SURAJMAL & ORS.	GS RATHORE-P MP SOLANKI-R VIPUL SOLANKI-R
9	C.M.A. 759/2016 0602	GULAB SINGH CHHOG SINGH & ORS.	SK SANKHLA-P MR PAREEK-R MR PAREEK-R
10	C.M.A. 2458/2016 0603	MOTI KALU @ KALIYA & ORS.	PARIKSHIT NAYAK-P
11	C.M.A. 2463/2016 0603	SARJU DEVI ICICI LOMBARD GEN. INS. COMP. LTD. & ORS	MANISH PITALIYA-P HARI SINGH-P VINAY KOTHARI-R
12	C.M.A. 2506/2016 0603	SMT. DAI BAI & ORS. RAMSON & ANR.	RS MANKAD-P NK MUNDRA-R
13	C.M.A. 408/2017 0603 (STAY)	CHIEF MANAGER, RSRTC & ANR. UCHHABKANWAR & ORS	LK PUROHIT-P
14	C.M.A. 2564/2017 0603	MUMI & ORS. RAVISH CHOUDHARY & ANR.	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P ADITYA SINGHI-R
15	C.M.A. 2651/2017 0603	SMT. KAMLA DEVI & ORS. MANU @ BHAGWATI LAL & ANR.	RS MANKAD-P
16	C.Ist.Appl 279/2007 1103	BAKSHA RAM & ORS KANIDEVI & ORS	VISHAL SHARMA-P MAHIPAL CHARAN-P IR CHOUDHARY-R

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Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
17	C.Ist.Appl 341/2017 0603 (STAY)	AJMER V.V.N. LTD. & ANR. SMT. MAMTA & ANR.	DR. VINAY CHHIPA-P AMIT MEHTA-P
#DEFECT CASES			
18	CRL.LV.A. 237/2017 0106	RAMESH GOMATIWAL STATE & ANR	RICHIN SURANA-P GAURAV VYAS-P SHEKAR MEWARA-P